

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

IN

ORIGINAL APPLICATION NO.252 OF 2023

IN THE MATTER OF

BHERA LAL GOYAL & ORS

..... APPLICANT(S)

VERSUS

MINISTRY OF ENVIRONMENT,

FOREST AND CLIMATE CHANGE

.... RESPONDENT

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NDOH: 19.05.2023

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99

THROUGH



PURUSHOTTAM SHARMA TRIPATHI
ADVOCATE FOR RESPONDENT NO.1
B-707, ANAND LOK, "PURVASHA" APARTMENTS
MAYUR VIHAR PHASE-I
NEW DELHI-110091
PH: 9818281595

NEW DELHI
DATED:17.05.2023

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**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.1 (MINISTRY OF
ENVIRONMENT, FOREST AND CLIMATE CHANGE)**

I, Dr. Veenu Joon, daughter of Shri R.K. Rathi, aged about 46 years presently working as Scientist "D" in the Ministry of Environment, Forest & Climate Change (MoEFCC), at _New Delhi, do hereby, in my official capacity, solemnly affirm and state on oath as follows: -

1. That I am acquainted with the facts and circumstances of the instant case and duly competent to swear the present affidavit on behalf of the MoEF & CC on the basis of the official records maintained therein.
2. It is submitted that the contents stated in the instant application are denied unless specifically admitted in this counter affidavit. I crave leave to file further additional affidavit, if and when required.
3. It is humbly submitted that the National Environment Policy, 2006 defines 'Eco Sensitive Zones (ESZ)' as areas / zones, 'with identified environmental resources having incomparable values which require special attention for their conservation'. The purpose of declaring ESZ is to create some kind of "Shock Absorber" for the specialized Ecosystem, such as Protected Areas or other natural sites. The ESZ is meant to act as a transition zone from areas of high protection to areas involving lesser protection. The main objectives of the ESZ *inter-alia* amongst others include:

to maintain the response level of an ecosystem within the permissible limits with Supreme respect to environmental parameters; and

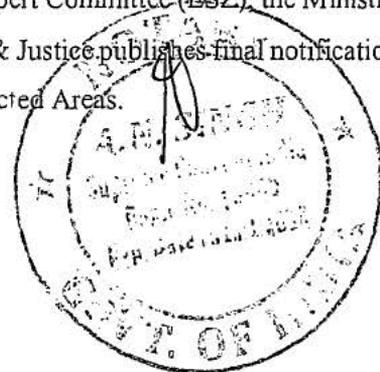


protection to areas involving lesser protection. The main objectives of the ESZ *inter-alia* amongst others include:

- i. to maintain the response level of an ecosystem within the permissible limits with respect to environmental parameters; and
 - ii. to notify the area as an Eco- sensitive zone based on its need for special protection because of its landscape, wildlife, historical value, etc. and to regulate the developmental activities in order to maintain the carrying capacity of that area and to ensure sustainable development taking into consideration the needs and aspiration of the local people.
4. It is submitted that a thorough and consultative process is followed by the answering respondent Ministry i.e MoEFCC in finalising declaration of ESZs around National Parks and sanctuaries (Protected Areas). Proposals are received from the State Governments / UT administrations and are scrutinized in consultation with the Wildlife Institute of India and published in the Official Gazette of the Central Government both in Hindi and English and uploaded in the public domain for 60 days for seeking comments of concerned stake holders. The comments so received are compiled and scrutinized and observation of the concerned State Government / UT administration is sought on the same. The Proposal is thereafter placed before an Expert Committee for Eco-Sensitive Zone comprising of representatives of:

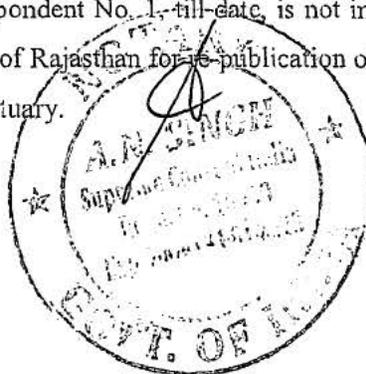
- a. MoEFCC
- b. Indian Institute of Remote Sensing/Indian Space Research Organization.
- c. Ministry of Jal Shakti.
- d. Ministry of Rural Development
- e. Forest Survey of India.
- f. Town & Country Planning Organisation, Government of India
- g. National Tiger Conservation Authority
- h. Wildlife Institute of India.
- i. GB Pant Institute of Himalayan Environment & Development.
- j. Indian Council of Forestry Research and Education
- k. World Wildlife Fund.
- l. Zoological Survey of India.
- m. Botanical Survey of India.
- n. SACON.

5. It is submitted that based on the recommendation of the Expert Committee (ESZ), the Ministry finalizes and after due legal vetting by the Ministry of Law & Justice publishes final notification in the Official Gazette for declaration of ESZ around Protected Areas.



Vr
Jain

6. It is submitted that in the instant case the draft ESZ Notification has been published vide number S.O.No.1960 (E), dated 18.06.2020. The ESZ extent ranges from of 0 (zero) to 5.0 kilometers from the boundary of Kumbhalgarh Wildlife Sanctuary. A copy of the said draft notification is annexed herein as **ANNEXURE-R1/1**.
7. It is humbly submitted that representations / comments on the aforesaid draft notification were received and same were sent to the Chief Wildlife Warden and PCCF, Government of Rajasthan *vide* this respondent Ministry's letter dated 20.10.2020 seeking views/comments of the state Government of Rajasthan. A copy of the letter dated 20.10.2020 is annexed herein as **ANNEXURE-R1/2**.
8. It is submitted that thereafter the said draft ESZ notification of Kumbhalgarh Wildlife Sanctuary was deliberated in the 43rd Meeting of the Expert Committee (ESZ) in its meeting held on 20.11.2020, wherein, Chief Conservator of Forests Government of Rajasthan was present. It is submitted that the Expert Committee was also informed by the representative of this answering Respondent No.1 response to the comments/suggestions received from the stakeholders from the State Government of Rajasthan is not yet received. That in the said 43rd Meeting, the Expert Committee had observed that the State Government need to go through the public comments and its views need to be furnished at an early date. A copy of the 43rd minutes of meeting held on 20.11.2020 is annexed herein as **ANNEXURE-R1/3**.
9. It is submitted that based on the deliberations held, the Expert Committee decided that the finalization of the draft notification may be deferred pending response of the State Government on the issues/suggestions received from the stakeholders on the draft ESZ notification.
10. It is submitted that *vide* letter no. 25/8/2020-ESZ, dated 06.04.2023 of the answering Respondent 1 (MoEFCC), informed the Principal Chief Conservator of Forest State of Rajasthan (Respondent 3) and the Chief Wildlife Warden, State of Rajasthan (Respondent 5) that "*the validity period of draft notification published vide number S.O No.1960 (E), dated 18.06.2020 has now lapsed, in accordance with the provisions of the Environment (Protection) Rules, 1986 and the State Government have been requested to submit a fresh/revised proposal for re-publication of draft ESZ notification.* A copy of letter No. 25/8/2020-ESZ, dated 06.04.2023 of this Respondent 1 addressed to respondent nos. 2 & 3 informing the lapse of the validity of draft ESZ notification dated 18.06.2020 is annexed herewith and marked as **ANNEXURE- R1/4**.
11. It is submitted that construction of new commercial hotels and resorts are not permitted within one kilometre of the boundary of the Protected Area or upto the extent of the ESZ, whichever is nearer, except for small temporary structures for eco-tourism activities.
12. It is submitted that the Respondent No. 1, till date, is not in receipt of any request /proposal from the State Government of Rajasthan for re-publication of a draft ESZ Notification around Kumbhalgarh Wildlife Sanctuary.



W/om

- 13. It is humbly submitted that the answering respondent without prejudice reserves his right to file an additional affidavit at a later stage, if so necessary.
- 14. It is humbly submitted that in view of the above mentioned facts, this answering respondent Ministry humbly submits that the Hon'ble Court may pass such order as may deem fit in the interest of justice.

[Signature]
 DEPONENT

VERIFICATION

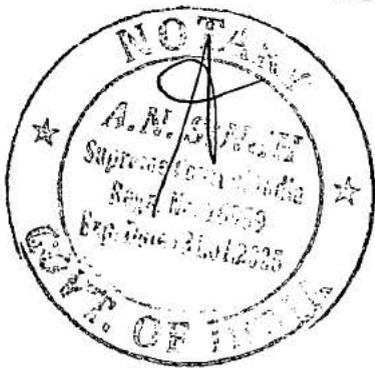
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min. of Environment, Forest and Climate Change
 भारत सरकार, नई दिल्ली
 Govt. of India, New Delhi

I, the above named Deponent, do hereby verify that the contents of the above affidavit are true and correct to my knowledge as per the records of the answering respondents. No part of it is false and nothing material has been concealed there from.

Verified at New Delhi on this 17 day of MAY, 2023.

[Signature]
 I identify the deponent who has
 Signed/Put T.I. in my presence

[Signature]
 DEPONENT



ATTESTED
[Signature]
 A.N. Singh, Adv.
 Notary Public
 Govt. of India, Delhi
 Mob.: 9718139591, 7982539115

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min. of Environment, Forest and Climate Change
 भारत सरकार, नई दिल्ली
 Govt. of India, New Delhi

17 MAY, 2023

Certified to be true and correct
 Identified by me
 Signature
 Signature
 The contents of the affidavit have been read and found to be true and correct.
 Notary

[Signature]
 694
[Signature]
 Manish Chaturvedi
 Adv.



भारत राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-22062020-220085
CG-DL-E-22062020-220085

वसाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 1744।
No. 1744।

नई दिल्ली, बृहस्पतिवार, जून 18, 2020/ज्येष्ठ 28, 1942
NEW DELHI, THURSDAY, JUNE 18, 2020/JYAISTHA 28, 1942

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 18 जून, 2020

का.आ. 1960(अ).—अधिसूचना का निम्नलिखित प्रारूप, जिसे केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उपधारा (2) के खंड (v) और खंड (xiv) तथा उपधारा (3) के साथ पठित उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, जारी करने का प्रस्ताव करती है, पर्यावरण (संरक्षण) अधिनियम, 1986 के नियम 5 के उपनियम (3) की अपेक्षानुसार, जनसाधारण की जानकारी के लिए प्रकाशित किया जाता है; जिनके उससे प्रभावित होने की संभावना है, और यह सूचित किया जाता है कि उक्त प्रारूप अधिसूचना पर, उस तारीख से, जिसको इस अधिसूचना को अंतर्विष्ट करने वाले भारत के राजपत्र की प्रतियां जनसाधारण को उपलब्ध करा दी जाती हैं, साठ दिन की अवधि की समाप्ति पर या उसके पश्चात् विचार किया जाएगा;

ऐसा कोई व्यक्ति, जो प्रारूप अधिसूचना में अंतर्विष्ट प्रस्तावों के संबंध में कोई आपत्ति या सुझाव देने का इच्छुक है, वह विनिर्दिष्ट अवधि के भीतर, केन्द्रीय सरकार द्वारा विचार किए जाने के लिए, अपनी आपत्ति या सुझाव सचिव, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, इंदिरा पर्यावरण भवन, जोर बाग रोड, अन्नीगंज, नई दिल्ली-110003 को या ई-मेल esz-mef@nic.in पर लिखित रूप में भेज सकता है।

प्रारूप अधिसूचना

कुंभलगढ़ वन्यजीव अभयारण्य अरावली के सवल मंगुर पारिस्थितिकी प्रणाली में से एक में स्थित है और सुन्दर झील शहर "उदयपुर" के उत्तर से सिर्फ 80 किलोमीटर में स्थित है। भौगोलिक रूप से, अभयारण्य 73°02' - 73°30' पू देशांतर और 25°0 - 25°40' उ अक्षांश के बीच स्थित है और यह 610.528 वर्ग किलोमीटर के क्षेत्रफल में फैला हुआ है, जोकि राजस्थान राज्य के राजसमंद, पाली और उदयपुर जिलों की तहसील में स्थित है;

और, कुंभलगढ़ वन्यजीव अभयारण्य अरावली के पहाड़ी वनों और पश्चिम में स्थित थार रेगिस्तान के बीच पारिस्थितिकी वातावरण बनाता है। कुंभलगढ़ पहाड़ियां जैसे परिध, रेगिस्तान के पूर्व की ओर विस्तार जांच का कार्य करती है। प्रसिद्ध कुंभलगढ़ किला एक पहाड़ी के ऊपर स्थित है, जो पर्यटकों के लिए आकर्षण हैं। पूर्वी भाग की अधिकतर श्रेणियां समुद्र तल से 3500 फीट से अधिक ऊंचाई पर हैं; जबकि अभयारण्य का पश्चिमी भाग मरवाड समतल भूमि के निकटस्थ है। अभयारण्य विविध स्थलाकृति प्रदान करता है, इसके महत्व को और अधिक बढ़ाता है, यह देश के दो प्रमुख जल क्षेत्रों के बीच विभाजन रेखा भी बनाता है। इसके पूर्वी भाग में बनास नदी के स्रोत हैं, जो बंगाल की खाड़ी में गिरनी है। पश्चिमी ढलान पर वर्षा जल छोटी नदियों जैसे मुकदी, मिठड़ी, मुमेर और कोट के रूप में बहता है, यह सभी लूनी नदी की सहायक नदियां हैं जो अंततः अरब सागर में विलीन हो जाती है;

और, कुंभलगढ़ वन्यजीव अभयारण्य में विविध वाम और भिन्न जीवजंतु और वनस्पति है। अभयारण्य में मुख्य वनस्पतियों में खैर (*अकैशिया कटेचु*), रोंझ (*अकैशिया लेउकोफोलिया*), देसी बावलिया (*अकैशिया निलोटीका*), कुमता (*अकैशिया सेनेगाल*), हलदु (*अदीना कोर्डिफोलिया*), बिलि (*एलेग मार्मेलोस*), अरदुसा, पाबा (*एलैथस एक्सेलसा*) अनकोल (*अलेगियम सलविफोलियम*), ब्लैक सिरिस (*अलबिजिया लेब्बेक*), सफेद सिरिस (*अलबिजिया ओडोरातिस्सिमा*), सफेद सिरिस (*अल्विजिया प्रोसेरा*), सिताफल (*अन्नोना सेक्यूमोसा*), धोकडा (*अनोगेस्सूस पेंडुला*), धावदा (*अनोगेस्सूस लतीफोलिया*), अदरूका, इंदूक (*अनोगेस्सूस सेरिकिया*), धोक (*अनोगेस्सूस अकुमिनाआ*), नीम (*अजादीराटा इंडिका*), हींगोट (*ब्लानिटेस ऐगयपतिका*), झींझा, हीतरी (*बउहेनिया रेकेमोसा*), सेमल (*बोम्बक्स केइबा*), सलार (*बोसवेल्लीया सेरटा*), खाखरो (*ब्यूटिया मोनोस्पर्म*), करमेला (*कैशिया फिस्तुला*), कसिद (*कैशिया सैमेया*), गुंदा, लिसोदा (*कोरदीया मिक्सा*), वरना (*करेटवा रेलिगिओसा*), मिस्सू (*डालबेरगिया सिस्सू*), तिमरू (*डीओस्पयरुम मेलानोक्वलोने*), ताम्बोलिया (*इहरेतिया लेविस*), अमला (*इम्बलिका ओफिकिनालिस*), धेड खाखरो (*एरीथ्रिना सुबेरोसा*), निलगिरी (*शूकेलिप्टस स्या*), वाद (*फिकुम बेंघालेंसिस*), उमारा (*फिकुस रेकेमोसा*), पिपलो (*फिकुम रेलिगिओसा*), कांकां (*फलाकोउरतिया मॉंटाना*), दीकामारी (*गरदेनिया रेसिनिफेरा*), खाड धामन (*ग्रेविया हीरसुता*), गंगेटी (*ग्रेविया तेनाक्स*), धामन (*ग्रेया टिलियाफोलिया*), गैंगेटी (*ग्रेया विलोसा*), कांजी (*होलोपेलिया इंटिफोलिया*), कुनिओ (*हिमेनोडिक्टोन एक्सेलस*), गोदला (*लान्नेया कोरोमंडेलिका*), मुबाबुल (*लेकेइना लेउकोकेफला*), कोतवाडि (*लिमोनिया अकेदीस्सिमा*), महदो (*मधुका इंडिका*), अम्बा (*मांगिफेरा इंडिका*), वैकैन नीम (*मेलिया एजेडेरच*), कलम (*मित्रायाना परविफ्लोरा*), सहजाना (*मोरिंगा ओलीफेरा*), किकर (*पिथेकेल्लोबिउम दुलका*), करंज (*पोंगामिया पिन्नाटा*), खिजदो (*प्रोसोपिस किनेरिया*), विलायती (*प्रोरोसोपस जुलिफलोरा*), रोयान (*सोयमिदा फबरीफुगा*), कदया (*स्टेरकुलिया उरेंस*), खतरी अमली (*टमरिंदुस इंडिका*), रोहीदा (*टेकोमेलिया उंदुलाटा*), दुधी (*वरिघटिया टिकटोरिया*), दुधी (*वरीघटिया टोमेंटोसा*), वोरदी (*ज़िज़िफस मउरीटिना*), घाट वोर (*ज़िज़िफस क्यलोफयरुस*), तान (*ओयगेनिया ओजेन्सिस*), आदि हैं;

और, अभयारण्य में मुख्य मत्तनधारियों में जलैला सुअर (*सस स्क्रोफ़ा*), ग्रे मुसक सेराव (*सुंचुस मुरीनुस*), बेत (*कयनोप्टेरस स्किंक्स*), फ्लाइंग लोमड़ी (*पटेरोपुस गीगेंटिक्स*), तेंदुआ (*पेन्थेरा प्रज्यूस*), सामान्य लंगूर (*प्रेबयनीस इन्तेल्लुस*), चित्तीदार लकड़वग्घा (*हैना हैना*), वनजिल्लार (*फेलिस चाउस*), फाइव स्टीपेड पाम गिलहरी (*फुनाम्बुलुस पेन्नाटी*), भारतीय माल (*मानिस क्रैसिकाउडाटा*), भारतीय लोमड़ी (*वुल्फस बेंगलेंसिस*), सामान्य नेवला (*ड्रेपेस्टेस*

इडवारडसी), रूडी नेवला (एच. स्मिथी), हाउस रेट (रट्टुस रट्टुस), ब्लू बुल (बोसेलाफुस ट्रागोकेमेलुस), भारतीय परगोश (लेपुस निगरीकोल्लीस), भारतीय साही (इंडिक.), चिन्कारा (गजेल्ला गजेल्ला), सियार (कैनिस ऑरियस), भारतीय छोटा सिविट (विवारीकुला इंडिका), टोटी बिल्ली (पेराडोक्यरुस हेरमाफरोदीतुस), रीछ (मेलर्सस अरसिनस), आदि को अभिलिखित किया गया है। जबकि अभयारण्य में महत्वपूर्ण पक्षियों में पेंटेड फरांकोलिन (फरांकोलिन पिकटस), ग्रे फ्रैंकोलिन (एफ.पॉदीकेरीअनुस), सामान्य बटेर (कटुरनिकस कटुरनिकस), रेन बटेर (सी. करोमांडेलिका), रॉक बुश बटेर (पेरडीकुला अरगोंदाह), येलो-लेग्गड बटेर (तुरनिकस टंकी), बार्रेड बटन बटेर (टी. सुस्किटोर), भारतीय मोर (पावो क्ररीस्तुस), रूड शेलडक (टोडोराना फेरुगिनेया), गडवाल (अनास स्ट्रेपा), यूरोशियन विजेओन (ए.पेनेलोपा), स्पॉट-बिल्ड डक (ए. पोइकिलोयहयंचा), स्पॉट-बिल्ड कबूतर (ए. पोइसिलोरिन्डा), सामान्य टैल (ए.क्रेक्का), गांभीनी (ए. ब्रेरब्रेडुला), उत्तरी पिंटेल (ए.अकुटा), उत्तरी शोवलर (ए. क्लाइपेटा), सामान्य पोचार्ड (आयथा फरिना), येलो-क्रोनेड बुडपेकर (डेंड्रोकोपोस महाराट्टेन्सिस), ब्लैक रोम्पड फ्लामेवाक (डिनोपियम बेंघालेंसिस), कोप्पेरस्मिथ बारबेट (एम. हैमकेफला), भारतीय ग्रे हार्नबिल्ल (ओक्यकेरोस विरोस्त्रीस), सामान्य हुपु (उपुपा इपोप्स), इररोपैन रोल्लेर (कोरोकिस बेंघालेंसिस), भारतीय रोल्लेर (सी. बेंघालेंसिस), सामान्य किंगफिशर (उपुपा इपोप्स), वाइट-थ्रोटेड किंगफिशर (हेलसीयन स्माइनेसिस), विचित्र किंगफिशर (केरयले रूडिस), ग्रीन वी-ईटर (मेरोप्स ओरिइंटलिस), चितकवरा कोयल (क्लामाटोर जैकोबिनस), सामान्य हावक कोयल (हिड्रोकोक्सीक्स वेरियस), यूरोशियन कोयल (कुकुलस कैनोरस), एशियाई कोएल (यूडोनॉक्सीस स्कोलोपाकिया), सिकेर मल्कोहा (फोनोडकोफस लेमचनौल्टी), ग्रेटर कोयल (सेन्ट्रोपोस सिनेसिस), रोज-रिंगेड पाराकैत (पी.करामेरी), पलुम-हेडेड पाराकीट (पी. कीनोमिलाला), हाउस स्वीफ्ट (अपुस अफिनिस), यूरोशियन ईगल उल्लू (बुबो बुबो), स्पॉट्टेड उल्लू (अथेने बरामा), भारतीय निघतजार (कप्रिमुल्युस एशियाटिकस), सावान्ना निघतजार (सी.अफिनिस), रॉक कबूतर (कोलुम्बा लिबिया), येलो-फूटेड ग्रीन पिजन (तरेओन फोइनिकोप्टेरा), लउधींग कबूतर (स्टेरेप्टोपेलिया सेनेगालेंसिस), स्पॉट्टेड कबूतर (एस.चिनेमिम), यूरोपियन कोल्लारेड कबूतर (एस. डेकोओक्टो), सामान्य मोरेन (गल्लिनुला क्लोरोपस), सामान्य कूट (फुलिका अतरा), सामान्य रेडशांक (ट्रिंगा टेटनस), ग्रीन सैंडपाइपर (टी.ऑक्रोपस), बुड सैंडपाइपर (टी. ग्लेरोला), सामान्य सैंडपाइपर (एक्टाइटिस हाइपोलेक्योस), यूरोपियन थिक-कनी (बुरहिनुस ओडिसीनेमस), छोटा-रिंगड प्लोवर (चगाड्रियस डब्रियम), रेड-वाॅटलड लैपविंग (वनेल्लुस इंडिकस), रिवर टर्न (स्टर्ना अर्टेटिया), आदि पाए जाते हैं;

और, अभयारण्य में मुख्य उभयचरों, मरीमृषों, मध्वनियों और अकशेरुकी में भारतीय बुल्ल मेढक (राना टिगरिना), स्किप्पर मेढक (आर.कयनोफ्लीक्टिस), क्रिकेट मेढक (अ.र.लिम्नोचारिस), भारतीय बलून मेढक (उपरोदोन स्यस्टोमा), सामान्य टोड (बुफो मेलानोकोटीकटुस), मार्ब्लेड टोड (ब्री.अनदेर्नोनी), जोहन संदबोआ (इरयक्म जोहनी), सामान्य स्किंक (माबुया क्रेनाटा), चेकेरेड कैलबैक (नाटरीक्स पिस्कटोर), बुफु कोलोउरेड कैलबैक (नैट्रिक्स स्टोलटा), रेट सांप (पतयास मुकोमुस), हाउस लिजार्ड (हेमिदाकट्यलुस फलाविबिरीदीस), स्टैर्रेड कछुआ (गेआचालोने इलेगांस), फ्लैपशेल कछुआ (लिस्सेमीस पुंसताता), गार्डन लिजार्ड (कलोटेस वेरसिकोलोर), सामान्य भारतीय करैत (बुंगारुस कैरुलेनस), रूसेल नाग (विपर रूसेल्ली), भारतीय चामैलेओन (चामैलेओन ज़ेलानिक्स), भारतीय कोबरा (नाजा नाजा), फैन-थ्रोटेड छिपकली (सिताना पॉटिकेरियना), मॉनिटर लिजार्ड (वरानुस बेंगालेंसिस), सामान्य कुकरी स्लेक (ओलिगोडन एरेनेसिस), ग्रीन कैलबैक सांप (माइक्रोप्रोथोडोन पलुम्बिकोलर), ट्री सांप (डेंड्रोलेफिस ट्रिस्टिस), कटला (कटला कटला), रोहु (लाबेओ रोलिटा), गरीगल (किर्राहीना मरिगल), महाशिर (टोर टोर), पुट्टही (पुन्तिउस साराना), सारसी (लेबेओग्रानीउस), लंची (वाल्लगो अट्टु), सिंधार (गयस्टम सैंघाटी), कटेर (मयस्टस कवास्सिउस), सेंवाल (चात्रा मनिलिउस), सिंगही (हेटेरोपंतुस्टिस फॉस्सिलिस), दाम (एम. अरमातुस), सुइया (वेल्लाना कॉसिला), बाता (लाबेओ बाता), दुधिया (लेबेओ बुगोट), चाल (रसबोरा डॉमिकासिक्स), ब्लॉट (लेबेओ कलवासु), भांवार (एपिस डोरसता), भांवार (एपिस इंडिका), तन्नी (सिकाडा एसपीएस), अलसिया (फेरिटेना पुस्त्रुमस), आदि पाए जाते हैं;

और, कुंभलगढ़ वन्यजीव अभयारण्य के चारों ओर के क्षेत्र को, जिसका विस्तार और सीमाएं इस अधिसूचना के पैराग्राफ 1 में विनिर्दिष्ट हैं, पारिस्थितिकी, पर्यावरणीय और जैव-विविधता की दृष्टि से पारिस्थितिकी संवेदी ज्ञान के रूप में सुरक्षित और संरक्षित करना तथा उक्त पारिस्थितिकी संवेदी जोन में उद्योगों या उद्योगों की श्रेणियों के प्रचालन तथा प्रसंस्करण को प्रतिषिद्ध करना आवश्यक है;

अतः, अब, केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 के नियम 5 के उपनियम (3) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की उपधारा (1) तथा धारा 3 की उपधारा (2) एवं उपधारा (3) के खंड (v) और खंड (xiv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, जिला राजसमंद, पाली और उदयपुर के राजस्थान राज्य में कुंभलगढ़ वन्यजीव अभयारण्य की सीमा के चारों ओर 0 (शून्य) से 5.0 किलोमीटर तक विस्तारित क्षेत्र को पारिस्थितिकी संवेदी जोन (जिसे इसमें इसके पश्चात् पारिस्थितिकी संवेदी जोन कहा गया है) के रूप में अधिसूचित करती है, जिसका विवरण निम्नानुसार है, अर्थात् :-

1. पारिस्थितिकी संवेदी जोन का विस्तार और सीमा—(1) पारिस्थितिकी संवेदी जोन का विस्तार कुंभलगढ़ वन्यजीव अभयारण्य की सीमा के चारों ओर 0 (शून्य) से 5.0 किलोमीटर तक विस्तृत है और पारिस्थितिकी संवेदी जोन का क्षेत्रफल 1001.01 वर्ग किलोमीटर है। रौली टोडगढ़ अभयारण्य के साथ सामान्य सीमा के कारण अभयारण्य की उत्तरी सीमा में पारिस्थितिकी संवेदी जोन का शून्य विस्तार है। विभिन्न दिशाओं में पारिस्थितिकी संवेदी जोन का विस्तार नीचे दिया गया है:-

दिशा	पारिस्थितिकी संवेदी जोन का विस्तार
उत्तर	0 किलोमीटर
उत्तर-पूर्व	5 किलोमीटर
पूर्व	5 किलोमीटर
दक्षिण-पूर्व	5 किलोमीटर
दक्षिण	5 किलोमीटर
दक्षिण-पश्चिम	5 किलोमीटर
पश्चिम	0.50 किलोमीटर (भू-निर्देशांक बिंदु 51 से 52)
उत्तर-पश्चिम	5 किलोमीटर

- (2) कुंभलगढ़ वन्यजीव अभयारण्य और इसके पारिस्थितिकी संवेदी जोन की सीमा का विवरण उपाबंध-I के रूप में संलग्न है।
- (3) सीमा विवरण और अक्षांश और देशांतर के साथ पारिस्थितिकी संवेदी जोन को सीमांकित करते हुए कुंभलगढ़ वन्यजीव अभयारण्य के मानचित्र उपाबंध-IIक और उपाबंध-IIख के रूप में संलग्न हैं।
- (4) पारिस्थितिकी संवेदी जोन और कुंभलगढ़ वन्यजीव अभयारण्य की सीमा के भू-निर्देशांकों की सूची उपाबंध-III की सारणी क और ख में दी गई है।
- (5) मुख्य बिंदुओं के भू-निर्देशांकों के साथ पारिस्थितिकी संवेदी जोन के अंतर्गत आने वाले ग्रामों की सूची उपाबंध IV के रूप में संलग्न है।

2. पारिस्थितिकी संवेदी जोन के लिए आंचलिक महायोजना—(1) राज्य सरकार, द्वारा पारिस्थितिकी संवेदी जोन के प्रयोजन के लिए, राजपत्र में अंतिम अधिसूचना के प्रकाशन की तारीख से दो वर्ष की अवधि के भीतर, स्थानीय व्यक्तियों के

[Signature]

परामर्श से और इस अधिसूचना में दिए गए अनुबंधों का पालन करते हुए, राज्य सरकार के सक्षम प्राधिकारी के अनुमोदनार्थ एक आंचलिक महायोजना बनाई जायेगी।

(2) राज्य सरकार द्वारा पारिस्थितिकी संवेदी जोन के लिए आंचलिक महायोजना इस अधिसूचना में विनिर्दिष्ट रीति से तथा प्रासंगिक केंद्रीय और राज्य विधियों के अनुरूप तथा केंद्रीय सरकार द्वारा जारी दिशा निर्देशों, यदि कोई हों, के अनुसार बनायी जाएगी।

(3) आंचलिक महायोजना में पारिस्थितिकी और पर्यावरण संबंधी सरोकारों को शामिल करने के लिए इसे राज्य सरकार के निम्नलिखित विभागों के परामर्श से बनाया जाएगा, अर्थात्:-

- (i) पर्यावरण;
- (ii) वन और वन्यजीव,
- (iii) कृषि,
- (iv) राजस्व,
- (v) शहरी विकास,
- (vi) पर्यटन,
- (vii) ग्रामीण विकास,
- (viii) सिंचाई और बाढ़ नियंत्रण,
- (ix) नगरपालिका,
- (x) पंचायती राज, और
- (xi) लोक निर्माण विभाग।

(4) जब तक इस अधिसूचना में विनिर्दिष्ट न हो, आंचलिक महायोजना में वर्तमान में अनुमोदित भू-उपयोग, अवसंरचना और क्रियाकलापों पर कोई प्रतिबंध नहीं लगाया जाएगा तथा आंचलिक महायोजना में सभी अवसंरचनाओं और क्रियाकलापों में सुधार करके उन्हें अधिक दक्ष और पारिस्थितिकी-अनुकूल बनाने की व्यवस्था की जाएगी।

(5) आंचलिक महायोजना में वनरहित और अवक्रमित क्षेत्रों के सुधार, विद्यमान जल निकायों के संरक्षण, आवाह क्षेत्रों के प्रबंधन, जल-संभरणों के प्रबंधन, भू-जल के प्रबंधन, मृदा और नदी के संरक्षण, स्थानीय जनता की आवश्यकताओं तथा पारिस्थितिकी एवं पर्यावरण के ऐसे अन्य पहलुओं की व्यवस्था की जाएगी जिन पर ध्यान दिया जाना आवश्यक है।

(6) आंचलिक महायोजना में सभी विद्यमान पूजा स्थलों, ग्रामों एवं शहरी वस्तियों, वनों की श्रेणियों एवं किस्मों, कृषि क्षेत्रों, ऊपजाऊ भूमि, उद्यानों एवं उद्यानों की तरह के हरित क्षेत्रों, बागवानी क्षेत्रों, बगीचों, झीलों और अन्य जल निकायों की सीमा का सहायक मानचित्र के साथ निर्धारण किया जाएगा और प्रस्तावित भू-उपयोग की विशेषताओं का ब्यौरा भी दिया जाएगा।

(7) आंचलिक महायोजना में पारिस्थितिकी संवेदी जोन में होने वाले विकास का विनियमन किया जाएगा और सारणी में यथासूचीबद्ध पैराग्राफ 4 में प्रतिषिद्ध एवं विनियमित क्रियाकलापों का पालन किया जाएगा। इसमें स्थानीय जनता की आजीविका की सुरक्षा के लिए पारिस्थितिकी-अनुकूल विकास का भी गुनिश्चय एवं संवर्धन किया जाएगा।

(8) आंचलिक महायोजना, क्षेत्रीय विकास योजना की सह-कालिक (को-टर्मिनस) होगी।

(9) अनुमोदित आंचलिक महायोजना, निगरानी समिति के लिए एक संदर्भ दस्तावेज होगी ताकि वह इस अधिसूचना के उपबंधों के अनुसार निगरानी के अपने कर्तव्यों का निर्वहन कर सके।

3. राज्य सरकार द्वारा किए जाने वाले उपाय- राज्य सरकार इन अधिसूचना के उपबंधों को प्रभावी बनाने के लिए निम्नलिखित उपाय करेगी, अर्थात्:-

(1) भू-उपयोग.— (क) पारिस्थितिकी संवेदी जोन में वनों, बागवानी क्षेत्रों, कृषि क्षेत्रों, मनोरंजन के लिए चिन्हित उद्यानों और खुले स्थानों का वृहद वाणिज्यिक या आवासीय परिसरों या औद्योगिक क्रियाकलापों के लिए प्रयोग का संपरिवर्तन अनुज्ञात नहीं किया जाएगा:

परंतु पारिस्थितिकी संवेदी जोन के भीतर भाग (क), में विनिर्दिष्ट प्रयोजन से भिन्न प्रयोजन के लिए कृषि और अन्य भूमि का संपरिवर्तन, मानीटरी समिति की सिफारिश पर और सक्षम प्राधिकारी के पूर्व अनुमोदन से क्षेत्रीय नगर योजना अधिनियम तथा यथा लागू केन्द्रीय सरकार एवं राज्य सरकार के अन्य नियमों एवं विनियमों के अधीन तथा इस अधिसूचना के उपबंधों के अनुसार स्थानीय निवासियों की निम्नलिखित आवासीय जरूरतों को पूरा करने के लिए अनुज्ञात किया जाएगा है:-

- (i) विद्यमान सड़कों को चौड़ा करना, उन्हें सुदृढ़ करना और नई सड़कों का संनिर्माण करना;
- (ii) बुनियादी ढांचों और नागरिक सुविधाओं का संनिर्माण और नवीकरण;
- (iii) प्रदूषण उत्पन्न न करने वाले लघु उद्योग;
- (iv) कुटीर उद्योग एवं ग्राम उद्योग; पारिस्थितिकी पर्यटन में सहायक सुविधा भण्डार, और स्थानीय सुविधाएं तथा गृहवास; और
- (iv) बढ़ावा दिए गए पैरा-4 में उल्लिखित क्रियाकलाप:

परंतु यह भी कि क्षेत्रीय शहरी नियोजन अधिनियम के अधीन सक्षम प्राधिकारी के पूर्व अनुमोदन के बिना तथा राज्य सरकार के अन्य नियमों एवं विनियमों एवं संविधान के अनुच्छेद 244 के उपबंधों तथा तत्समय प्रवृत्त विधि, जिसके अंतर्गत अनुसूचित जनजाति और अन्य परंपरागत वन निवासी (वन अधिकारों की मान्यता) अधिनियम, 2006 (2007 का 2) भी आता है, का अनुपालन किए बिना वाणिज्यिक या औद्योगिक विकास क्रियाकलापों के लिए जनजातीय भूमि का प्रयोग अनुज्ञात नहीं होगा:

परंतु यह भी कि पारिस्थितिकी संवेदी जोन के अंतर्गत आने वाली भूमि के अभिलेखों में हुई किसी त्रुटि को, मानीटरी समिति के विचार प्राप्त करने के पश्चात्, राज्य सरकार द्वारा प्रत्येक मामले में एक बार सुधारा जाएगा और उक्त त्रुटि को सुधारने की सूचना केंद्रीय सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय को दी जाएगी:

परंतु यह भी कि उपर्युक्त त्रुटि को सुधारने में, इस उप-पैरा में यथा उपबंधित के सिवाय, किसी भी दशा में भू-उपयोग का परिवर्तन शामिल नहीं होगा:

(ख) अनुप्रयुक्त या अनुत्पादक कृषि क्षेत्रों में पुनः वनीकरण तथा पर्यावासों और जैव-विविधता की बहाली के प्रयास किए जाएंगे।

(2) प्राकृतिक जल स्रोत- आंचलिक महायोजना में सभी प्राकृतिक जलमार्गों के आवाह क्षेत्रों की पहचान की जाएगी और आंचलिक महायोजना में उनके संरक्षण और बहाली की योजना सम्मिलित की जाएगी और राज्य सरकार द्वारा जल आवाह प्रबंधन योजना इस रीति से बनाई जाएगी कि उसमें आवाह क्षेत्रों में विकास क्रियाकलापों को प्रतिषिद्ध और निर्विधित किया गया हो।

(3) पर्यटन एवं पारिस्थितिकी पर्यटन.— (क) पारिस्थितिकी संवेदी जोन में सभी नए पारिस्थितिकी पर्यटन क्रियाकलाप या विद्यमान पर्यटन क्रियाकलापों का विस्तार पारिस्थितिकी संवेदी जोन सम्बंधी पर्यटन महायोजना के अनुसार अनुज्ञात होगा।

(ख) पारिस्थितिकी पर्यटन महायोजना राज्य सरकार के पर्यावरण और वन विभाग के परामर्श से पर्यटन विभाग द्वारा बनायी जाएगी।

(ग) पर्यटन महायोजना आंचलिक महायोजना का घटक होगी।

(घ) पारिस्थितिकी पर्यटन संबंधी क्रियाकलाप निम्नानुसार विनियमित किए जाएंगे, अर्थात् :-

(i) संरक्षित क्षेत्र की सीमा से 1 किलोमीटर के भीतर या पारिस्थितिकी संवेदी जोन की सीमा तक, इनमें जो भी अधिक निकट हो, किसी होटल या रिजॉर्ट या यथा सन्निर्माण अनुज्ञात नहीं किया जाएगा:

परंतु यह, पारिस्थितिकी पर्यटन सुविधाओं के लिए संरक्षित क्षेत्र की सीमा से 1 किलोमीटर की दूरी से परे पारिस्थितिकी संवेदी जोन की सीमा तक पूर्व परिभाषित और अभीहित क्षेत्रों में पर्यटन महायोजना के अनुसार, नए होटलों और रिजॉर्ट की स्थापना अनुज्ञात होगी;

(ii) पारिस्थितिकी संवेदी जोन के अन्दर सभी नए पर्यटन क्रिया-कलापों या विद्यमान पर्यटन क्रियाकलापों का विस्तार, केन्द्रीय सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय द्वारा जारी दिशानिर्देशों तथा पारिस्थितिकी पर्यटन पर बल देने वाले राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण द्वारा जारी पारिस्थितिकी पर्यटन संबंधी दिशानिर्देशों (समय-समय पर यथा संशोधित) के अनुसार होगा;

(iii) आंचलिक महायोजना का अनुमोदन होने तक, पर्यटन के विकास और विद्यमान पर्यटन क्रियाकलापों के विस्तार को वास्तविक स्थल-विशिष्ट संवीक्षा तथा मानीटरी समिति की सिफारिश के आधार पर संबंधित विनियामक प्राधिकरणों द्वारा अनुज्ञात किया जाएगा और पारिस्थितिकी संवेदी जोन में किसी नए होटल/ होटल / रिजॉर्ट या वाणिज्यिक प्रतिष्ठान का सन्निर्माण अनुज्ञात नहीं होगा।

(4) प्राकृतिक विरासत.- पारिस्थितिकी संवेदी जोन के अंतर्गत आने वाले बहुमूल्य प्राकृतिक विरासत के सभी स्थलों जैसे कि जीन पूल रिजर्व क्षेत्र, शैल संरचना, जल प्रपात, झरने, दर्रे, उपवन, गुफाएं, स्थल, वनपथ, रोहण मार्ग, उत्प्रपात आदि की पहचान की जाएगी और उनकी सुरक्षा एवं संरक्षण के लिए आंचलिक महायोजना के भाग के रूप में एक विरासत संरक्षण योजना बनायी जाएगी।

(5) मानव निर्मित विरासत स्थल.- पारिस्थितिकी संवेदी जोन में भवनों, संरचनाओं, कलाकृति-क्षेत्रों तथा ऐतिहासिक, स्थापत्य संबंधी, सौंदर्यात्मक और सांस्कृतिक महत्व के क्षेत्रों की पहचान की जाएगी और उनके संरक्षण के लिए आंचलिक महायोजना के भाग के रूप में एक विरासत संरक्षण योजना बनायी जाएगी।

(6) ध्वनि प्रदूषण.- पर्यावरण अधिनियम के अधीन ध्वनि प्रदूषण (विनियमन और नियंत्रण) नियम, 2000 में नियत उपबंधों के अनुसार में पारिस्थितिकी संवेदी जोन में ध्वनि प्रदूषण के नियंत्रण के लिए विनियमों को कार्यान्वित करेगा।

(7) वायु प्रदूषण.- पारिस्थितिकी संवेदी जोन में, वायु प्रदूषण के निवारण और नियंत्रण का वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 (1981 का 14) और उसके अधीन बनाए गए नियमों के उपबंधों के अनुसार अनुपालन किया जाएगा।

(8) बहिष्काव का निस्सारण.- पारिस्थितिकी संवेदी जोन में उपचारित बहिष्काव का निस्सारण, साधारणों मानकों के अन्तर्गत पर्यावरण अधिनियम और उसके अधीन बनाए गए नियमों के अधीन आने वाले पर्यावरणीय प्रदूषण के निस्सारण के लिए साधारण मानकों या राज्य सरकार द्वारा नियत मानकों, जो भी अधिक कठोर हो, के उपबंधों के अनुसार होगा।

(9) ठोस अपशिष्ट.- ठोस अपशिष्ट का निपटान एवं प्रबंधन निम्नानुसार किया जाएगा:-

(क) पारिस्थितिकी संवेदी जोन में ठोस अपशिष्ट का निपटान और प्रबंधन भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की समय-समय पर यथा संशोधित अधिसूचना सं. का.आ. 1357(अ), दिनांक 8 अप्रैल, 2016 के तहत प्रकाशित ठोस अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा। अकार्बनिक पदार्थों का निपटान पारिस्थितिकी संवेदी जोन से बाहर चिन्हित किए गए स्थानों पर पर्यावरण-अनुकूल रीति में किया जाएगा;

(ख) पारिस्थितिकी संवेदी जोन में मान्य प्रौद्योगिकियों (ईएमएम) का प्रयोग करते हुए विद्यमान नियमों और विनियमों के अनुरूप ठोस अपशिष्ट का सुरक्षित और पर्यावरण अनुकूल प्रबंधन अनुज्ञात किया जायेगा।

(10) जैव चिकित्सा अपशिष्ट.- जैव चिकित्सा अपशिष्ट का प्रबंधन निम्नानुसार किया जाएगा:-

- (क) पारिस्थितिकी संवेदी जोन में जैव चिकित्सा अपशिष्ट का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की समय-समय पर यथा संशोधित अधिसूचना सं.सा.का.नि 343 (अ), तारीख 28 मार्च, 2016 के तहत प्रकाशित जैव चिकित्सा अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।
- (ख) पारिस्थितिकी संवेदी जोन में मान्य प्रौद्योगिकियों का प्रयोग करते हुए विद्यमान नियमों और विनियमों के अनुरूप ठोस अपशिष्ट का सुरक्षित और पर्यावरण अनुकूल प्रबंधन अनुज्ञात किया जायेगा।

(11) प्लास्टिक अपशिष्ट का प्रबंधन.- पारिस्थितिकी संवेदी जोन में प्लास्टिक अपशिष्ट का प्रबंधन, भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की समय-समय पर यथा संशोधित अधिसूचना सं. सा.का.नि 340(अ), तारीख 18 मार्च, 2016 के तहत प्रकाशित प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(12) निर्माण और विध्वंस अपशिष्ट का प्रबंधन.- पारिस्थितिकी संवेदी जोन में निर्माण और विध्वंस अपशिष्ट का प्रबंधन, भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की समय-समय पर यथा संशोधित अधिसूचना सं.सा.का.नि 317(अ), तारीख 29 मार्च, 2016 के तहत प्रकाशित संनिर्माण और विध्वंस अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(13) ई-अपशिष्ट.- पारिस्थितिकी संवेदी जोन में ई-अपशिष्ट का प्रबंधन, भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय द्वारा प्रकाशित तथा समय-समय पर यथा संशोधित ई-अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(14) सड़क-यातायात.- सड़क-यातायात को पर्यावरण-अनुकूल तरीके से विनियमित किया जाएगा और इस संबंध में आंचलिक महायोजना में विशेष उपबंध शामिल किए जाएंगे। आंचलिक महायोजना के तैयार होने और राज्य सरकार के सक्षम प्राधिकारी से अनुमोदित होने तक, मानीटरी समिति प्रासंगिक अधिनियमों और उनके तहत बनाए गए नियमों एवं विनियमों के अनुसार सड़क-यातायात के अनुपालन की मानीटरी करेगी।

(15) वाहन जनित प्रदूषण.- वाहन जनित प्रदूषण की रोकथाम और नियंत्रण लागू विधियों के अनुसार किया जाएगा। स्वच्छतर ईंधन के उपयोग के लिए प्रयास किए जाएंगे।

(16) औद्योगिक ईकाइयां.- (i) सरकारी राजपत्र में इस अधिसूचना के प्रकाशन की तारीख को या उसके बाद पारिस्थितिकी संवेदी जोन में किसी नए प्रदूषणकारी उद्योग की स्थापना अनुज्ञात नहीं होगी।

(ii) जब तक इस अधिसूचना में विनिर्दिष्ट न हो, पारिस्थितिकी संवेदी जोन में केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा फरवरी, 2016 में जारी दिशानिर्देशों में किए गए उद्योगों के वर्गीकरण के अनुसार केवल गैर-प्रदूषणकारी उद्योगों की स्थापना अनुज्ञात होगी। इसके अतिरिक्त, गैर-प्रदूषणकारी कुटीर उद्योगों को बढ़ावा दिया जाएगा।

(17) पहाड़ी ढलानों का संरक्षण.- पहाड़ी ढलानों का संरक्षण निम्नानुसार किया जाएगा:-

- (क) आंचलिक महायोजना में पहाड़ी ढलानों के उन क्षेत्रों को दर्शाया जाएगा जिनमें किसी भी संनिर्माण की अनुज्ञा नहीं होगी।
- (ख) जिन ढलानों या विद्यमान खड़ी पहाड़ी ढलानों में अत्यधिक भू-क्षरण होता है उनमें किसी भी संनिर्माण की अनुज्ञा नहीं होगी।

4. पारिस्थितिकी संवेदी जोन में प्रतिषिद्ध या विनियमित किए जाने वाले क्रियाकलापों की सूची- पारिस्थितिकी संवेदी जोन में सभी क्रियाकलाप, पर्यावरण अधिनियम उनके अधीन बने नियमों के उपबंधों जिसमें तटीय विनियमन जोन अधिसूचना, 2011 एवं पर्यावरणीय प्रभाव आकलन अधिसूचना, 2006 शामिल है सहित वन (संरक्षण) अधिनियम, 1980 (1980 का 69), भारतीय वन अधिनियम, 1927 (1927 का 16), वन्यजीव (संरक्षण)

अधिनियम, 1972 (1972 का 53) अन्य लागू नियमों तथा उनमें किए गए संशोधनों के अनुसार शासित होंगे और नीचे दी गई सारणी में विनिर्दिष्ट रीति से विनियमित होंगे, अर्थात्:-

सारणी

क्रम सं.	क्रियाकलाप	टिप्पणी
(1)	(2)	(3)
क. प्रतिषिद्ध क्रियाकलाप		
1.	वाणिज्यिक खनन, पत्थर उत्खनन और क्रशिंग इकाइयां।	(क) वास्तविक स्थानीय निवासियों की घरेलू आवश्यकताओं जिसमें निजी उपयोग के लिए मकानों के संनिर्माण या मरम्मत के लिए धरती को खोदना और सकान बनाने और व्यक्तिगत उपभोग के लिए देशी टाइल्स या ईंटों का निर्माण करना भी सम्मिलित है, के सिवाय सभी प्रकार के नए और विद्यमान खनन (लघु और वृहत खनिज), पत्थर की खानों और उनको तोड़ने की इकाइयां तत्काल प्रभाव से प्रतिषिद्ध होगी; (ख) खनन संक्रियाएं, माननीय उच्चतम न्यायालय की 1995 द्वारा रिट याचिका (सिविल) सं. 202 में टी.एन. गौडावर्मन थिरूमूलपाद बनाम भारत संघ के मामले में आदेश तारीख 4 अगस्त, 2006 और 2012 की रिट याचिका (सी) सं. 435 में गोवा फाउंडेशन बनाम भारत संघ के मामले में तारीख 21 अप्रैल, 2014 के आदेश के अनुसरण में प्रचलित की जाएंगी।
2.	प्रदूषण (जल, वायु, मृदा, ध्वनि आदि) उत्पन्न करने वाले उद्योगों की स्थापना।	पारिस्थितिकी संवेदी जोन में कोई नया उद्योग लगाने और वर्तमान प्रदूषणकारी उद्योगों का विस्तार करने की अनुमति नहीं होगी: जब तक कि इस अधिमूचना में विनिर्दिष्ट न हो, पारिस्थितिकी संवेदी जोन में फरवरी, 2016 में केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी दिशानिर्देशों में किए गए उद्योगों के वर्गीकरण के अनुसार केवल गैर-प्रदूषणकारी उद्योगों की स्थापना होगी। इसके अतिरिक्त, गैर-प्रदूषणकारी कुटीर उद्योगों को प्रोत्साहन दिया जाएगा।
3.	बड़ी ताप एवं जल विद्युत परियोजनाओं की स्थापना।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबंधित के सिवाय) होंगे।
4.	किसी परिमंकटमय पदार्थ का प्रयोग या उत्पादन या प्रसंकरण।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबंधित के सिवाय) होंगे।
5.	प्राकृतिक जल निकायों या भूमि क्षेत्र में अनुपचारित बहिस्त्रावों का निस्सारण।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबंधित के सिवाय) होंगे।
6.	नई आरा मिलों की स्थापना।	पारिस्थितिकी संवेदी जोन में नई आरा मिलों की स्थापना और विद्यमान आरा मिलों का विस्तार अनुज्ञात नहीं होगा।
7.	ईट भट्टों की स्थापना।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबंधित के सिवाय) होंगे।
ख. विनियमित क्रियाकलाप		
8.	होटलों और रिजॉर्ट की वाणिज्यिक स्थापना।	पारिस्थितिकी पर्यटन क्रियाकलापों हेतु लघु अस्थायी संरचनाओं के निर्माण के सिवाय, संरक्षित क्षेत्र की सीमा से एक किलोमीटर के भीतर या पारिस्थितिकी संवेदी जोन की सीमा तक, इनमें जो भी अधिक

		निकट हो, नए वाणिज्यिक होटलों और रिजॉर्ट की स्थापना अनुज्ञात नहीं होगी: परन्तु, संरक्षित क्षेत्र की सीमा से एक किलोमीटर बाहर या पारिस्थितिकी संवेदी जोन की सीमा तक, पर्यटन महायोजना और लागू दिशानिर्देशों के अनुसार इनमें जो भी अधिक निकट हो, सभी नए पर्यटन क्रियाकलाप करने या विद्यमान क्रियाकलापों का विस्तार करने की अनुज्ञा होगी।
9.	संनिर्माण क्रियाकलाप।	(क) संरक्षित क्षेत्र की सीमा से एक किलोमीटर के भीतर या पारिस्थितिकी संवेदी जोन की सीमा तक, इनमें जो भी अधिक निकट हो, किसी भी प्रकार के नये वाणिज्यिक संनिर्माण की अनुज्ञा नहीं होगी: परन्तु स्थानीय लोगों को अपनी आवास सम्बन्धी निम्नलिखित आवश्यकताओं को पूरा करने के लिए, पैराग्राफ 3 के उप-पैराग्राफ (1) में सूचीबद्ध क्रियाकलापों सहित अपने प्रयोग के लिए, अपनी भूमि में भवन उप-विधियों के अनुसार, संनिर्माण करने की अनुज्ञा होगी। परन्तु गैर-प्रदूषणकारी लघु उद्योगों से संबंधित संनिर्माण क्रियाकलाप लागू नियमों और विनियमों, यदि कोई हों, के अनुसार सक्षम प्राधिकारी की पूर्व अनुमति से विनियमित किए जाएंगे और वे न्यूनतम होंगे। (ख) एक किलोमीटर क्षेत्र से आगे ये आंचलिक महायोजना के अनुसार विनियमित होंगे।
10.	गैर प्रदूषणकारी लघु उद्योग।	फरवरी, 2016 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी उद्योगों के वर्गीकरण के अनुसार गैर-प्रदूषणकारी उद्योग तथा अपरिसंकटमय लघु और सेवा उद्योग, कृषि, पुष्प कृषि, बागवानी या कृषि आधारीत उद्योग, जो पारिस्थितिकी संवेदी जोन से देशी सामग्रियों से उत्पाद बनाते हैं, सक्षम प्राधिकारी द्वारा अनुज्ञात होंगे।
11.	वृक्षों की कटाई।	(क) राज्य सरकार के सक्षम प्राधिकारी की पूर्व अनुमति के बिना वन भूमि या सरकार भूमि या राजस्व भूमि या निजी भूमि पर वृक्षों की कटाई की अनुज्ञा नहीं होगी। (ख) वृक्षों की कटाई केन्द्रीय या संबंधित राज्य के अधिनियमों और उनके अधीन बनाए गए नियमों के उपबंधों के अनुसार विनियमित होगी।
12.	वन उत्पादों और गैर काष्ठ वन उत्पादों का संग्रह।	लागू विधियों के अधीन विनियमित होगा।
13.	विद्युत और संचार टॉवर लगाने, तार-बिछाने तथा अन्य बुनियादी ढांचे की व्यवस्था।	लागू विधियों के अधीन विनियमित होगा। (भूमिगत केवल बिछाने को बढ़ावा दिया जाएगा)।
14.	नागरिक सुविधाओं सहित बुनियादी ढांचा।	लागू विधियों के अनुसार न्यूनीकरण उपायों नियम और विनियमन और उपलब्ध दिशानिर्देशों के साथ किए जाएंगे।
15.	विद्यमान सड़कों को चौड़ा करना, उन्हें सुदृढ़ बनाना और नई सड़कों का निर्माण।	लागू विधियों के अनुसार न्यूनीकरण उपायों नियम और विनियमन और उपलब्ध दिशानिर्देशों के साथ किए जाएंगे।
16.	पर्यटन से संबंधित अन्य क्रियाकलाप जैसे कि पारिस्थितिकी संवेदी जोन क्षेत्र के ऊपर से गर्म वायु के गुब्बारे,	लागू विधियों के अधीन विनियमित होगा।

	हेलीकाप्टर, ड्रोन, माइक्रोलाइट्स उड़ाना आदि।	
17.	पहाड़ी ढलानों और नदी तटों का संरक्षण।	लागू विधियों के अधीन विनियमित होगा।
18.	रात्रि में सड़क यातायात का संचलन।	लागू विधियों के अधीन वाणिज्यिक प्रयोजन के लिए विनियमित होगा।
19.	स्थानीय जनता द्वारा अपनायी जा रही वर्तमान कृषि और वागवानी पद्धतियों के साथ डेयरियां, दुग्ध उत्पादन, जल कृषि और मत्स्य पालन।	स्थानीय जनता के प्रयोग के लिए लागू विधियों के अधीन अनुज्ञात होंगे।
20.	फार्मों, कारपोरेट, कंपनियों द्वारा बड़े पैमाने पर वाणिज्यिक पशुधन संपदा और कुक्कुट फार्मों की स्थापना।	स्थानीय आवश्यकताओं को पूरा करने के लिए लागू विधियों के अधीन विनियमित (अन्यथा प्रदान किए गए) होंगे।
21.	प्राकृतिक जल निकायों या भू क्षेत्र में उपचारित अपशिष्ट जल/वहिस्राव का निस्सारण।	जल निकायों में उपचारित अपशिष्ट जल/वहिस्राव के निस्सारण से बचा जाएगा। उपचारित अपशिष्ट जल के पुनर्चक्रण और पुनःउपयोग के प्रयास किए जाएंगे अन्यथा उपचारित अपशिष्ट जल/वहिस्राव का निस्सारण लागू विधियों के अनुसार विनियमित किया जाएगा।
22.	सतही और भूजल का वाणिज्यिक प्रयोग एवं निष्कर्षण।	लागू विधियों के अधीन विनियमित होगा।
23.	ठोस अपशिष्ट का प्रबंधन।	लागू विधियों के अधीन विनियमित होगा।
24.	विदेशी प्रजातियों को लाना।	लागू विधियों के अधीन विनियमित होगा।
25.	पारिस्थितिकी पर्यटन।	लागू विधियों के अधीन विनियमित होगा।
26.	पोलिथीन बैगों का प्रयोग।	लागू विधियों के अधीन विनियमित होगा।
27.	वाणिज्यिक संकेत बोर्ड और होर्डिंग का प्रयोग।	लागू विधियों के अधीन विनियमित होगा।
28.	कृषि या अन्य प्रयोग के लिए खुले कुएं/ बोर कुएं आदि का निर्माण।	समुचित प्राधिकारी द्वारा विनियमित किया जाएगा तथा क्रियाकलाप की सख्त निगरानी की जाएगी।
ग.संवर्धित क्रियाकलाप		
29.	वर्षा जल संचय।	सक्रिय रूप से बढ़ावा दिया जाएगा।
30.	जैविक खेती।	सक्रिय रूप से बढ़ावा दिया जाएगा।
31.	सभी गतिविधियों के लिए हरित प्रौद्योगिकी का अंगीकरण।	सक्रिय रूप से बढ़ावा दिया जाएगा।
32.	ग्रामीण कारीगरी सहित कुटीर उद्योग।	सक्रिय रूप से बढ़ावा दिया जाएगा।
33.	नवीकरणीय ऊर्जा और ईंधन का प्रयोग।	वायोगैस सौर प्रकाश इत्यादि को सक्रिय बढ़ावा दिया जाएगा।

34.	कृषि वानिकी ।	सक्रिय रूप से बढ़ावा दिया जाएगा ।
35.	बागान लगाना और जड़ी बूटियों का रोपण ।	सक्रिय रूप से बढ़ावा दिया जाएगा ।
36.	पारिस्थितिकी अनुकूल यातायात का प्रयोग ।	सक्रिय रूप से बढ़ावा दिया जाएगा ।
37.	कौशल विकास ।	सक्रिय रूप से बढ़ावा दिया जाएगा ।
38.	अवक्रमित भूमि/वनों/ पर्यावासों की बहाली ।	सक्रिय रूप से बढ़ावा दिया जाएगा ।
39.	पर्यावरण के प्रति जागरूकता।	सक्रिय रूप से बढ़ावा दिया जाएगा ।

5. पारिस्थितिकी-संवेदी जोन अधिसूचना की निगरानी के लिए निगरानी समिति.- प्रभावी निगरानी के लिए प्रदत्त शक्तियों का प्रयोग करते हुए केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा, एक निगरानी समिति का गठन करेगी जो निम्नलिखित से मिलकर बनेगी, अर्थात्:-

क्र.स.	मानीटरी समिति का गठन	पद
(i)	जिला कलेक्टर राजसमंद	पदेन, अध्यक्ष;
(ii)	राजस्थान सरकार द्वारा प्रत्येक मामले में एक वर्ष की अवधि के लिए पर्यावरण के क्षेत्र में काम करने वाले गैर-सरकारी संगठन के एक प्रतिनिधि को नामित किया जाएगा।	सदस्य;
(iii)	राजस्थान सरकार द्वारा प्रत्येक मामले में एक वर्ष की अवधि के लिए पारिस्थितिकी और पर्यावरण के क्षेत्र में एक विशेषज्ञ को नामित किया जाना है	सदस्य;
(iv)	राज्य सरकार द्वारा नामित किए जाने वाले जैव विविधता के विशेषज्ञ	सदस्य;
(v)	लोक निर्माण विभाग के जिला स्तरीय अधिकारी राजसमंद	सदस्य;
(vi)	शहर योजना विभाग के जिला स्तरीय अधिकारी राजसमंद	सदस्य;
(vii)	क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, भीलवाड़ा	सदस्य;
(viii)	उप-संरक्षक वन पाली / उदयपुर	सदस्य;
(ix)	उप प्रभागीय अधिकारी कुंभलगढ़ / देमुरी / वाली / गोगुन्दा	अध्यक्ष;
(x)	उप वन संरक्षक (वन्यजीव), राजसमंद	सदस्य-सचिव।

6. विचारार्थ विषय:- (1) निगरानी समिति इस अधिसूचना के उपबंधों के अनुपालन की निगरानी करेगी।

(2) निगरानी समिति का कार्यकाल तीन वर्ष तक या राज्य सरकार द्वारा नई समिति का पुनर्गठन किए जाने तक होगा और इसके बाद निगरानी समिति राज्य सरकार द्वारा गठित की जाएगी।

(Signature)

(3) पारिस्थितिकी संवेदी जोन में भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचना सं. का.आ. 1533(अ), तारीख 14 सितंबर, 2006 की अनुसूची में के अधीन सम्मिलित क्रियाकलापों और इस अधिसूचना के पैरा 4 के अधीन सारणी में यथा विनिर्दिष्ट प्रतिषिद्ध गतिविधियों के सिवाय आने वाले ऐसे क्रियाकलापों की दशा में वास्तविक विनिर्दिष्ट स्थलीय दशाओं पर आधारित निगरानी समिति द्वारा संवीक्षा की जाएगी और उक्त अधिसूचना के उपबंधों के अधीन पूर्व पर्यावरण अनापत्ति के लिए केन्द्रीय सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय को निर्दिष्ट की जाएगी।

(4) इस अधिसूचना के पैरा 4 के अधीन सारणी में यथा विनिर्दिष्ट प्रतिषिद्ध क्रियाकलापों के सिवाय, भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचना सं. का.आ. 1533(अ), तारीख 14 सितंबर, 2006 की अधिसूचना के अनुसूची के अधीन ऐसे क्रियाकलापों, जिन्हें सम्मिलित नहीं किया गया है, परंतु पारिस्थितिकी संवेदी जोन में आते हैं, ऐसे क्रियाकलापों की वास्तविक विनिर्दिष्ट स्थलीय दशाओं पर आधारित निगरानी समिति द्वारा संवीक्षा की जाएगी और उसे संबद्ध विनियामक प्राधिकरणों को निर्दिष्ट किया जाएगा।

(5) निगरानी समिति का सदस्य-सचिव या संबद्ध उपायुक्त या संबंधित उपायुक्त ऐसे व्यक्ति के विरुद्ध, जो इस अधिसूचना के किसी उपबंध का उल्लंघन करता है, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अधीन परिवाद दायर करने के लिए सक्षम होगा।

(6) निगरानी समिति संबंधित विभागों के प्रतिनिधियों या विशेषज्ञों, औद्योगिक संघों के प्रतिनिधियों या संबंधित पक्षों को, प्रत्येक मामले में आवश्यकता के अनुसार, अपने विचार-विमर्श में महावृत्ता के लिए आमंत्रित कर सकेगी।

(7) निगरानी समिति प्रत्येक वर्ष 31 मार्च की स्थिति के अनुसार अपनी वार्षिक कार्रवाई रिपोर्ट राज्य के मुख्य वन्यजीव वार्डन को, उपबंध V में दिए गए प्रपत्र के अनुसार, उम वर्ष की 30 जून तक प्रस्तुत करेगी।

(8) केन्द्रीय सरकार का पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय निगरानी समिति को उसके कृत्यों के प्रभावी निर्वहन के लिए ऐसे निदेश दे सकेगा जो वह उचित समझे।

7. इस अधिसूचना के उपबंधों को प्रभावी बनाने के लिए केन्द्रीय सरकार और राज्य सरकार, अतिरिक्त उपाय, यदि कोई हों, विनिर्दिष्ट कर सकेंगी।

8. इस अधिसूचना के उपबंध भारत के माननीय उच्चतम न्यायालय या उच्च न्यायालय या राष्ट्रीय हरित अधिकरण द्वारा पारित किए गए या पारित किए जाने वाले आदेश, यदि कोई हों, के अधीन होंगे।

[फा. सं. 25/08/2020-ईएसजेड]

डॉ. सतीश चन्द्र गडकोटी, वैज्ञानिक 'जी'

उपाबंध- I

राजस्थान राज्य में कुंभलगढ़ वन्यजीव अभयारण्य की सीमा का विवरण

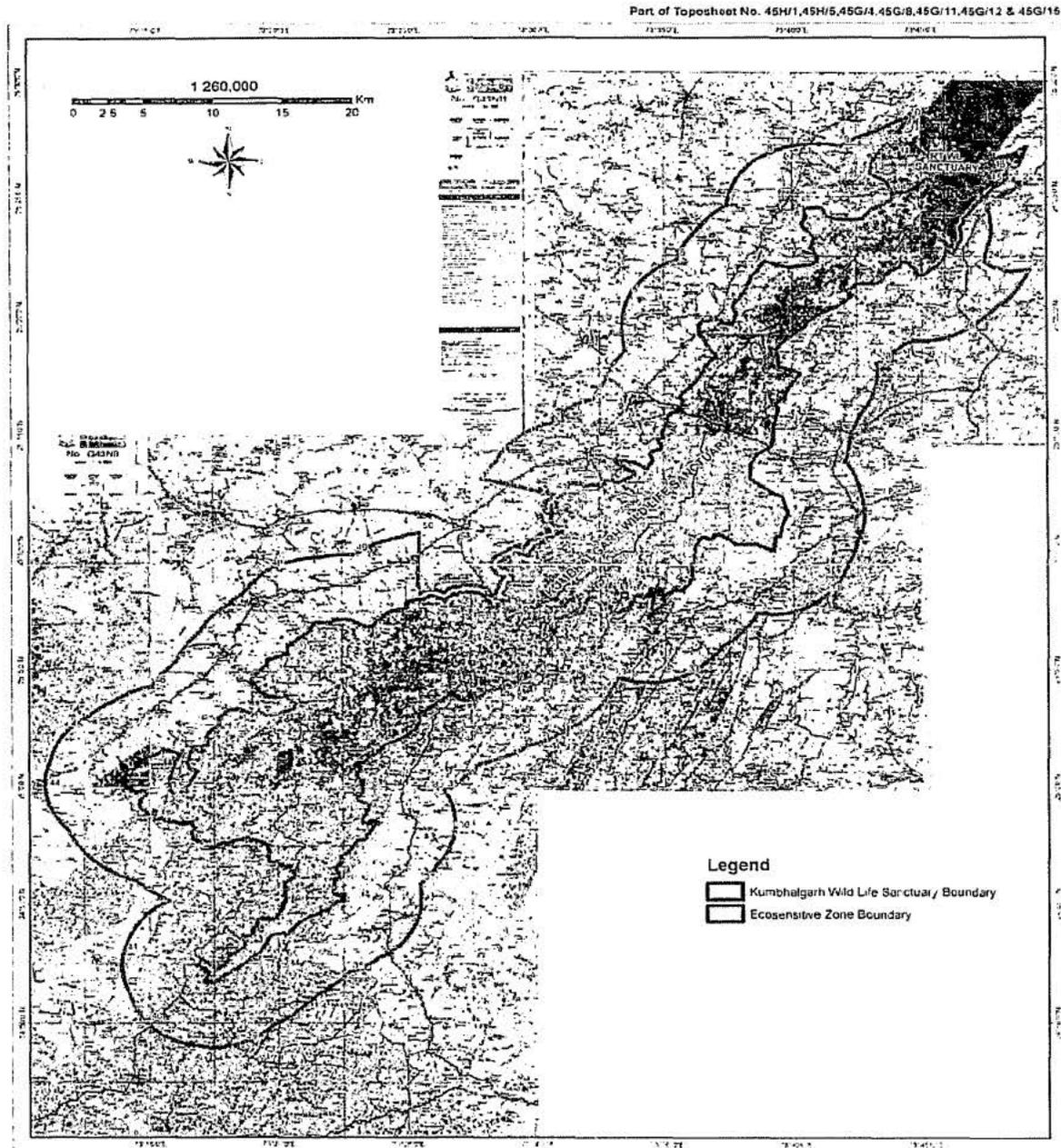
- पूर्व: भीम और कुंभलगढ़ श्रेणियों के रिज़र्व वन की पूर्वी सीमा।
 पश्चिम: सदरी और देसुरी श्रेणियों के रिज़र्व वन की पश्चिमी सीमा।
 उत्तर: दीवेर – कोट सड़क।
 दक्षिण: कुंभलगढ़ और सदरी श्रेणियों के पाडाराडा और बीजापुर वन खंडों की दक्षिणी सीमा

राजस्थान राज्य में कुंभलगढ़ वन्यजीव अभयारण्य के चारों ओर पारिस्थितिकी संवेदी जोन की सीमा का विवरण

कुंभलगढ़ वन्यजीव अभयारण्य पारिस्थितिकी संवेदी जोन अभयारण्य की परिधि पर क्षेत्र को आच्छादित करती है, यह कुंभलगढ़ अभयारण्य की सीमा से 5.00 किलोमीटर के अंतर्गत आते हैं, के सिवाय: उत्तर भाग में जहां रौली टोडगढ़ अभयारण्य के साथ अभयारण्य की सीमा सामान्य है, पारिस्थितिकी संवेदी जोन शून्य होगा और सदरी शहर की नगरपालिका सीमा के चारों ओर अभयारण्य की पश्चिमी सीमा पर पारिस्थितिकी संवेदी जोन अभयारण्य से 500 मीटर की दूरी पर होगा।

उपाबंध- II

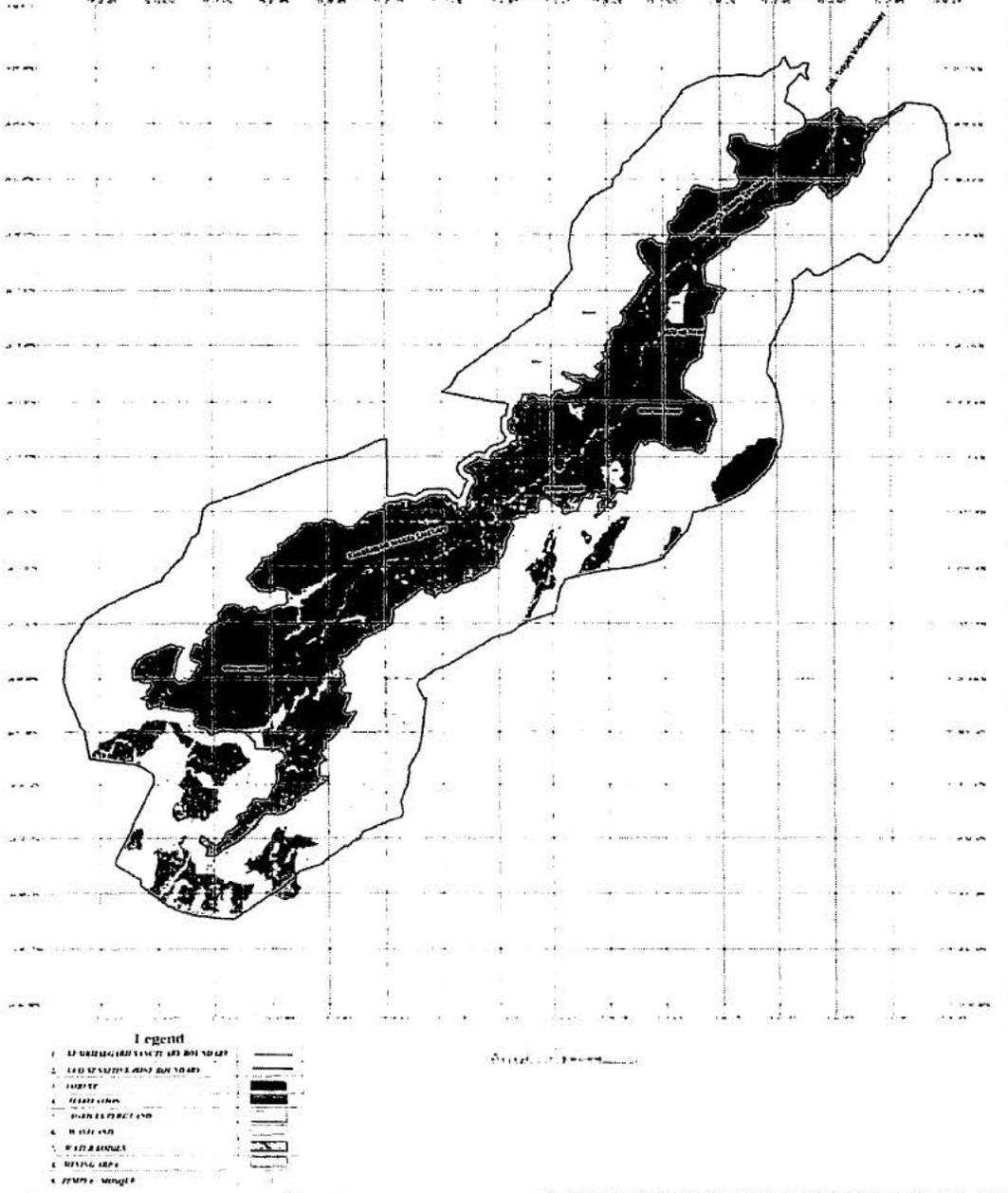
भारतीय सर्वेक्षण (एसओ आई) टोपोशीट पर मुख्य अवस्थानों, देशांश और देशांतर के साथ कुम्भलगढ़ वन्यजीव अभयारण्य के पारिस्थितिकी संवेदी जोन का मानचित्र



उपाबंध- IIख

मुख्य अवस्थानों के अक्षांश और देशांतर के साथ कुंभलगढ़ वन्यजीव अभयारण्य के पारिस्थितिकी संवेदी जोन का भूमि उपयोग मानचित्र

Land Use Map of Kumbhalgarh ESZ & Sanctuary



सारणी क : कुंभलगढ वन्यजीव अभयारण्य के मुख्य अवस्थानों के भू-निर्देशांक

क्र.सं.	पहचाने गए मुख्य बिंदु	अवस्थान/ दिशा	अक्षांश			देशांतर		
			डिग्री	मिनट	सैकेंड	डिग्री	मिनट	सैकेंड
1	रौली टोडगढ वन्यजीव अभयारण्य सामान्य सीमा	उत्तर	73	48	30.39	25	34	12.47
2	दीवेर कोट सड़क	उत्तर-पूर्व	73	48	9.80	25	25	59.08
3	नदी रेखा	पूर्व	73	46	9.29	25	22	47.26
4	नदी रेखा	पूर्व	73	42	2.59	25	21	0.75
5	घाटी	पूर्व	73	44	27.05	25	22	8.37
6	घाटी	पूर्व	73	43	7.28	25	21	24.40
7	घाटी	पूर्व	73	39	52.26	25	17	45.69
8	रूपनगर लिंक सड़क	पूर्व	73	39	6.26	25	15	5.85
9	चरभजा देसुरी एस एच-16 सड़क	पूर्व	73	38	59.21	25	14	31.34
10	घाटी	पूर्व	73	39	9.62	25	15	31.78
11	घाटी	पूर्व	73	37	51.67	25	10	16.28
12	किला कुंभलगढ सड़क	पूर्व	73	34	38.31	25	8	22.23
13	घाटी	पूर्व-दक्षिण	73	30	41.60	25	6	46.89
14	उदयपुर रंकपुर सड़क	पूर्व-दक्षिण	73	26	37.94	25	4	7.54
15	भोखारा कुरा वनपथ	दक्षिण	73	22	59.10	24	59	30.25
16	मीथरी नदी	पश्चिम	73	20	32.66	24	56	23.25
17	मीथरी नदी	पश्चिम	73	19	26.72	25	3	7.90
18	मीथरी डैम	पश्चिम	73	19	10.07	25	4	9.75
19	कंठेश्वर महादेव मंदिर सड़क	पश्चिम	73	20	53.15	25	6	28.06
20	रंकपुर डैम	पश्चिम	73	28	42.76	25	8	3.44
21	ननवालिया डैम	पश्चिम	73	28	1.88	25	7	53.3
22	परशुराम महादेव मंदिर सड़क	पश्चिम	73	29	39.43	25	9	55.28
23	सेली डैम	पश्चिम	73	34	38.6	25	14	48.12
24	देसुरी चारभुजा एम एच-16 सड़क	पश्चिम	73	35	28.56	25	16	5.35
25	सुमेर महाकालेश्वर सड़क	पश्चिम-उत्तर	73	36	16.27	25	19	15.48
26	कोट दीवेर सड़क	पश्चिम-उत्तर	73	43	48.63	25	25	10.94

सारणी ख: पारिस्थितिकी संवेदी जोन के मुख्य अवस्थानों के भू-निर्देशांक

बिंदु सं.	देशांतर			अक्षांश		
	डिग्री	मिनट	सैकेंड	डिग्री	मिनट	सैकेंड
1	73	25	28.07	25	10	45.56
2	73	27	54.21	25	13	3.64
3	73	30	38.38	25	15	28.43

4	73	32	15.09	25	16	32.90
5	73	33	28.10	25	18	34.19
6	73	33	39.12	25	20	49.25
7	73	35	28.87	25	22	21.74
8	73	37	27.06	25	24	39.61
9	73	38	52.81	25	26	46.36
10	73	41	51.38	25	27	9.44
11	73	44	24.55	25	28	21.50
12	73	43	59.34	25	27	5.30
13	73	43	30.93	25	27	11.44
14	73	42	57.78	25	26	1.46
15	73	43	50.85	25	25	8.50
16	73	48	15.09	25	25	57.51
17	73	48	18.91	25	26	5.32
18	73	48	30.66	25	26	14.44
19	73	48	35.57	25	26	12.68
20	73	48	33.99	25	26	2.16
21	73	48	36.62	25	26	0.58
22	73	48	32.59	25	25	43.39
23	73	48	45.74	25	25	33.40
24	73	47	31.38	25	24	26.57
25	73	47	24.72	25	22	16.43
26	73	49	8.26	25	21	56.05
27	73	46	26.40	25	19	19.19
28	73	44	36.10	25	18	58.92
29	73	43	11.37	25	18	2.93
30	73	43	0.71	25	16	36.85
31	73	41	58.92	25	13	50.23
32	73	41	13.97	25	8	5.67
33	73	38	34.10	25	7	20.92
34	73	35	44.10	25	4	45.71
35	73	33	8.34	25	4	36.92
36	73	26	25.02	24	59	49.72
37	73	26	48.72	24	58	1.09
38	73	25	29.35	24	55	49.06
39	73	22	43.53	24	52	5.42

40	73	18	35.89	24	49	8.93
41	73	14	54.57	24	49	58.45
42	73	13	56.87	24	52	52.12
43	73	15	44.94	24	55	6.76
44	73	12	37.08	24	57	3.47
45	73	10	59.90	24	59	52.33
46	73	11	50.78	25	2	26.23
47	73	15	5.35	25	4	18.75
48	73	16	4.72	25	5	21.49
49	73	19	39.31	25	9	9.34
50	73	22	54.34	25	9	49.11
51	73	25	30.80	25	8	11.43
52	73	30	39.48	25	12	22.70

उपाबंध-IV

भू-निर्देशांको के साथ कुंभलगढ़ वन्यजीव अभयारण्य के पारिस्थितिकी संवेदी जोन के अंतर्गत आने वाले ग्रामों की सूची

क्र.सं.	ग्राम नाम	तहसील	जिला	अभयारण्य से दूर (किलोमीटर)			टिप्पणी
					अक्षांश (उ)	देशांतर (पू)	
1	2	3	4	5	6	7	8
1	कोटडा	कुंभलगढ़	राजसमंद	0.0	25°06'26.3"	73°30'50.6"	
2	पोकारिया	कुंभलगढ़	राजसमंद	0.0	25°06'59.0"	73°31'12.8"	इस ग्राम का रकबा ग्राम कोटडा में शामिल है।
3	दुदालिया	कुंभलगढ़	राजसमंद	0.10	25°05'51.0"	73°31'06.1"	इस ग्राम का रकबा ग्राम कल्याना में शामिल है।
4	वरदडा	कुंभलगढ़	राजसमंद	0.30	25°05'58.3"	73°31'53.0"	
5	कल्याना	कुंभलगढ़	राजसमंद	0.40	25°05'44.1"	73°31'11.4"	
	जैतारण	कुंभलगढ़	राजसमंद	1.50	25°03'29.5"	73°30'42.4"	
7	पीपाणा	कुंभलगढ़	राजसमंद	5.00	25°02'01.8"	73°29'38.1"	
8	सन्दुको का गुडा	कुंभलगढ़	राजसमंद	5.00	25°04'14.2"	73°33'01.6"	
9	उदावड़	कुंभलगढ़	राजसमंद	0.10	25°07'11.8"	73°32'20.9"	
10	सियात	कुंभलगढ़	राजसमंद	1.00	25°05'33.9"	73°32'46.1"	
11	ओगलाट	कुंभलगढ़	राजसमंद	0.10	25°07'15.8"	73°32'57.4"	इस ग्राम का रकबा ग्राम कम्बोड में शामिल है।
12	कम्बोडा	कुंभलगढ़	राजसमंद	0.60	25°06'49.4"	73°33'31.1"	
13	आरेटकी भागल	कुंभलगढ़	राजसमंद	0.10	25°07'50.0"	73°34'17.6"	
14	कडियां	कुंभलगढ़	राजसमंद	0.50	25°06'28.9"	73°34'25.4"	
15	किला कुंभलगढ़	कुंभलगढ़	राजसमंद	0.00	25°08'51.9"	73°34'57.3"	
16	बीड की भागल	कुंभलगढ़	राजसमंद	0.20	25°07'31.4"	73°35'35.3"	
17	केलवाडा	कुंभलगढ़	राजसमंद	0.50	25°07'29.4"	73°36'13.0"	
18	सरजेला	कुंभलगढ़	राजसमंद	4.50	25°05'01.7"	73°35'30.1"	
19	अंठको की भागल	कुंभलगढ़	राजसमंद	1.00	25°05'33.8"	73°33'51.8"	
20	हमेरपाल	कुंभलगढ़	राजसमंद	4.00	25°06'05.2"	73°36'19.8"	
21	तलादरी	कुंभलगढ़	राजसमंद	5.00	25°05'42.0"	73°36'46.3"	
22	गामडी	कुंभलगढ़	राजसमंद	5.00	25°05'27.7"	73°36'37.0"	

23	मेलावडी	कुंभलगढ़	राजसमंद	4.50	25°05'58.4"	73°36'57.3"	
24	छावनी की भागल	कुंभलगढ़	राजसमंद	2.50	25°07'00.0"	73°36'30.2"	इस ग्राम का रकबा ग्राम केलवाड़ा में शामिल है।
25	कनाजी की भागल	कुंभलगढ़	राजसमंद	2.50	25°06'55.3"	73°36'34.8"	इस ग्राम का रकबा ग्राम केलवाड़ा में शामिल है।
26	खेराण	कुंभलगढ़	राजसमंद	4.00	25°06'45.3"	73°37'16.2"	
27	कोटी की भागल	कुंभलगढ़	राजसमंद	2.50	25°07'13.8"	73°37'06.3"	इस ग्राम का रकबा ग्राम केलवाड़ा में शामिल है।
28	बलवास	कुंभलगढ़	राजसमंद	4.00	25°07'14.2"	73°37'30.6"	
29	नया खेडा	कुंभलगढ़	राजसमंद	0.10	25°10'09.1"	73°36'30.6"	इस ग्राम का रकबा ग्राम ग्वार में शामिल है।
30	सुजा का लेवा	कुंभलगढ़	राजसमंद	0.50	25°09'12.6"	73°36'45.9"	इस ग्राम का रकबा ग्राम ग्वार में शामिल है।
31	हताई की भागल	कुंभलगढ़	राजसमंद	1.50	25°09'01.6"	73°36'59.3"	इस ग्राम का रकबा ग्राम ग्वार में शामिल है।
32	गंवार	कुंभलगढ़	राजसमंद	0.50	25°08'26.5"	73°36'46.5"	
33	दसाणों की भागल	कुंभलगढ़	राजसमंद	2.50	25°08'25.2"	73°38'32.7"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।
34	कडेचो की भागल	कुंभलगढ़	राजसमंद	2.50	25°08'24.6"	73°38'14.1"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।
35	मजेरा	कुंभलगढ़	राजसमंद	3.00	25°07'54.3"	73°37'46.9"	
36	ओलादर	कुंभलगढ़	राजसमंद	4.00	25°07'46.6"	73°38'28.4"	
37	रूपजी का गुड	कुंभलगढ़	राजसमंद	2.50	25°08'49.3"	73°38'54.5"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।
38	भीम जी गुडा	कुंभलगढ़	राजसमंद	2.50	25°08'49.2"	73°36'11.8"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।
39	ओडवाडिया	कुंभलगढ़	राजसमंद	3.00	25°08'16.0"	73°38'42.7"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।

40	चदाणा की भागल	कुंभलगढ़	राजसमंद	3.50	25°08'00.9"	73°39'05.7"	इस ग्राम का रकबा ग्राम ओलाधर में शामिल है।
41	भगत तलाई	कुंभलगढ़	राजसमंद	2.50	25°08'45.7"	73°39'73.1"	इस ग्राम का रकबा ग्राम मजेरा में शामिल है।
42	धोला की ओड	कुंभलगढ़	राजसमंद	1.50	25°10'02.9"	73°40'19.4"	
43	पावणा	कुंभलगढ़	राजसमंद	5.00	25°08'55.8"	73°41'49.1"	इस ग्राम का रकबा ग्राम रीछेड में शामिल है।
44	थाली का तलाव	कुंभलगढ़	राजसमंद	1.50	25°10'54.0"	73°40'25.5"	इस ग्राम का रकबा ग्राम थुरावड़ में शामिल है।
45	थुरावड़	कुंभलगढ़	राजसमंद	1.50	25°11'49.5"	73°40'35.5"	
46	नाथा जी का गुडा	कुंभलगढ़	राजसमंद	1.50	25°12'32.7"	73°40'42.7"	
47	रिछेड	कुंभलगढ़	राजसमंद	4.50	25°11'46.0"	73°42'32.3"	
48	नाडेवा	कुंभलगढ़	राजसमंद	4.50	25°11'23.8"	73°41'48.1"	इस ग्राम का रकबा ग्राम थुरावड़ में शामिल है।
49	भोजेला	कुंभलगढ़	राजसमंद	3.00	25°12'41.8"	73°41'29.9"	इस ग्राम का रकबा ग्राम थुरावड़ में शामिल है।
50	खरवडो की माची	कुंभलगढ़	राजसमंद	4.50	25°12'26.9"	73°42'27.6"	इस ग्राम का रकबा ग्राम झीलवाडा में शामिल है।
51	हाकरिया की भागल	कुंभलगढ़	राजसमंद	2.00	25°13'04.0"	73°40'15.4"	इस ग्राम का रकबा ग्राम झीलवाडा में शामिल है।
52	वोहडा की भागल	कुंभलगढ़	राजसमंद	0.60	25°13'20.1"	73°39'27.8"	इस ग्राम का रकबा ग्राम झीलवाडा में शामिल है।
53	लोलेरा की भागला	कुंभलगढ़	राजसमंद	2.00	25°14'49.0"	73°40'53.1"	इस ग्राम का रकबा ग्राम मानावतो में शामिल है।
54	झीलवाडा	कुंभलगढ़	राजसमंद	2.00	25°13'35.8"	73°40'28.2"	

55	मेवाडिया	कुंभलगढ़	राजसमंद	4.00	25°13'41.3"	73°41'39.6"	
56	मानावतो का गुडा	कुंभलगढ़	राजसमंद	1.50	25°14'03.6"	73°39'32.5"	
57	हटाजी का गुडा	कुंभलगढ़	राजसमंद	2.00	25°14'25.2"	73°40'10.8"	
58	घाटडा निचला	कुंभलगढ़	राजसमंद	0.30	25°15'11.5"	73°39'59.7"	
59	घाटडा उपला	कुंभलगढ़	राजसमंद	0.30	25°15'44.8"	73°39'58.9"	
60	रूपनगर	कुंभलगढ़	राजसमंद	0.00	25°16'59.4"	73°40'39.7"	
61	चारभुजा	कुंभलगढ़	राजसमंद	4.80	25°15'09.7"	73°41'26.2"	
62	माकरियो की भागल	कुंभलगढ़	राजसमंद	1.00	25°16'01.8"	73°40'10.8"	इस ग्राम का रकबा ग्राम मानावतो में शामिल है।
63	वागून्दा	कुंभलगढ़	राजसमंद	1.50	25°16'07.1"	73°40'39.7"	इस ग्राम का रकबा ग्राम नीचला गाठडा में शामिल है।
64	आंवली की भागल	कुंभलगढ़	राजसमंद	1.00	25°15'40.6"	73°40'30.0"	इस ग्राम का रकबा ग्राम नीचला गाठडा में शामिल है।
65	पुठिया	कुंभलगढ़	राजसमंद	0.50	25°17'15.7"	73°40'29.7"	
66	कसार	कुंभलगढ़	राजसमंद	2.00	25°17'17.6"	73°41'19.0"	
67	लोर	कुंभलगढ़	राजसमंद	4.08	25°18'09.7"	73°43'50.9"	
68	धनायका	कुंभलगढ़	राजसमंद	4.00	25°16'51.0"	73°42'35.6"	
69	धनायका की भागल	कुंभलगढ़	राजसमंद	4.50	25°16'47.4"	73°42'52.0"	इस ग्राम का रकबा ग्राम धनायका में शामिल है।
70	किकाजी की भागल	कुंभलगढ़	राजसमंद	1.50	25°18'03.5"	73°40'57.8"	
71	थोरिया की भागल	कुंभलगढ़	राजसमंद	2.50	25°18'24.1"	73°41'17.7"	इस ग्राम का रकबा ग्राम पुठिया में शामिल है।
72	सेवन्त्री	कुंभलगढ़	राजसमंद	1.50	25°18'25.3"	73°40'36.8"	
73	खेडा	कुंभलगढ़	राजसमंद	2.50	25°18'53.7"	73°41'51.6"	
74	साथिया	कुंभलगढ़	राजसमंद	4.50	25°17'48.2"	73°43'26.5"	
75	देव जी भागल	कुंभलगढ़	राजसमंद	4.50	25°17'30.1"	73°43'26.9"	इस ग्राम का रकबा ग्राम पुठिया में शामिल है।

76	घार तलाई	कुंभलगढ़	राजसमंद	1.00	25°31'47.5"	73°46'11.3"	इस ग्राम का रकबा ग्राम सेवन्त्री में शामिल है।
77	जाम्बू का तालाब	कुंभलगढ़	राजसमंद	1.50	25°19'20.0"	73°41'36.3"	
78	कोयला	कुंभलगढ़	राजसमंद	0.50	25°19'52.2"	73°41'24.9"	
79	सरस का गुडा	कुंभलगढ़	राजसमंद	3.50 कुंभलगढ़	25°18'56.7"	73°43'05.9"	
80	थोरिया वास	कुंभलगढ़	राजसमंद	5.00	25°18'23.5"	73°44'39.5"	
81	खरनी खेडा	कुंभलगढ़	राजसमंद	4.00	25°18'59.4"	73°46'02.5"	
82	भीलो की तलाई	कुंभलगढ़	राजसमंद	1.00	25°20'09.4"	73°42'01.7"	इस ग्राम का रकबा ग्राम कोयला में शामिल है।
83	भीलो की भागल	कुंभलगढ़	राजसमंद	1.00	25°20'14.1"	73°42'10.7"	इस ग्राम का रकबा ग्राम कोयला में शामिल है।
84	ढिलोडिया	कुंभलगढ़	राजसमंद	3.50	25°19'26.6"	73°44'48.7"	
85	उमरवास	कुंभलगढ़	राजसमंद	1.00	25°20'23.9"	73°43'02.1"	
86	ब्राह्मणों की भागल	कुंभलगढ़	राजसमंद	2.00	25°20'11.5"	73°43'16.8"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
87	पीपलिया की भागल	कुंभलगढ़	राजसमंद	1.50	25°19'51.4"	73°43'04.9"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
88	मावा का गुडा	कुंभलगढ़	राजसमंद	2.00	25°20'28.6"	73°43'50.8"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
89	तेजो का गुडा	कुंभलगढ़	राजसमंद	0.50	25°21'18.3"	73°43'59.4"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
90	बोरी	कुंभलगढ़	राजसमंद	2.50	25°20'18.2"	73°45'10.8"	
91	कांकारिया	कुंभलगढ़	राजसमंद	3.50	25°19'59.0"	73°45'53.1"	
92	वांमा	कुंभलगढ़	राजसमंद	1.50	25°21'04.7"	73°45'54.1"	
93	कितेला	कुंभलगढ़	राजसमंद	4.00	25°20'07.2"	73°46'32.5"	
94	केसागुडा	कुंभलगढ़	राजसमंद	0.10	25°21'56.2"	73°46'02.7"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।

95	बावाजी की आसन	कुंभलगढ़	राजसमंद	1.00	25°22'19.1"	73°47'52.8"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
96	देवडों का गुडा	कुंभलगढ़	राजसमंद	4.50	25°21'01.0"	73°47'52.1"	इस ग्राम का रकबा ग्राम उमरवास में शामिल है।
97	आसन	कुंभलगढ़	राजसमंद	0.90	25°22'19.0"	73°46'33.6"	
98	दराझा	कुंभलगढ़	राजसमंद	0.90	25°22'44.0"	73°46'36.8"	
99	भगवानपुरा	कुंभलगढ़	राजसमंद	0.00	25°24'06.4"	73°45'35.9"	इस ग्राम का रकबा ग्राम बस्सी दराझा में शामिल है।
100	मादा की बस्सी	कुंभलगढ़	राजसमंद	0.50	25°24'07.8"	73°47'13.9"	
101	हालेला	कुंभलगढ़	राजसमंद	2.50	25°23'34.4"	73°48'18.0"	
102	भागल	कुंभलगढ़	राजसमंद	3.00	25°23'26.5"	73°48'24.0"	इस ग्राम का रकबा ग्राम बस्सी दराझा में शामिल है।
103	नरदास गुडा	कुंभलगढ़	राजसमंद	2.50	25°24'30.0"	73°49'00.5"	
104	डोडियों का खेडा	कुंभलगढ़	राजसमंद	3.50	25°24'00.3"	73°49'53.3"	
105	टपाला का खेडा	कुंभलगढ़	राजसमंद	4.00	25°23'24.5"	73°50'39.9"	
106	टोकरा	कुंभलगढ़	राजसमंद	4.50	25°24'28.5"	73°51'51.4"	
107	मुखोई	कुंभलगढ़	राजसमंद	3.50	25°23'46.3"	73°51'51.4"	इस ग्राम का रकबा ग्राम नरदाम का गुडा में शामिल है।
108	पीपरेलू	कुंभलगढ़	राजसमंद	0.10	25°24'53.0"	73°47'36.5"	
109	खेडा जस्सा	कुंभलगढ़	राजसमंद	0.10	25°25'11.4"	73°46'03.2"	
110	सातपालिया	कुंभलगढ़	राजसमंद	0.00	25°25'25.7"	73°45'31.8"	इस ग्राम का रकबा ग्राम पीपरेलू में शामिल है।
111	दिवेर	कुंभलगढ़	राजसमंद	0.30	25°25'37.5"	73°48'54.0"	
112	मोटा की गुदार	कुंभलगढ़	राजसमंद	3.50	25°25'01.2"	73°50'03.2"	
113	रतनागुडा	कुंभलगढ़	राजसमंद	4.00	25°25'07.4"	73°51'26.8"	
114	ढेढवारा	कुंभलगढ़	राजसमंद	4.50	25°24'27.8"	73°49'51.0"	इस ग्राम का रकबा ग्राम दिवेर में शामिल है।

115	फूटीया	कुंभलगढ़	राजसमंद	0.30	25°25'34.0"	73°48'13.2"	इस ग्राम का रकबा ग्राम दिवेर में शामिल है।
116	खरनी टेकरी	देसुरी	पाली	0.00	25°11'31.4"	73°34'53.3"	अभयारण्य क्षेत्र में
117	मूछाला महावीर	देसुरी	पाली	0.00	25°12'01.0"	73°33'37.6"	अभयारण्य क्षेत्र में
118	गुडा भोप सिंह	देसुरी	पाली	0.50	25°13'00.1"	73°33'51.3"	
119	घाणेराव	देसुरी	पाली	2.00	25°14'15.7"	73°32'09.0"	
120	दूदापुरा	देसुरी	पाली	5.00	25°14'56.3"	73°31'26.0"	
121	जोबा	देसुरी	पाली	1.00	25°12'38.7"	73°30'15.3"	
122	गुडा सुथरान	देसुरी	पाली	5.00	25°12'55.5"	73°28'59.9"	
123	देसुरी	देसुरी	पाली	2.00	25°16'34.2"	73°34'03.9"	
124	लाँपी	देसुरी	पाली	1.00	25°18'47.9"	73°35'42.4"	
125	अणेवा	देसुरी	पाली	4.00	25°20'04.0"	73°33'54.9"	
126	विरमपुरा	देसुरी	पाली	4.50	25°16'33.2"	73°32'47.3"	
127	मांडपुर	देसुरी	पाली	5.00	25°20'40.6"	73°34'48.7"	
128	कोलर	देसुरी	पाली	1.00	25°24'50.6"	73°39'53.3"	
129	मगर तलाव	देसुरी	पाली	1.00	25°24'27.0"	73°39'26.4"	
130	कांकलावा	देसुरी	पाली	0.50	25°22'42.3"	73°40'28.6"	
131	बागोल	देसुरी	पाली	1.00	25°22'50.4"	73°38'49.1"	
132	वरदीया	देसुरी	पाली	1.50	25°22'50.7"	73°37'54.6"	
133	गांधी	देसुरी	पाली	1.00	25°22'04.7"	73°37'55.0"	
134	डायलाना बुर्द	देसुरी	पाली	3.50	25°23'10.8"	73°37'01.6"	
135	रावतो का गुडा	देसुरी	पाली	3.00	25°22'28.1"	73°36'41.3"	इस ग्राम का रकबा ग्राम दिआलाना में शामिल है।
136	गुडा आसकरण	देसुरी	पाली	1.50	25°21'07.9"	73°37'11.0"	
137	तीखी ढाणी	देसुरी	पाली	3.50	25°21'23.8"	73°35'37.9"	
138	देवडो का गुडा	देसुरी	पाली	2.50	25°23'30.2"	73°38'14.1"	
139	सुमेर	देसुरी	पाली	0.00	25°19'53.1"	73°37'09.2"	
140	बांसोर	देसुरी	पाली	3.00	25°29'21.8"	73°44'33.6"	तहमील मारवाडी जेक्शन में एवं रोउली ताडगढ़ वन्यजीव अभयारण्य में शामिल है।

141	उमण का बैरा	देसुरी	पाली	4.00	25°27'25.3"	73°43'47.8"	
142	गुडा गोपीनाथ	देसुरी	पाली	4.00	25°27'17.9"	73°42'36.2"	
143	सांसरी	देसुरी	पाली	3.00	25°28'38.3"	73°42'15.3"	
144	कोट सोलंकियान	देसुरी	पाली	2.50	25°25'35.2"	73°42'00.9"	
145	सांमरियां	देसुरी	पाली	0.50	25°25'05.1"	73°43'08.8"	
146	नया गांव	देसुरी	पाली	3.50	25°26'21.9"	73°40'36.4"	
147	खास्वी	देसुरी	पाली	3.00	25°26'11.4"	73°39'47.2"	
148	गुडा देवडा सोलंकियान	देसुरी	पाली	0.25	25°24'07.4"	73°42'03.7"	
149	गुडा फिटयान	देसुरी	पाली	1.00	25°24'30.3"	73°42'22.0"	
150	गुडा कला	देसुरी	पाली	1.50	25°25'34.4"	73°40'34.3"	
151	सेवटो का बैरा	बाली	पाली	0.50	25°08'10.3"	73°26'21.1"	अभयारण्य क्षेत्र में
152	खूणी बावडी	बाली	पाली	0.50	25°09'28.0"	73°28'31.2"	इस ग्राम का रकबा ग्राम सदारी में शामिल है।
153	ढाणी	बाली	पाली	1.00	25°09'12.1"	73°28'00.1"	इस ग्राम का रकबा ग्राम सदारी में शामिल है।
154	राजपुरा	बाली	पाली	1.00	25°10'24.5"	73°28'49.7"	
155	जोवा	बाली	पाली	1.00	25°12'39.3"	73°30'14.9"	
156	मेडिया	बाली	पाली	0.50	25°09'04.5"	73°27'42.0"	इस ग्राम का रकबा ग्राम सदारी में शामिल है।
157	जाटो का गुडा	बाली	पाली	3.00	25°12'01.6"	73°28'52.1"	
158	माण्डीगढ	बाली	पाली	0.50	25°11'24.8"	73°30'14.7"	
159	भादरास	बाली	पाली	2.50	25°10'15.3"	73°25'56.2"	
160	सादडी	बाली	पाली	2.50	25°11'02.2"	73°27'17.0"	
161	सुथारो का गुडा	बाली	पाली	4.50	25°12'49.6"	73°28'58.0"	
162	जाटो का दरडा	बाली	पाली	0.50	25°10'17.4"	73°27'47.2"	इस ग्राम का रकबा ग्राम सदारी में शामिल है।
163	गोरिया	बाली	पाली	0.50	25°08'10.3"	73°26'21.1"	
164	पावटिया	बाली	पाली	0.50	25°09'28.0"	73°28'31.2"	इस ग्राम का

							रकवा ग्राम भाटुंड में शामिल है।
165	रोनवाडा	बाली	पाली	0.50	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम भाटुंड में शामिल है।
166	पिपला	बाली	पाली	0.50	25°09'28.0"	73°28'31.2"	
167	ढिगा पिपला	बाली	पाली	0.50	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम पीपला में शामिल है।
168	रडिया	बाली	पाली	0.50	25°09'28.0"	73°28'31.2"	इस ग्राम का रकवा ग्राम सेवारी में शामिल है।
169	कुण्डाल	बाली	पाली	0.50	25°08'10.3"	73°26'21.1"	
170	कोरवा	बाली	पाली	0.50	25°09'28.0"	73°28'31.2"	
171	जूनावेडा	बाली	पाली	1.50	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम बेरा में शामिल है।
172	रेला	बाली	पाली	2.00	25°09'28.0"	73°28'31.2"	इस ग्राम का रकवा ग्राम भाटुंड में शामिल है।
173	छोटा गुडा	बाली	पाली	2.00	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम पदरला में शामिल है।
174	बडा गुडा	बाली	पाली	2.50	25°09'28.0"	73°28'31.2"	इस ग्राम का रकवा ग्राम पदरला में शामिल है।
175	सादडा	बाली	पाली	2.50	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम लतरा में शामिल है।
176	मालारी	बाली	पाली	2.50	25°09'28.0"	73°28'31.2"	
177	भादरास	बाली	पाली	25.00	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम सदारी में शामिल है।
178	वेडी	बाली	पाली	3.00	25°09'28.0"	73°28'31.2"	इस ग्राम का रकवा ग्राम बेरा में शामिल है।
179	रूप सागर की भागल	बाली	पाली	3.00	25°08'10.3"	73°26'21.1"	इस ग्राम का रकवा ग्राम बेरा में शामिल है।

180	कोपनी	वाली	पाली	3.00	25°09'28.0"	73°28'31.2"	इस ग्राम का रकबा ग्राम भाटुंड में शामिल है।
181	भाटुन्द	वाली	पाली	3.00	25°08'10.3"	73°26'21.1"	
182	बीजापुर	वाली	पाली	3.00	25°09'28.0"	73°28'31.2"	
183	पादरला	वाली	पाली	3.00	25°08'10.3"	73°26'21.1"	
184	सेवाडी	वाली	पाली	3.00	25°09'28.0"	73°28'31.2"	
185	लाटाडा	वाली	पाली	3.00	25°08'10.3"	73°26'21.1"	
186	बिलिया	वाली	पाली	3.00	25°09'28.0"	73°28'31.2"	इस ग्राम का रकबा ग्राम शिव तालाब में शामिल है।
187	मिरगेश्वर	वाली	पाली	3.50	25°08'10.3"	73°26'21.1"	
188	पतावा	वाली	पाली	4.00	25°09'28.0"	73°28'31.2"	
189	करनवा	वाली	पाली	4.00	25°08'10.3"	73°26'21.1"	इस ग्राम का रकबा ग्राम लुनवा में शामिल है।
190	सिरवियों का गुढा	वाली	पाली	4.50	25°09'28.0"	73°28'31.2"	इस ग्राम का रकबा ग्राम सेवारी में शामिल है।
191	लुणावा	वाली	पाली	4.50	25°08'10.3"	73°26'21.1"	
192	कुपा की भागल	वाली	पाली	5.00	25°09'28.0"	73°28'31.2"	इस ग्राम का रकबा ग्राम बेरा में शामिल है।
193	बेडा	वाली	पाली	5.00	25°08'10.3"	73°26'21.1"	
194	बारवा	वाली	पाली	5.00	25°09'28.0"	73°28'31.2"	
195	कडेच	गोगुन्दा	उदयपुर	0.50	24°51'16.3"	73°17'37.4"	
196	रिछवरा	गोगुन्दा	उदयपुर	0.50	24°51'49.9"	73°18'16.8"	
197	पीपलसरी	गोगुन्दा	उदयपुर	0.50	24°53'34.7"	73°19'49.3"	इस ग्राम का रकबा ग्राम पदराडा में शामिल है।
198	चित्रावास	गोगुन्दा	उदयपुर	0.50	24°53'02.7"	73°20'06.7"	
199	हायला	गोगुन्दा	उदयपुर	0.50	24°53'45.8"	73°21'01.9"	
200	बालावेरा	गोगुन्दा	उदयपुर	0.50	24°54'13.8"	73°21'38.9"	इस ग्राम का रकबा ग्राम पदराडा में शामिल है।
201	बरवाडी	गोगुन्दा	उदयपुर	0.50	24°56'34.7"	73°22'27.7"	इस ग्राम का रकबा ग्राम

							पदराड़ा में शामिल है।
202	मिठीबोर	गोगुन्दा	उदयपुर	0.50	25°03'14.7"	73°26'07.9"	इस ग्राम का रकबा ग्राम मग्गा में शामिल है।
203	साकरिया	गोगुन्दा	उदयपुर	0.50	24°51'39.9"	73°19'08.5"	इस ग्राम का रकबा ग्राम पदराड़ा में शामिल है।
204	भमरावड	गोगुन्दा	उदयपुर	0.50	24°53'36.8"	73°19'50.1"	इस ग्राम का रकबा ग्राम पदराड़ा में शामिल है।
205	मामादेव (उमरणा)	गोगुन्दा	उदयपुर	0.50	24°55'36.1"	73°22'59.3"	इस ग्राम का रकबा ग्राम उमरणा में शामिल है।
206	गोडारा	गोगुन्दा	उदयपुर	0.50	24°57'30.4"	73°23'09.9"	इस ग्राम का रकबा ग्राम सायरा में शामिल है।
207	जवारा का वाला	गोगुन्दा	उदयपुर	0.50	24°59'04.4"	73°24'07.8"	इस ग्राम का रकबा ग्राम सायरा में शामिल है।
208	नेवर	गोगुन्दा	उदयपुर	0.50	24°59'34.0"	73°23'21.6"	इस ग्राम का रकबा ग्राम सायरा में शामिल है।
209	चावडावास	गोगुन्दा	उदयपुर	0.50	25°00'11.7"	73°24'42.4"	इस ग्राम का रकबा ग्राम बौखाडा में शामिल है।
210	बौखाडा	गोगुन्दा	उदयपुर	0.50	24°00'45.7"	73°24'31.0"	
211	मग्गा	गोगुन्दा	उदयपुर	0.50	24°02'37.2"	73°25'58.5"	
212	कोलाजी चौतरा, डूडाणी	गोगुन्दा	उदयपुर	0.50	25°03'54.2"	73°27'51.0"	इस ग्राम का रकबा ग्राम वागड में शामिल है।
213	राठोडो का गुडा	गोगुन्दा	उदयपुर	0.50	25°03'47.4"	73°28'23.1"	
214	बागड के फले	गोगुन्दा	उदयपुर	0.50	25°03'54.8"	73°28'35.7"	इस ग्राम का रकबा ग्राम वागड में शामिल है।
215	भानपुरा के	गोगुन्दा	उदयपुर	0.50	25°03'11.4"	73°28'39.6"	इस ग्राम का

	फले						रकबा ग्राम भानपुरा में शामिल है।
216	बराबली	गोगुन्दा	उदयपुर	1.00	24°53'34.8"	73°21'24.6"	
217	टोकरी	गोगुन्दा	उदयपुर	1.00	25°04'04.8"	73°29'08.3"	इस ग्राम का रकबा ग्राम भानपुरा में शामिल है।
218	क्याराखेत	गोगुन्दा	उदयपुर	2.00	24°51'12.7"	73°18'49.4"	इस ग्राम का रकबा ग्राम कडेच में शामिल है।
219	पीपरणा	गोगुन्दा	उदयपुर	2.00	24°52'48.6"	73°20'36.7"	
220	उमरणा	गोगुन्दा	उदयपुर	2.00	24°55'16.7"	73°23'39.0"	
221	रावो का सायरा	गोगुन्दा	उदयपुर	2.00	24°58'25.2"	73°25'16.7"	इस ग्राम का रकबा ग्राम सायरा में शामिल है।
222	काम्बा	गोगुन्दा	उदयपुर	2.00	25°02'44.5"	73°27'42.1"	
223	वालरा	गोगुन्दा	उदयपुर	2.50	24°56'19.3"	73°23'14.5"	इस ग्राम का रकबा ग्राम सेमडा में शामिल है।
224	कोविया	गोगुन्दा	उदयपुर	2.50	25°01'42.8"	73°26'46.3"	इस ग्राम का रकबा ग्राम ढिकुडा में शामिल है।
225	सायरा	गोगुन्दा	उदयपुर	2.50	24°58'50.1"	73°25'08.0"	
226	पला	गोगुन्दा	उदयपुर	3.00	24°52'32.2"	73°20'56.0"	इस ग्राम का रकबा ग्राम पदराडा में शामिल है।
227	पदराडा	गोगुन्दा	उदयपुर	3.00	24°54'11.9"	73°24'15.2"	
228	सेमड	गोगुन्दा	उदयपुर	3.00	24°56'29.9"	73°24'27.9"	
229	मन्दार	गोगुन्दा	उदयपुर	3.00	24°57'21.1"	73°24'49.0"	
230	चरावो का गुडा	गोगुन्दा	उदयपुर	3.00	24°57'52.5"	73°25'28.6"	इस ग्राम का रकबा ग्राम सेमड में शामिल है।
231	खाखराखुणा	गोगुन्दा	उदयपुर	3.00	24°51'14.1"	73°20'21.9"	
232	जोरमा	गोगुन्दा	उदयपुर	3.00	25°00'43.7"	73°25'51.4"	
233	बीजलाई	गोगुन्दा	उदयपुर	3.00	25°01'28.6"	73°27'02.0"	इस ग्राम का रकबा ग्राम ढिकोडा में शामिल है।

234	भानपुरा	गोगुन्दा	उदयपुर	3.00	25°02'41.0"	73°25'18.0"	
235	मीराखेत	गोगुन्दा	उदयपुर	3.50	24°51'39.2"	73°20'49.8"	इस ग्राम का रकबा ग्राम पदराड़ा में शामिल है।
236	विसमा	गोगुन्दा	उदयपुर	3.50	24°54'41.6"	73°24'16.5"	
237	सांचली	गोगुन्दा	उदयपुर	3.50	24°55'49.3"	73°24'33.8"	
238	झालो का कलवाणा	गोगुन्दा	उदयपुर	3.50	24°58'02.4"	73°25'57.0"	
239	केरींग जी का गुडा	गोगुन्दा	उदयपुर	3.50	25°00'16.7"	73°25'13.0"	इस ग्राम का रकबा ग्राम सींघाड़ा में शामिल है।
240	परमारो का गुडा	गोगुन्दा	उदयपुर	3.50	25°01'00.8"	73°27'01.9"	इस ग्राम का रकबा ग्राम सींघाड़ा में शामिल है।
241	सामरो का गुडा	गोगुन्दा	उदयपुर	3.50	25°02'06.2"	73°28'22.3"	इस ग्राम का रकबा ग्राम सींघाड़ा में शामिल है।
242	रावछ	गोगुन्दा	उदयपुर	4.00	25°50'35.6"	73°19'56.4"	
243	वेलूखेत	गोगुन्दा	उदयपुर	4.00	24°50'56.7"	73°20'35.4"	इस ग्राम का रकबा ग्राम कडेच में शामिल है।
244	देवडो का गुडा	गोगुन्दा	उदयपुर	4.00	24°55'29.3"	73°24'49.9"	इस ग्राम का रकबा ग्राम उमरणा में शामिल है।
245	बटेरी	गोगुन्दा	उदयपुर	4.00	24°59'19.5"	73°25'50.0"	
246	सिंघाडा	गोगुन्दा	उदयपुर	4.00	24°59'59.5"	73°25'35.1"	
247	दियाण	गोगुन्दा	उदयपुर	4.00	25°00'21.3"	73°26'57.7"	
248	ढिकोडा	गोगुन्दा	उदयपुर	4.00	25°00'55.3"	73°27'15.5"	
249	गणावल	गोगुन्दा	उदयपुर	4.00	25°00'21.4"	73°30'29.7"	
250	कुरवाला	गोगुन्दा	उदयपुर	5.00	24°51'28.9"	73°22'01.9"	इस ग्राम का रकबा ग्राम पदराड़ा में शामिल है।
251	सामल	गोगुन्दा	उदयपुर	5.00	24°52'55.2"	73°24'18.8"	
252	कमोल	गोगुन्दा	उदयपुर	5.00	24°54'35.3"	73°24'54.4"	
253	कानजी का गुडा	गोगुन्दा	उदयपुर	5.00	24°56'40.4"	73°25'37.7"	
254	जोगीयो का गुडा	गोगुन्दा	उदयपुर	5.00	24°57'03.1"	73°26'02.9"	

255	ब्राह्मणो का कलवाना	गोगुन्दा	उदयपुर	5.00	24°59'01.3"	73°26'02.3"	
256	मोडावतो का गुडा	गोगुन्दा	उदयपुर	5.00	25°01'12.2"	73°28'20.1"	इस ग्राम का रकबा ग्राम बौखाड़ा में शामिल है।
257	चाम्पा की नाल	गोगुन्दा	उदयपुर	5.00	24°49'55.4"	73°15'34.8"	इस ग्राम का रकबा ग्राम कोयलवाव में शामिल है।
258	आम्बा खादरा	गोगुन्दा	उदयपुर	5.00	24°47'17.0"	73°16'41.5"	इस ग्राम का रकबा ग्राम कोयलवाव में शामिल है।

की गई कार्रवाई की रिपोर्ट का रूप विधान:-

1. बैठकों की संख्या और तारीख ।
2. बैठकों का कार्यवृत्त: (कृपया मुख्य उल्लेखनीय बिंदुओं का उल्लेख करें । बैठक के कार्यवृत्त को एक पृथक उपाबंध में अनुबंधित करें) ।
3. आंचलिक महायोजना की तैयारी की प्रास्थिति जिसके अंतर्गत पर्यटन महायोजना भी है।
4. भू-अभिलेख में सदृश्य त्रुटियों के सुधार के लिए जाँचे गए मामलों का सारांश (पारिस्थितिकी संवेदी जोन वार) । ब्यौरे उपाबंध के रूप में संलग्न किए जाएं।
5. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन आने वाले क्रियाकलापों की संवीक्षा के मामलों का सारांश। (ब्यौरे एक पृथक् उपाबंध के रूप में संलग्न किए जाएं)।
6. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन न आने वाली गतिविधियों की संवीक्षा के मामलों का सारांश । (ब्यौरे एक पृथक् उपाबंध के रूप में संलग्न किए जाएं)।
7. पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अधीन दर्ज की गई शिकायतों का सारांश ।
8. कोई अन्य महत्वपूर्ण विषय ।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 18th June, 2020

S.O.1960(E).—The following draft of the notification, which the Central Government proposes to issue in exercise of the powers conferred by sub-section (1), read with clause (v) and clause (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) is hereby published, as required under sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, for the information of the public likely to be affected thereby; and notice is hereby given that the said draft notification shall be taken into consideration on or after the expiry of a period of sixty days from the date on which copies of the Gazette containing this notification are made available to the public;

Any person interested in making any objections or suggestions on the proposals contained in the draft notification may forward the same in writing, for consideration of the Central Government within the period so specified to the Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, Aliganj, New Delhi-110 003, or send it to the e-mail address of the Ministry at esz-mef@nic.in

Draft Notification

WHEREAS, Kumbhalgarh Wildlife Sanctuary is situated in one of the most fragile ecosystem of Aravallis and is located just 80 kilometres from the north of beautiful Lake City "Udaipur". Geographically, the Sanctuary is situated between 73°02' – 73°30' E Longitude and 25°0' – 25°40' N Latitudes and is spread over an area of 610.528 square kilometres located in Tehsil of Rajsamand, Pali and Udaipur districts in the state of Rajasthan;

AND WHEREAS, Kumbhalgarh Wildlife Sanctuary makes an ecotone between hilly forests of Aravallis and Thar Desert situated in the west. Kumbhalgarh hills acts like a barrier, checking eastward extension of desert. Famous Kumbhalgarh Fort situated atop of a hill, is an attraction for tourists. The eastern part is mostly ranges having an altitude of more than 3500 feet above sea level; while the western part of the Sanctuary is adjoined to the Marwar plains. The Sanctuary offers diverse topography, adding more to its significance, it also forms a dividing line between the two major watersheds of the country. In its eastern part is found the source of river Banas, which falls in to the Bay of Bengal. The rainwater on the western slope flow in the form of the small rivers like Sukdi, Mithdi, Sumer and Kot, all these forming the tributaries of river Luni which ultimately merges into the Arabian Sea;

AND WHEREAS, Kumbhalgarh Wildlife Sanctuary has a varied habitat and diversified fauna and flora. The major flora available in the Sanctuary are khair (*Acacia catechu*), ronjh (*Acacia leucophloea*), desi bawalia (*Acacia nilotica*), kumta (*Acacia senegal*), haldu (*Adina cordifolia*), bili (*Aegle marmelos*), ardusa, paba (*Ailanthus excelsa*), ankol (*Alangium salvifolium*), black siris (*Albizia lebeck*), safed siris (*Albizia odoratissima*), safed siris (*Albizia procera*), sitaphal (*Annona squamosa*), dhokda (*Anogeissus pendula*), dhavda (*Anogeissus latifolia*), adrukh, indok (*Anogeissus sericea*), dhok (*Anogeissus acuminata*), neem (*Azadirachta indica*), hingot (*Balanites aegyptica*), jhinjha, hetri (*Bauhenia recemosa*), semal (*Bombax ceiba*), salar (*Boswellia serrata*), khakhro (*Butea monosperma*), karmela (*Cassia fistula*), kasid (*Cassia siamea*), gunda, lisoda (*Cordia mixa*), varna (*Crataeva religiosa*), sissoo (*Dalbergia sissoo*), timru (*Diospyros melanoxylon*), tambolia (*Ehretia laevis*), amla (*Embllica officinalis*), dhed khakhro (*Erythrina suberosa*), nilgiri (*Euclyptus sp.*), vad (*Ficus benghalensis*), umara (*Ficus racemosa*), piplo (*Ficus religiosa*), kankan (*Flacourtia montana*), dikamari (*Gardenia resinifera*), khad dhaman (*Grewia hirsuta*), gangeti (*Grewia tenax*), dhaman (*Grewia tiliaefolia*), gangeti (*Grewia villosa*), kanji (*Holoptelia integrifolia*), lunio (*Hymenodictyon excelsum*), godla (*Lannea coromandelica*), subabul (*Leucaena leucocephala*), kotbadi (*Limonia acidissima*), mahudo (*Madhuca indica*), amba (*Mangifera indica*), bakain neem (*Melia azaderach*), kalam (*Mitragyna parviflora*), sahjana (*Moringa oleifera*), kikar (*Pithecellobium dulce*), karanj (*Pongamia pinnata*), khijdo, (*Prosopis cineraria*), vilayati (*Prosopis juliflora*), royan (*Soyimida fabrifuga*), kadaya (*Sterculia urens*), khatri amla (*Tamarindus indica*), rohida (*Tecomella undulata*), dudhi (*Wrightia tinctoria*), dudhi (*Wrightia tomentosa*), bordi (*Zizyphus mauritiana*), ghat bor (*Zizyphus xylophora*), tan (*Ougeniu oojensis*), etc;

AND WHEREAS, the major mammals recorded in the Sanctuary are wild boar (*Sus scrofa*), grey musk shrew (*Sunchus murinus*), bat (*Cyanopterus sphynx*), flying fox (*Pteropus giganteus*), panther (*Panthera pardus*), common langur (*Prebyitis entellus*), striped hyena (*Hyaena hyaena*), jungle cat (*Felis chaus*), five striped palm squirrel (*Funambulus pennanti*), Indian pangolin (*Manis curassicaudata*), Indian fox (*Vulpes bengalensis*), common mongoose (*Herpestes edwardsi*), ruddy mongoose (*H. smithi*), house rat (*Rattus rattus*), blue bull (*Boselaphms tragocamelus*), Indian hare (*Lepus nigricollis*), Indian porcupine (*Hystrix indica*), chinkara (*Gazella gazella*), jackal (*Canis aureus*), Indian small civet (*Vivavricula indica*), toddy cat (*Paradoxurus hermaphroditus*), sloth bear (*Melursus ursinus*), etc. While important birds found in the Sanctuary are painted francolin (*Francolinus pictus*), grey francolin (*F. pondicerianus*), common quail (*Coturnix coturnix*), rair quail (*C. coromandelica*), rock bush quail (*Perdicula argoundah*), yellow-legged button quail (*Turnix tanki*), barred button quail (*T. suscitator*), Indian peafowl (*Pavo cristatus*), ruddy shelduck (*Tadorana ferruginea*), gadwal (*Anas strepera*), Eurasian wigeon (*A. penelope*), spot-billed duck (*A. poecilorhyncha*), common teal (*A. crecca*), garganey (*A. querquedula*), northern pintail (*A. acuta*),

northern shoveller (*A. clypeata*), common pochard (*Aythya ferina*), yellow-crowned woodpecker (*Dendrocopos mahrattensis*), black rumped flameback (*Dinopium benghalense*), coppersmith barbet (*M. heancephala*), Indian grey hornbill (*Ocyroceros birostris*), common hoopoe (*Upupa epops*), European roller (*Coracias garrulus*), Indian roller (*C. benghalensis*), common kingfisher (*Alcedo atthis*), white-throated kingfisher (*Halcyon smyrnensis*), pied kingfisher (*Ceryle rudis*), green bee-eater (*Merops orientalis*), pied cuckoo (*Clamator jacobinus*), common hawk cuckoo (*Hierococcyx varius*), Eurarian cuckoo (*Cuculus canorus*), Asian koel (*Eudynamys scolopacea*), sirkeer malkoha (*Phoenicophaeus leschnaultii*), greater coucal (*Centropus sinensis*), rose ringed parakeet (*P. krameri*), plum headed parakeet (*P. cyanocephala*), house swift (*Apus affinis*), Eurasian eagle owl (*Bubo bubo*), spotted owl (*Athene brama*), Indian nightjar (*Caprimulgus asiaticus*), savanna nightjar (*C. affinis*), rock pigeon (*Columba livia*), yellow-footed green pigeon (*Treron phoenicoptera*), laughing dove (*Streptopelia senegalensis*), spotted dove (*S. chinensis*), European collared dove (*S. decacoto*), common moorhen (*Gallinula chloropus*), common coot (*Fulica atra*), common redshank (*Tringa rotanus*), green sandpiper (*T. ochropus*), wood sandpiper (*T. glareola*), common sandpiper (*Actitis hypoleucos*), European thick-knee (*Burhinus oedipnemus*), little ringed plover (*Charadrius dubius*), redwattled lapwing (*Vanellus indicus*), river tern (*Sterna aurantia*), etc;

AND WHEREAS, major amphibians, reptiles, fishes and invertebrates found in the Sanctuary are Indian bull frog (*Rana tigerina*), skipper frog (*R. cynophlyctius*), cricket frog (*R. limnocharis*), Indian baloon frog (*Uperodon systoma*), common toad (*Bufo melanocictus*), marbled toad (*B. andersoni*), john sandboa (*Eryx johni*), common skink (*Mabuya carinata*), checkered keelback (*Natrix piscator*), buff coloured keelback (*Natrix stolata*), rat snake (*Ptyas mucosus*), house lizard (*Hemidactylus flaviviridis*), starred tortoise (*Geochelone elegans*), flapshell turtle (*Lissemys punctata*), garden lizard (*Calotes versicolor*), common Indian krait (*Bungarus caeruleus*), russel's viper (*Vipera russelli*), Indian chamaeleon (*Chamaeleon zeylanicus*), Indian cobra (*Naja naja*), fan-throated lizard (*Sitana ponticeriana*), moniter lizard (*Varanus bengalensis*), common kukri snake (*Oligodon arnensis*), green keelback snake (*Micropisthodon plumbicolor*), tree snake (*Dendrolephis tristis*), katla (*Catla catla*), rohu (*Labeo rohita*), grigal (*Cirrhina mrigal*), mahasir (*Tor tor*), putthi (*Puntius sarana*), sarsi (*Labeo granius*), lanchi (*Wallago attu*), singhara (*Mystus seenghati*), kater (*Mystus cavassius*), sanwal (*Channa manilius*), singhi (*Heterophtustis fossilis*), bam (*M. armatus*), suiya (*Bellana cancella*), baata (*Labeo baata*), dudhia (*Labeo bugget*), chaal (*Rasbora damicassicus*), kalot (*Labeo calbasu*), bhanwar (*Apis dorsata*), bhanwar (*Apis indica*), tanni (*Cicada sps.*), alsiya (*Pheritema posthumus*), etc;

AND WHEREAS, it is necessary to conserve and protect the area, the extent and boundaries of Kumbhalgarh Wildlife Sanctuary which are specified in paragraph 1 as Eco-sensitive Zone from ecological, environmental and biodiversity point of view and to prohibit industries or class of industries and their operations and processes in the said Eco-sensitive Zone;

NOW, THEREFORE, in exercise of the powers conferred by sub-section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) (hereafter in this notification referred to as the Environment Act) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies an area to an extent varying from 0 (zero) to 5.0 kilometres around the boundary of Kumbhalgarh Wildlife Sanctuary, in Rajsamand, Pali and Udaipur Districts in the State of Rajasthan as the Eco-sensitive Zone (hereafter in this notification referred to as the Eco-sensitive Zone) details of which are as under, namely: -

1. **Extent and boundaries of Eco-sensitive Zone.** - (1) The Eco-sensitive Zone shall be to an extent of 0 (zero) to 5.0 kilometres around the boundary of Kumbhalgarh Wildlife Sanctuary and the area of the Eco-sensitive Zone is 1001.01 square kilometres. Zero extent of Eco-sensitive Zone in the northern boundary of Sanctuary is due to common border with the Raoli Todgarh Sanctuary. The extent of Eco-sensitive Zone at different directions are:

Direction	Extent of Eco-sensitive Zone
North	0 kilometre
North- East	5 kilometres
East	5 kilometres
South-East	5 kilometres
South	5 kilometres
South-West	5 kilometres
West	0.50 kilometres (at geo-coordinates point 51 to 52)
North-West	5 kilometres

- (2) The boundary description of Kumbhalgarh Wildlife Sanctuary and its Eco-sensitive Zone is appended in Annexure-I.

- (3) The maps of the Kumbhalgarh Wildlife Sanctuary demarcating Eco-sensitive Zone along with boundary details and latitudes and longitudes are appended as Annexure-IIA and Annexure-IIB.
- (4) Lists of geo-coordinates of the boundary of Kumbhalgarh Wildlife Sanctuary and Eco-sensitive Zone are given in Table A and Table B of Annexure-III.
- (5) The list of villages falling in the Eco-sensitive Zone along with their geo co-ordinates at prominent points is appended as Annexure-IV.
- 2. Zonal Master Plan for Eco-sensitive Zone.**-(1) The State Government shall, for the purposes of the Eco-sensitive Zone prepare a Zonal Master Plan within a period of two years from the date of publication of this notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this notification for approval of the competent authority of State.
- (2) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any.
- (3) The Zonal Master Plan shall be prepared in consultation with the following Departments of the State Government, for integrating the ecological and environmental considerations into the said plan:-
- (i) Environment;
 - (ii) Forest and Wildlife;
 - (iii) Agriculture;
 - (iv) Revenue;
 - (v) Urban Development;
 - (vi) Tourism;
 - (vii) Rural Development;
 - (viii) Irrigation and Flood Control;
 - (ix) Municipal;
 - (x) Panchayati Raj;
 - (xi) Public Works Department.
- (4) The Zonal Master Plan shall not impose any restriction on the approved existing land use, infrastructure and activities, unless so specified in this notification and the Zonal Master Plan shall factor in improvement of all infrastructure and activities to be more efficient and eco-friendly.
- (5) The Zonal Master Plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.
- (6) The Zonal Master Plan shall demarcate all the existing worshipping places, villages and urban settlements, types and kinds of forests, agricultural areas, fertile lands, green area, such as, parks and like places, horticultural areas, orchards, lakes and other water bodies with supporting maps giving details of existing and proposed land use features.
- (7) The Zonal Master Plan shall regulate development in Eco-sensitive Zone and adhere to prohibited and regulated activities listed in the Table in paragraph 4 and also ensure and promote eco-friendly development for security of local communities' livelihood.
- (8) The Zonal Master Plan shall be co-terminus with the Regional Development Plan.
- (9) The Zonal Master Plan so approved shall be the reference document for the Monitoring Committee for carrying out its functions of monitoring in accordance with the provisions of this notification.
- 3. Measures to be taken by the State Government.**- The State Government shall take the following measures for giving effect to the provisions of this notification, namely:-
- (1) **Land use.**-(a) Forests, horticulture areas, agricultural areas, parks and open spaces earmarked for recreational purposes in the Eco-sensitive Zone shall not be used or converted into areas for commercial or residential or industrial activities:

Provided that the conversion of agricultural and other lands, for the purposes other than that specified at part (a) above, within the Eco-sensitive Zone may be permitted on the recommendation of the Monitoring Committee, and with the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of Central Government or State Government as applicable and *vide* provisions of this Notification, to meet the residential needs of the local residents and for activities such as:-

- (i) widening and strengthening of existing roads and construction of new roads;
- (ii) construction and renovation of infrastructure and civic amenities;
- (iii) small scale industries not causing pollution;
- (iv) cottage industries including village industries; convenience stores and local amenities supporting eco-tourism including home stay; and
- (v) promoted activities given under paragraph 4:

Provided further that no use of tribal land shall be permitted for commercial and industrial development activities without the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of the State Government and without compliance of the provisions of Article 244 of the Constitution or the law for the time being in force, including the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007):

Provided also that any error appearing in the land records within the Eco-sensitive Zone shall be corrected by the State Government, after obtaining the views of Monitoring Committee, once in each case and the correction of said error shall be intimated to the Central Government in the Ministry of Environment, Forest and Climate Change:

Provided also that the correction of error shall not include change of land use in any case except as provided under this sub-paragraph.

- (b) Efforts shall be made to reforest the unused or unproductive agricultural areas with afforestation and habitat restoration activities.
- (2) **Natural water bodies.**-The catchment areas of all natural springs shall be identified and plans for their conservation and rejuvenation shall be incorporated in the Zonal Master Plan and the guidelines shall be drawn up by the State Government in such a manner as to prohibit development activities at or near these areas which are detrimental to such areas.
- (3) **Tourism or Eco-tourism.**- (a) All new eco-tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be as per the Tourism Master Plan for the Eco-sensitive Zone.
- (b) The Eco-Tourism Master Plan shall be prepared by the State Department of Tourism in consultation with State Departments of Environment and Forests.
- (c) The Tourism Master Plan shall form a component of the Zonal Master Plan.
- (d) The Tourism Master Plan shall be drawn based on the study of carrying capacity of the Eco-sensitive Zone.
- (e) The activities of eco-tourism shall be regulated as under, namely:-
- (i) new construction of hotels and resorts shall not be allowed within one kilometre from the boundary of the protected area or upto the extent of the Eco-sensitive Zone whichever is nearer:

Provided that beyond the distance of one kilometre from the boundary of the protected area till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for eco-tourism facilities as per Tourism Master Plan;
 - (ii) all new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the eco-tourism guidelines issued by National Tiger Conservation Authority (as amended from time to time) with emphasis on eco-tourism, eco-education and eco-development;
 - (iii) until the Zonal Master Plan is approved development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee and no new hotel, resort or commercial establishment construction shall be permitted within Eco-sensitive Zone area.
- (4) **Natural heritage.**- All sites of valuable natural heritage in the Eco-sensitive Zone, such as the gene pool reserve areas, rock formations, waterfalls, springs, gorges, groves, caves, points, walks, rides, cliffs, etc. shall

be identified and a heritage conservation plan shall be drawn up for their preservation and conservation as a part of the Zonal Master Plan.

- (5) **Man-made heritage sites.**- Buildings, structures, artefacts, areas and precincts of historical, architectural, aesthetic, and cultural significance shall be identified in the Eco-sensitive Zone and heritage conservation plan for their conservation shall be prepared as part of the Zonal Master Plan.
- (6) **Noise pollution.** - Prevention and control of noise pollution in the Eco-sensitive Zone shall be complied in accordance with the provisions of the Noise Pollution (Regulation and Control) Rules, 2000 under the Environment Act.
- (7) **Air pollution.**- Prevention and control of air pollution in the Eco-sensitive Zone shall be complied in accordance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and the rules made thereunder.
- (8) **Discharge of effluents.**- Discharge of treated effluent in Eco-sensitive Zone shall be in accordance with the provisions of the General Standards for Discharge of Environmental Pollutants covered under the Environment Act and the rules made thereunder or standards stipulated by State Government whichever is more stringent.
- (9) **Solid wastes.**- Disposal and Management of solid wastes shall be as under:-
 - (a) the solid waste disposal and management in the Eco-sensitive Zone shall be carried out in accordance with the Solid Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number S.O. 1357 (E), dated the 8th April, 2016; the inorganic material may be disposed in an environmental acceptable manner at site identified outside the Eco-sensitive Zone;
 - (b) safe and Environmentally Sound Management (ESM) of Solid wastes in conformity with the existing rules and regulations using identified technologies may be allowed within Eco-sensitive Zone.
- (10) **Bio-Medical Waste.**- Bio-Medical Waste Management shall be as under:-
 - (a) the Bio-Medical Waste disposal in the Eco-sensitive Zone shall be carried out in accordance with the Bio-Medical Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R. 343 (E), dated the 28th March, 2016.
 - (b) safe and Environmentally Sound Management of Bio-Medical Wastes in conformity with the existing rules and regulations using identified technologies may be allowed within the Eco-sensitive Zone.
- (11) **Plastic waste management.**- The plastic waste management in the Eco-sensitive Zone shall be carried out as per the provisions of the Plastic Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R. 340(E), dated the 18th March, 2016, as amended from time to time.
- (12) **Construction and demolition waste management.**- The construction and demolition waste management in the Eco-sensitive Zone shall be carried out as per the provisions of the Construction and Demolition Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R. 317(E), dated the 29th March, 2016, as amended from time to time.
- (13) **E-waste.**- The e - waste management in the Eco-sensitive Zone shall be carried out as per the provisions of the E-Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change, as amended from time to time.
- (14) **Vehicular traffic.**- The vehicular movement of traffic shall be regulated in a habitat friendly manner and specific provisions in this regard shall be incorporated in the Zonal Master Plan and till such time as the Zonal Master plan is prepared and approved by the Competent Authority in the State Government, the Monitoring Committee shall monitor compliance of vehicular movement under the relevant Acts and the rules and regulations made thereunder.
- (15) **Vehicular pollution.**- Prevention and control of vehicular pollution shall be in compliance with applicable laws and efforts shall be made for use of cleaner fuel.

(16) **Industrial units.**— (i) On or after the publication of this notification in the Official Gazette, no new polluting industries shall be permitted to be set up within the Eco-sensitive Zone.

(ii) Only non-polluting industries shall be allowed within Eco-sensitive Zone as per the classification of Industries in the guidelines issued by the Central Pollution Control Board in February, 2016, unless so specified in this notification, and in addition, the non-polluting cottage industries shall be promoted.

(17) **Protection of hill slopes.**— The protection of hill slopes shall be as under:-

(a) the Zonal Master Plan shall indicate areas on hill slopes where no construction shall be permitted;

(b) construction on existing steep hill slopes or slopes with a high degree of erosion shall not be permitted.

4. **List of activities prohibited or to be regulated within Eco-sensitive Zone.**— All activities in the Eco sensitive Zone shall be governed by the provisions of the Environment Act and the rules made there under including the Coastal Regulation Zone, 2011 and the Environmental Impact Assessment Notification, 2006 and other applicable laws including the Forest (Conservation) Act, 1980 (69 of 1980), the Indian Forest Act, 1927 (16 of 1927), the Wildlife (Protection) Act 1972 (53 of 1972), and amendments made thereto and be regulated in the manner specified in the Table below, namely:-

TABLE

S. No. (1)	Activity (2)	Description (3)
A. Prohibited Activities		
1.	Commercial mining, stone quarrying and crushing units.	(a) All new and existing mining (minor and major minerals), stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for personal consumption; (b) The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated the 4 th August, 2006 in the matter of T.N. Godavarman Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 and dated the 21 st April, 2014 in the matter of Goa Foundation Vs. UOI in W.P.(C) No.435 of 2012.
2.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.).	New industries and expansion of existing polluting industries in the Eco-sensitive Zone shall not be permitted: Provided that non-polluting industries shall be allowed within Eco-sensitive Zone as per classification of Industries in the guidelines issued by the Central Pollution Control Board in February, 2016, unless otherwise specified in this notification and in addition the non-polluting cottage industries shall be promoted.
3.	Establishment of major hydro-electric project.	Prohibited (except as otherwise provided) as per the applicable laws.
4.	Use or production or processing of any hazardous substances.	Prohibited (except as otherwise provided) as per the applicable laws.
5.	Discharge of untreated effluents in natural water bodies or land area.	Prohibited (except as otherwise provided) as per the applicable laws.
6.	Setting up of new saw mills.	New or expansion of existing saw mills shall not be permitted within the Eco-sensitive Zone.
7.	Setting up of brick kilns.	Prohibited (except as otherwise provided) as per the applicable laws.

S. No. (1)	Activity (2)	Description (3)
B. Regulated Activities		
8.	Commercial establishment of hotels and resorts.	<p>No new commercial hotels and resorts shall be permitted within one kilometer of the boundary of the protected area or upto the extent of Eco-sensitive Zone, whichever is nearer, except for small temporary structures for eco-tourism activities:</p> <p>Provided that, beyond one kilometer from the boundary of the protected area or upto the extent of Eco-sensitive Zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.</p>
9.	Construction activities.	<p>(a) New commercial construction of any kind shall not be permitted within one kilometer from the boundary of the protected area or upto extent of the Eco-sensitive Zone, whichever is nearer:</p> <p>Provided that, local people shall be permitted to undertake construction in their land for their use including the activities mentioned in sub-paragraph (1) of paragraph 3 as per building bye-laws to meet the residential needs of the local residents.</p> <p>Provided further that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations, if any.</p> <p>(b) Beyond one kilometer it shall be regulated as per the Zonal Master Plan.</p>
10.	Small scale non polluting industries.	Non polluting industries as per classification of industries issued by the Central Pollution Control Board in February, 2016 and non-hazardous, small-scale and service industry, agriculture, floriculture, horticulture or agro-based industry producing products from indigenous materials from the Eco-sensitive Zone shall be permitted by the competent Authority.
11.	Felling of trees.	<p>(a) There shall be no felling of trees in the forest or Government or revenue or private lands without prior permission of the Competent Authority in the State Government.</p> <p>(b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Act and the rules made thereunder.</p>
12.	Collection of Forest produce or Non-Timber Forest produce.	Regulated as per the applicable laws.
13.	Erection of electrical and communication towers and laying of cables and other infrastructures.	Regulated under applicable laws (underground cabling may be promoted).
14.	Infrastructure including civic amenities.	Taking measures of mitigation as per the applicable laws, rules and regulations available guidelines.
15.	Widening and strengthening of existing roads and construction of new roads.	Taking measures of mitigation as per the applicable laws, rules and regulation and available guidelines.

S. No. (1)	Activity (2)	Description (3)
16.	Undertaking other activities related to tourism like flying over the Eco-sensitive Zone area by hot air balloon, helicopter, drones, Microlites, etc.	Regulated as per the applicable laws.
17.	Protection of hill slopes and river banks.	Regulated as per the applicable laws.
18.	Movement of vehicular traffic at night.	Regulated for commercial purpose under applicable laws.
19.	Ongoing agriculture and horticulture practices by local communities along with dairies, dairy farming, aquaculture and fisheries.	Permitted as per the applicable laws for use of locals.
20.	Establishment of large-scale commercial livestock and poultry farms by firms, corporate and companies.	Regulated (except otherwise provided) as per the applicable laws except for meeting local needs.
21.	Discharge of treated waste water or effluents in natural water bodies or land area.	The discharge of treated waste water or effluents shall be avoided to enter into the water bodies and efforts shall be made for recycle and reuse of treated waste water. Otherwise the discharge of treated waste water or effluent shall be regulated as per the applicable laws.
22.	Commercial extraction of surface and ground water.	Regulated as per the applicable laws.
23.	Solid waste management.	Regulated as per the applicable laws.
24.	Introduction of exotic species.	Regulated as per the applicable laws.
25.	Eco-tourism.	Regulated as per the applicable laws.
26.	Use of polythene bags.	Regulated as per the applicable laws.
27.	Commercial sign boards and hoardings.	Regulated as per the applicable laws.
28.	Open Well, Borewell, etc. for agriculture and other usages.	Regulated as per the applicable laws.
C. Promoted Activities		
29.	Rain water harvesting.	Shall be actively promoted.
30.	Organic farming.	Shall be actively promoted.
31.	Adoption of green technology for all activities.	Shall be actively promoted.
32.	Cottage industries including village artisans, etc.	Shall be actively promoted.
33.	Use of renewable energy and fuels.	Bio-gas, solar light etc. shall be actively promoted.
34.	Agro-Forestry.	Shall be actively promoted.
35.	Plantation of Horticulture and Herbals.	Shall be actively promoted.
36.	Use of eco-friendly transport.	Shall be actively promoted.
37.	Skill Development.	Shall be actively promoted.
38.	Restoration of degraded land/ forests/ habitat.	Shall be actively promoted.
39.	Environmental awareness.	Shall be actively promoted.

5. **Monitoring Committee for Monitoring the Eco-sensitive Zone Notification.**- For effective monitoring of the provisions of this notification under sub-section (3) of section 3 of the Environment (Protection) Act, 1986, the Central Government hereby constitutes a Monitoring Committee, comprising of the following, namely:-

S. N.	Constituent of the Monitoring Committee	Designation
(i)	District Collector Rajsamand	Chairman, ex officio
(ii)	One representative of Non-Governmental Organisation working in the field of environment to be nominated by the Government of Rajasthan for a term of one year in each case	Member;
(iii)	One expert in the area of ecology and environment to be nominated by the Government of Rajasthan for a term of one year in each case	Member;
(iv)	An expert in Biodiversity to be nominated by the State Government	Member;
(v)	District level officers of the Public Works Department Rajsamand	Member;
(vi)	District level officers of the Town Planning Department Rajsamand	Member;
(vii)	Regional Officer, Rajasthan State Pollution Control Board, Bhilwara ;	Member;
(viii)	Deputy Conservator of Forest Pali/Udaipur	Member;
(ix)	Sub Divisional Officer Kumbhalgarh/Desuri/Bali/Gogunda	Member;
(x)	Deputy Conservator of Forests (Wild Life), Rajsamand	Member-Secretary.

6. **Terms of reference.** - (1) The Monitoring Committee shall monitor the compliance of the provisions of this notification.

- (2) The tenure of the Monitoring committee shall be for three years or till the re-constitution of the new Committee by the State Government and subsequently the Monitoring Committee shall be constituted by the State Government.
- (3) The activities that are covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1533 (E), dated the 14th September, 2006, and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under **paragraph 4** thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the Central Government in the Ministry of Environment, Forest and Climate Change for prior environmental clearances under the provisions of the said notification.
- (4) The activities that are not covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forest number S.O. 1533 (E), dated the 14th September, 2006 and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the concerned regulatory authorities.
- (5) The Member-Secretary of the Monitoring Committee or the concerned Deputy Commissioner(s) shall be competent to file complaints under section 19 of the Environment Act, against any person who contravenes the provisions of this notification.
- (6) The Monitoring Committee may invite representatives or experts from concerned Departments, representatives from industry associations or concerned stakeholders to assist in its deliberations depending on the requirements on issue to issue basis.
- (7) The Monitoring Committee shall submit the annual action taken report of its activities as on the 31st March of every year by the 30th June of that year to the Chief Wildlife Warden in the State as per proforma appended at Annexure V.
- (8) The Central Government in the Ministry of Environment, Forest and Climate Change may give such directions, as it deems fit, to the Monitoring Committee for effective discharge of its functions.

7. The Central Government and State Government may specify additional measures, if any, for giving effect to provisions of this notification.

8. The provisions of this notification shall be subject to the orders, if any passed or to be passed by the Hon'ble Supreme Court of India or High Court or the National Green Tribunal.

[F. No. 25/08/2020-ESZ]

DR. SATISH C. GARKOTI, Scientist 'G'

**BOUNDARY DESCRIPTION OF KUMBHALGARH WILDLIFE SANCTUARY IN THE STATE
RAJASTHAN**

- East:** Eastern boundary of Reserve Forest of Bhim and Kumbhalgrah Ranges.
West: Western boundary of Reserve Forest of Sadri and Desuri Ranges.
North: Diwer-Kot road.
South: Southern boundary of Padarada and Bijapur Forest Blocks of Kumbhalgarh and Sadri Ranges.

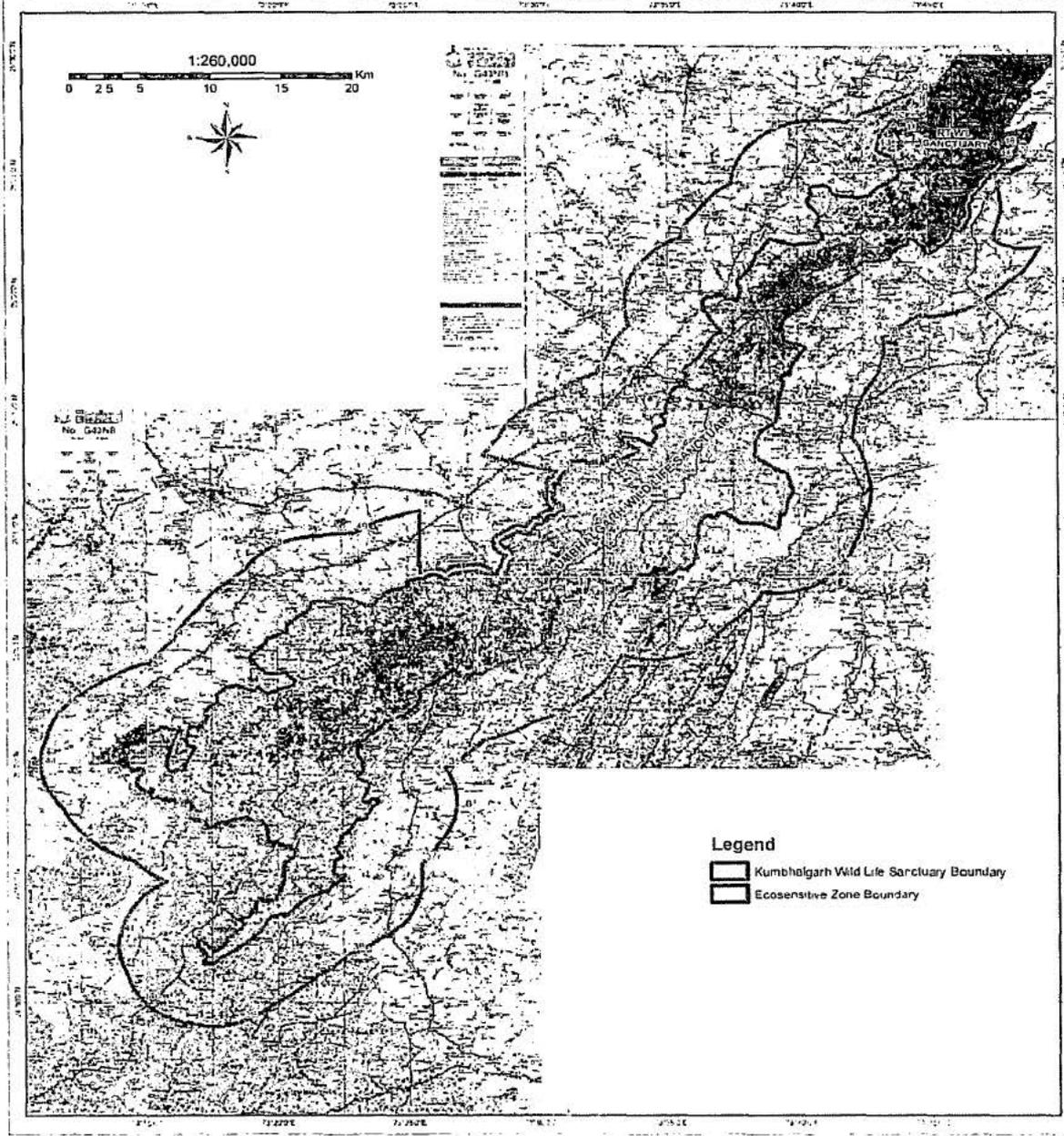
**BOUNDARY DESCRIPTION ECO-SENSITIVE ZONE AROUND KUMBHALGARH WILDLIFE
SANCTUARY IN THE STATE RAJASTHAN**

Kumbhalgarh Wildlife sanctuary Eco-Sensitive Zone covers the area on the periphery of the Sanctuary, that falls within of 5.00 kilometres from the boundary of the Kumbhalgarh Sanctuary except: In north portion where the boundary of Sanctuary is common with the Raoli Todgarh Sanctuary the Eco-sensitive Zone will be Zero and on the western boundary of the Sanctuary around the municipal limits of Sadri town the Eco-sensitive Zone will be 500 meters from the Sanctuary.

ANNEXURE- IIA

MAP OF ECO-SENSITIVE ZONE OF KUMBHALGARH WILDLIFE SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS IN SURVEY OF INDIA (SOI) TOPOSHEET

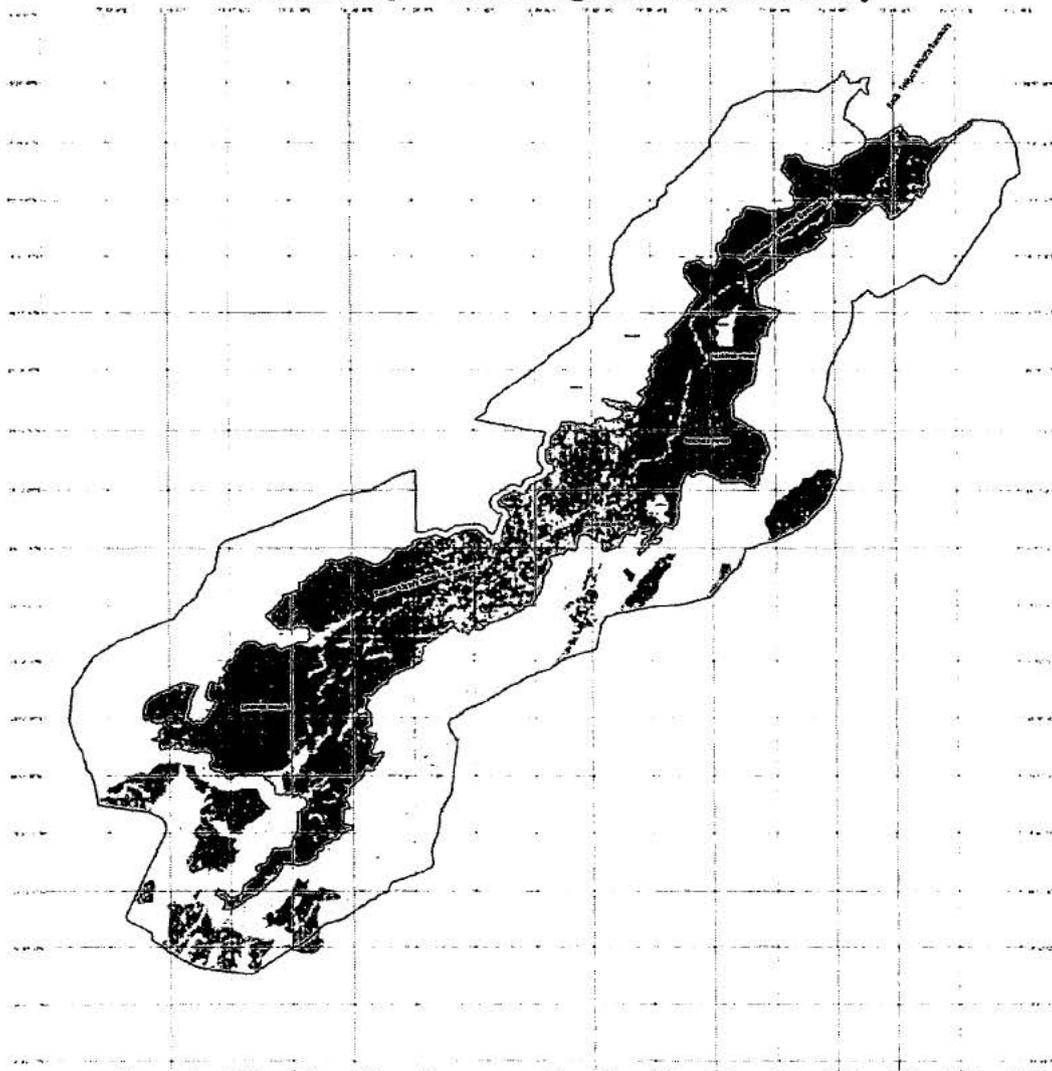
Part of Toposheet No. 45H/1,45H/5,45G/4 45G/8,45G/11,45G/12 & 45G/15



ANNEXURE- IIB

LAND USE MAP OF ECO-SENSITIVE ZONE OF KUMBHALGARH WILDLIFE SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS

Land Use Map of Kumbhalgarh ESZ & Sanctuary



- Legend**
- 1. KUMBHALGARH WILDLIFE SANCTUARY
 - 2. ECO-SENSITIVE ZONE OF WILDLIFE SANCTUARY
 - 3. FOREST
 - 4. WASTELAND
 - 5. OTHER FOREST LAND
 - 6. WATER BODY
 - 7. RIVER BEDDING
 - 8. OTHER AREA
 - 9. TOWN/ VILLAGE

Prepared by
 Survey of India
 Bangalore

ANNEXURE-III

TABLE A: GEO-COORDINATES OF PROMINENT LOCATIONS OF KUMBHALGARH WILDLIFE SANCTUARY

Sr. No.	Identification of Prominent Points	Location/ Direction	Latitude			Longitude		
			DD	MM	SEC	DD	MM	SEC
1	Wildlife Sancturay Tod Raoli Comman Boundary	North	73	48	30.39	25	34	12.47
2	Diver kot Road	North-East	73	48	9.80	25	25	59.08
3	River Line	East	73	46	9.29	25	22	47.26
4	River Line	East	73	42	2.59	25	21	0.75
5	Valley	East	73	44	27.05	25	22	8.37
6	Valley	East	73	43	7.28	25	21	24.40
7	Valley	East	73	39	52.26	25	17	45.69
8	Rupnagar Link Road	East	73	39	6.26	25	15	5.85
9	Charbhja Desuri SH-16 Raod	East	73	38	59.21	25	14	31.34
10	Valley	East	73	39	9.62	25	15	31.78
11	Valley	East	73	37	51.67	25	10	16.28
12	Kila Kumbhalgarh Raod	East	73	34	38.31	25	8	22.23
13	Valley	East -South	73	30	41.60	25	6	46.89
14	Udaipur Rankpur Raod	East -South	73	26	37.94	25	4	7.54
15	Bhokhara Kura Van path	South	73	22	59.10	24	59	30.25
16	Mithri River	West	73	20	32.66	24	56	23.25
17	Mithri River	West	73	19	26.72	25	3	7.90
18	Mithri DAM	West	73	19	10.07	25	4	9.75
19	Kanteshwar Mahadev Mandir Raod	West	73	20	53.15	25	6	28.06
20	Ranakpur DAM	West	73	28	42.76	25	8	3.44
21	Nanwaliya DAM	West	73	28	1.88	25	7	53.3
22	Parshuram Madev Temple Road	West	73	29	39.43	25	9	55.28
23	Seli DAM	West	73	34	38.6	25	14	48.12
24	Desuri Charbhuja Sh-16 Road	West	73	35	28.56	25	16	5.35
25	Sumer Mahakaleshwar Raod	West-North	73	36	16.27	25	19	15.48
26	Kot Diwer Road	West-North	73	43	48.63	25	25	10.94

TABLE B: GEO-COORDINATES OF PROMINENT LOCATIONS OF ECO-SENSITIVE ZONE

Point No.	Longitude			Latitude		
	DD	MM	SEC	DD	MM	SEC
1	73	25	28.07	25	10	45.56
2	73	27	54.21	25	13	3.64
3	73	30	36.38	25	15	28.43
4	73	32	15.09	25	16	32.90
5	73	33	28.10	25	18	34.19
6	73	33	39.12	25	20	49.25
7	73	35	28.87	25	22	21.74
8	73	37	27.06	25	24	39.61
9	73	38	52.31	25	26	46.36
10	73	41	51.38	25	27	9.44
11	73	44	24.55	25	28	21.50

12	73	43	59.34	25	27	5.30
13	73	47	57.73	25	27	1.44
14	73	42	57.78	25	26	1.46
15	73	43	50.85	25	25	8.50
16	73	48	15.09	25	25	57.51
17	73	48	18.91	25	26	5.32
18	73	48	30.66	25	26	14.44
19	73	48	35.57	25	26	12.68
20	73	48	33.99	25	26	2.16
21	73	48	36.62	25	26	0.58
22	73	48	32.59	25	25	43.39
23	73	48	45.74	25	25	33.40
24	73	47	31.38	25	24	26.57
25	73	47	24.72	25	22	16.43
26	73	49	8.26	25	21	56.05
27	73	46	26.40	25	19	19.19
28	73	44	36.10	25	18	58.92
29	73	43	11.37	25	18	2.93
30	73	43	0.71	25	16	36.85
31	73	41	58.92	25	13	50.23
32	73	41	13.97	25	8	5.67
33	73	38	34.10	25	7	20.92
34	73	35	44.10	25	4	45.71
35	73	33	8.34	25	4	36.92
36	73	26	25.02	24	59	49.72
37	73	26	48.72	24	58	1.09
38	73	25	29.35	24	55	49.06
39	73	22	43.53	24	52	5.42
40	73	18	35.89	24	49	8.93
41	73	14	54.57	24	49	58.45
42	73	13	58.87	24	52	52.12
43	73	15	44.94	24	55	6.76
44	73	12	37.08	24	57	3.47
45	73	10	59.90	24	59	52.33
46	73	11	50.78	25	2	26.23
47	73	15	5.35	25	4	18.75
48	73	16	4.72	25	5	21.49
49	73	19	39.31	25	9	9.34
50	73	22	54.34	25	9	49.11
51	73	25	30.80	25	8	11.43
52	73	30	39.48	25	12	22.70

ANNEXURE-IV

LIST OF VILLAGES COMING UNDER ECO-SANCTUARY ZONE OF KUMBHALGARH WILDLIFE SANCTUARY ALONG WITH GEO-COORDINATES

S. no.	Village Name	Tehsil	District	Distance from Sanctuary (kilometer)	Latitude (N)	Longitude (E)	Remark
1	2	3	4	5	6	7	8
1	Kotada	Kumbhalgarh	Rajsamand	0.0	25°06'26.3"	73°30'50.6"	
2	Pokariya	Kumbhalgarh	Rajsamand	0.0	25°06'59.0"	73°31'12.8"	Area included in village Kotada
3	Dudaliya	Kumbhalgarh	Rajsamand	0.10	25°05'51.0"	73°31'06.1"	Area included in village Kalthana
4	Vardada	Kumbhalgarh	Rajsamand	0.30	25°05'58.3"	73°31'53.0"	
5	Kalthana	Kumbhalgarh	Rajsamand	0.40	25°05'44.1"	73°31'11.4"	
	Jaitaran	Kumbhalgarh	Rajsamand	1.50	25°03'29.5"	73°30'42.4"	
7	Pipana	Kumbhalgarh	Rajsamand	5.00	25°02'01.8"	73°29'38.1"	
8	Sanduko ka guda	Kumbhalgarh	Rajsamand	5.00	25°04'14.2"	73°33'01.6"	
9	Udawad	Kumbhalgarh	Rajsamand	0.10	25°07'11.8"	73°32'20.9"	
10	Siyan	Kumbhalgarh	Rajsamand	1.00	25°05'33.9"	73°32'46.1"	
11	Oglaat	Kumbhalgarh	Rajsamand	0.10	25°07'15.8"	73°32'57.4"	Area included in village kamboda.
12	Kamboda	Kumbhalgarh	Rajsamand	0.60	25°06'49.4"	73°33'31.1"	
13	Aareta ki bhagal	Kumbhalgarh	Rajsamand	0.10	25°07'50.0"	73°34'17.6"	
14	Kadiyan	Kumbhalgarh	Rajsamand	0.50	25°06'28.9"	73°34'25.4"	
15	Qila Kumbhalgarh	Kumbhalgarh	Rajsamand	0.00	25°08'51.9"	73°34'57.3"	
16	Bheed ki bhagal	Kumbhalgarh	Rajsamand	0.20	25°07'31.4"	73°35'35.3"	
17	Kelwada	Kumbhalgarh	Rajsamand	0.50	25°07'29.4"	73°36'13.0"	
18	Sarjela	Kumbhalgarh	Rajsamand	4.50	25°05'01.7"	73°35'30.1"	
19	Anthado ki bhagal	Kumbhalgarh	Rajsamand	1.00	25°05'33.8"	73°33'51.8"	
20	Humerpal	Kumbhalgarh	Rajsamand	4.00	25°06'05.2"	73°36'19.8"	
21	Taladari	Kumbhalgarh	Rajsamand	5.00	25°05'42.0"	73°36'46.3"	
22	Gaamdi	Kumbhalgarh	Rajsamand	5.00	25°05'27.7"	73°36'37.0"	
23	Melawadi	Kumbhalgarh	Rajsamand	4.50	25°05'58.4"	73°36'57.3"	
24	Bhagal Cantt	Kumbhalgarh	Rajsamand	2.50	25°07'00.0"	73°36'30.2"	Area included in village kelvada.
25	Kanaki ki bhagal	Kumbhalgarh	Rajsamand	2.50	25°06'55.3"	73°36'34.8"	Area included in village kelvada
26	Khairan	Kumbhalgarh	Rajsamand	4.00	25°06'45.3"	73°37'16.2"	
27	Koti ki bhagal	Kumbhalgarh	Rajsamand	2.50	25°07'13.8"	73°37'06.3"	Area included in village kelvada.
28	Balvaas	Kumbhalgarh	Rajsamand	4.00	25°07'14.2"	73°37'30.6"	
29	Naya kheda	Kumbhalgarh	Rajsamand	0.10	25°10'09.1"	73°36'30.6"	Area included in village gavar.
30	Suja ka leva	Kumbhalgarh	Rajsamand	0.50	25°09'12.6"	73°36'45.9"	Area included in village gavar
31	Hatai ki bhagal	Kumbhalgarh	Rajsamand	1.50	25°09'01.6"	73°36'59.3"	Area included in village gavar.
32	Ganwar	Kumbhalgarh	Rajsamand	0.50	25°08'26.5"	73°36'46.5"	
33	Dasno ki bhagal	Kumbhalgarh	Rajsamand	2.50	25°08'25.2"	73°38'32.7"	Area included in village majera.
34	Kadecho ki bhagal	Kumbhalgarh	Rajsamand	2.50	25°08'24.6"	73°38'14.1"	Area included in village majera.
35	Majera	Kumbhalgarh	Rajsamand	3.00	25°07'54.3"	73°37'46.9"	

36	Oladar	Kumbhalgarh	Rajsamand	4.00	25°07'46.6"	73°38'28.4"	
37	Rupji ka guda	Kumbhalgarh	Rajsamand	2.50	25°08'49.3"	73°38'54.5"	Area included in village majera.
38	Bhimji ka guda	Kumbhalgarh	Rajsamand	2.50	25°08'49.2"	73°36'11.8"	Area included in village majera.
39	Odvadiya	Kumbhalgarh	Rajsamand	3.00	25°08'16.0"	73°38'42.7"	Area included in village majera.
40	Chadana ki bhagal	Kumbhalgarh	Rajsamand	3.50	25°08'00.9"	73°39'05.7"	Area included in village Oladhar.
41	Bhagat talai	Kumbhalgarh	Rajsamand	2.50	25°08'45.7"	73°39'73.1"	Area included in village Majera.
42	Dhola ki oad	Kumbhalgarh	Rajsamand	1.50	25°10'02.9"	73°40'19.4"	
43	Pavana	Kumbhalgarh	Rajsamand	5.00	25°08'55.8"	73°41'49.1"	Area included in village Richhed.
44	Thali ki talav	Kumbhalgarh	Rajsamand	1.50	25°10'54.0"	73°40'25.5"	Area included in village Thurawad.
45	Thuravad	Kumbhalgarh	Rajsamand	1.50	25°11'49.5"	73°40'35.5"	
46	Natha ji ka guda	Kumbhalgarh	Rajsamand	1.50	25°12'32.7"	73°40'42.7"	
47	Ricched	Kumbhalgarh	Rajsamand	4.50	25°11'46.0"	73°42'32.3"	
48	Nadeva	Kumbhalgarh	Rajsamand	4.50	25°11'23.8"	73°41'48.1"	Area included in village Thurawad.
49	Bhojela	Kumbhalgarh	Rajsamand	3.00	25°12'41.8"	73°41'29.9"	Area included in village Thurawad.
50	Kharvdo ki machi	Kumbhalgarh	Rajsamand	4.50	25°12'26.9"	73°42'27.6"	Area included in village Jheelwada.
51	Hakariya ki bhagal	Kumbhalgarh	Rajsamand	2.00	25°13'04.0"	73°40'15.4"	Area included in village Jheelwada.
52	Bohda ki bhagal	Kumbhalgarh	Rajsamand	0.60	25°13'20.1"	73°39'27.8"	Area included in village Jheelwada.
53	Lolera ki bhagal	Kumbhalgarh	Rajsamand	2.00	25°14'49.0"	73°40'53.1"	Area included in village manavto ka guda.
54	Jhilwada	Kumbhalgarh	Rajsamand	2.00	25°13'35.8"	73°40'28.2"	
55	Mewadiya	Kumbhalgarh	Rajsamand	4.00	25°13'41.3"	73°41'39.6"	
56	Manavto ki guda	Kumbhalgarh	Rajsamand	1.50	25°14'03.6"	73°39'32.5"	
57	Hata ji ka guda	Kumbhalgarh	Rajsamand	2.00	25°14'25.2"	73°40'10.8"	
58	Lower Ghatda	Kumbhalgarh	Rajsamand	0.30	25°15'11.5"	73°39'59.7"	
59	Upper Ghatda	Kumbhalgarh	Rajsamand	0.30	25°15'44.8"	73°39'58.9"	
60	Rupnagar	Kumbhalgarh	Rajsamand	0.00	25°16'59.4"	73°40'39.7"	
61	Chaarbhuj	Kumbhalgarh	Rajsamand	4.80	25°15'09.7"	73°41'26.2"	
62	Sakariyo ki bhagal	Kumbhalgarh	Rajsamand	1.00	25°16'01.8"	73°40'10.8"	Area included in village manavto ka guda
63	Vagunda	Kumbhalgarh	Rajsamand	1.50	25°16'07.1"	73°40'39.7"	Area included in village lower gathda.
64	Anvali ki bhagal	Kumbhalgarh	Rajsamand	1.00	25°15'40.6"	73°40'30.0"	Area included in village lower gathda.
65	Puthiya	Kumbhalgarh	Rajsamand	0.50	25°17'15.7"	73°40'29.7"	
66	Kasaar	Kumbhalgarh	Rajsamand	2.00	25°17'17.6"	73°41'19.0"	
67	Lor	Kumbhalgarh	Rajsamand	4.08	25°18'09.7"	73°43'50.9"	
68	Dhanyaka	Kumbhalgarh	Rajsamand	4.00	25°16'51.0"	73°42'35.6"	
69	Dhanyaka ki bhagal	Kumbhalgarh	Rajsamand	4.50	25°16'47.4"	73°42'52.0"	Area included in village dhanyka.

70	Kaka ji ki bhagal	Kumbhalgarh	Rajsamand	1.50	25°18'03.5"	73°40'57.8"	
71	Thoriya ki bhagal	Kumbhalgarh	Rajsamand	2.50	25°18'24.1"	73°41'17.7"	Area included in village puthiya.
72	Sevantri	Kumbhalgarh	Rajsamand	1.50	25°18'25.3"	73°40'36.8"	
73	Kheda	Kumbhalgarh	Rajsamand	2.50	25°18'53.7"	73°41'51.6"	
74	Saathiya	Kumbhalgarh	Rajsamand	4.50	25°17'48.2"	73°43'26.5"	
75	Dev Ji ki bhagal	Kumbhalgarh	Rajsamand	4.50	25°17'30.1"	73°43'26.9"	Area included in village Puthiya.
76	Ghaar talai	Kumbhalgarh	Rajsamand	1.00	25°31'47.5"	73°46'11.3"	Area included in village Sevantri.
77	Jaambu ka talab	Kumbhalgarh	Rajsamand	1.50	25°19'20.0"	73°41'36.3"	
78	Koyla	Kumbhalgarh	Rajsamand	0.50	25°19'52.2"	73°41'24.9"	
79	Saras ka guda	Kumbhalgarh	Rajsamand	3.50	25°18'56.7"	73°43'05.9"	
80	Thoriya vaas	Kumbhalgarh	Rajsamand	5.00	25°18'23.5"	73°44'39.5"	
81	Kharni Kheda	Kumbhalgarh	Rajsamand	4.00	25°18'59.4"	73°46'02.5"	
82	Bheelo ki talai	Kumbhalgarh	Rajsamand	1.00	25°20'09.4"	73°42'01.7"	Area included in village Koyla.
83	Bheelo ki bhagal	Kumbhalgarh	Rajsamand	1.00	25°20'14.1"	73°42'10.7"	Area included in village Koyla.
84	Dhelodiya	Kumbhalgarh	Rajsamand	3.50	25°19'26.6"	73°44'48.7"	
85	Umarvaas	Kumbhalgarh	Rajsamand	1.00	25°20'23.9"	73°43'02.1"	
86	Bahramano ki bhagal	Kumbhalgarh	Rajsamand	2.00	25°20'11.5"	73°43'16.8"	Area included in village Umarvaas.
87	Pipaliya ki bhagal	Kumbhalgarh	Rajsamand	1.50	25°19'51.4"	73°43'04.9"	Area included in village Umarvaas.
88	Mava ka guda	Kumbhalgarh	Rajsamand	2.00	25°20'28.6"	73°43'50.8"	Area included in village Umarvaas.
89	Tejo ka guda	Kumbhalgarh	Rajsamand	0.50	25°21'18.3"	73°43'59.4"	Area included in village Umarvaas.
90	Bori	Kumbhalgarh	Rajsamand	2.50	25°20'18.2"	73°45'10.8"	
91	Kankariya	Kumbhalgarh	Rajsamand	3.50	25°19'59.0"	73°45'53.1"	
92	Bansa	Kumbhalgarh	Rajsamand	1.50	25°21'04.7"	73°45'54.1"	
93	Kitela	Kumbhalgarh	Rajsamand	4.00	25°20'07.2"	73°46'32.5"	
94	Kesaguda	Kumbhalgarh	Rajsamand	0.10	25°21'56.2"	73°46'02.7"	Area included in village Umarvaas.
95	Babaji ki aasan	Kumbhalgarh	Rajsamand	1.00	25°22'19.1"	73°47'52.8"	Area included in village Umarvaas.
96	Devdo ka guda	Kumbhalgarh	Rajsamand	4.50	25°21'01.0"	73°47'52.1"	Area included in village Umarvaas.
97	Aasan	Kumbhalgarh	Rajsamand	0.90	25°22'19.0"	73°46'33.6"	
98	Darada	Kumbhalgarh	Rajsamand	0.90	25°22'44.0"	73°46'36.8"	
99	Bhagawanpura	Kumbhalgarh	Rajsamand	0.00	25°24'06.4"	73°45'35.9"	Area included in village Bassi darada.
100	Mada ki bassi	Kumbhalgarh	Rajsamand	0.50	25°24'07.8"	73°47'13.9"	
101	Halela	Kumbhalgarh	Rajsamand	2.50	25°23'34.4"	73°48'18.0"	
102	Bhagal	Kumbhalgarh	Rajsamand	3.00	25°23'26.5"	73°48'24.0"	Area included in village Bassi darada
103	Nardas Guda	Kumbhalgarh	Rajsamand	2.50	25°24'30.0"	73°49'00.5"	
104	Dodiyon ka kheda	Kumbhalgarh	Rajsamand	5.50	25°24'00.3"	73°49'53.3"	
105	Tapala ka kheda	Kumbhalgarh	Rajsamand	4.00	25°23'24.5"	73°50'39.9"	
106	Tokra	Kumbhalgarh	Rajsamand	4.50	25°24'28.5"	73°51'51.4"	
107	Sukhoi	Kumbhalgarh	Rajsamand	3.50	25°23'46.3"	73°51'51.4"	Area included in village Nardas ka guda.
108	Peeprelu	Kumbhalgarh	Rajsamand	0.10	25°24'53.0"	73°47'36.5"	

109	Kheda Jassa	Kumbhalgarh	Rajsamand	0.10	25°25'11.4"	73°46'03.2"	
110	Satpaliya	Kumbhalgarh	Rajsamand	0.00	25°25'25.7"	73°45'31.5"	Area included in village Pipreju
111	Deever	Kumbhalgarh	Rajsamand	0.30	25°25'37.5"	73°48'54.0"	
112	Mota ki Gudar	Kumbhalgarh	Rajsamand	3.50	25°25'01.2"	73°50'03.2"	
113	Ratnaguda	Kumbhalgarh	Rajsamand	4.00	25°25'07.4"	73°51'26.8"	
114	Dhedhbara	Kumbhalgarh	Rajsamand	4.50	25°24'27.8"	73°49'51.0"	Area included in village Diver
115	Futiya	Kumbhalgarh	Rajsamand	0.30	25°25'34.0"	73°48'13.2"	Area included in village Diver
116	Kharni Tekri	Desuri	Pali	0.00	25°11'31.4"	73°34'53.3"	in sanctuary area
117	Muchala Mahavir	Desuri	Pali	0.00	25°12'01.0"	73°33'37.6"	in sanctuary area
118	Guda Bhop Singh	Desuri	Pali	0.50	25°13'00.1"	73°33'51.3"	
119	Ghaneraav	Desuri	Pali	2.00	25°14'15.7"	73°32'09.0"	
120	Dudapura	Desuri	Pali	5.00	25°14'56.3"	73°31'26.0"	
121	Joba	Desuri	Pali	1.00	25°12'38.7"	73°30'15.3"	
122	Guda Sutharan	Desuri	Pali	5.00	25°12'55.5"	73°28'59.9"	
123	Desuri	Desuri	Pali	2.00	25°16'34.2"	73°34'03.9"	
124	Laapi	Desuri	Pali	1.00	25°18'47.9"	73°35'42.4"	
125	Aneva	Desuri	Pali	4.00	25°20'04.0"	73°33'54.9"	
126	Virampura	Desuri	Pali	4.50	25°16'33.2"	73°32'47.3"	
127	Mandpur	Desuri	Pali	5.00	25°20'40.6"	73°34'48.7"	
128	Kolar	Desuri	Pali	1.00	25°24'50.6"	73°39'53.3"	
129	Magar Talaav	Desuri	Pali	1.00	25°24'27.0"	73°39'26.4"	
130	Kankalvaas	Desuri	Pali	0.50	25°22'42.3"	73°40'28.6"	
131	Baagol	Desuri	Pali	1.00	25°22'50.4"	73°38'49.1"	
132	Vardiya	Desuri	Pali	1.50	25°22'50.7"	73°37'54.6"	
133	Ganthi	Desuri	Pali	1.00	25°22'04.7"	73°37'55.0"	
134	Daylana Khurd	Desuri	Pali	3.50	25°23'10.8"	73°37'01.6"	
135	Ravaton ka Guda	Desuri	Pali	3.00	25°22'28.1"	73°36'41.3"	Area included in village Dialana
136	Guda Aaskaran	Desuri	Pali	1.50	25°21'07.9"	73°37'11.0"	
137	Teekhi Dhani	Desuri	Pali	3.50	25°21'23.8"	73°35'37.9"	
138	Devdo ka Guda	Desuri	Pali	2.50	25°23'30.2"	73°38'14.1"	
139	Sumer	Desuri	Pali	0.00	25°19'53.1"	73°37'09.2"	
140	Bansor	Desuri	Pali	3.00	25°29'21.8"	73°44'33.6"	Village in Tehsil Marwar Junction & incl. in Raoli Tadgarh WLS
141	Uman ka Baira	Desuri	Pali	4.00	25°27'25.3"	73°43'47.8"	
142	Guda Gopinath	Desuri	Pali	4.00	25°27'17.9"	73°42'36.2"	
143	Sansari	Desuri	Pali	3.00	25°28'38.3"	73°42'15.3"	
144	Kot Solankiyan	Desuri	Pali	2.50	25°25'35.2"	73°42'00.9"	
145	Saanmriyan	Desuri	Pali	0.50	25°25'05.1"	73°43'08.8"	
146	Naya Gaon	Desuri	Pali	3.50	25°26'21.9"	73°40'36.4"	
147	Khasvi	Desuri	Pali	3.00	25°26'11.4"	73°39'47.2"	
148	Guda Devda Solankiyaan	Desuri	Pali	0.25	25°24'07.4"	73°42'03.7"	
149	Guda Kityan	Desuri	Pali	1.00	25°24'30.3"	73°42'22.0"	
150	Guda Kalaa	Desuri	Pali	1.50	25°25'34.4"	73°40'34.3"	
151	Sevato ka Bera	Bali	Pali	0.50	25°08'10.3"	73°26'21.1"	in sanctuary area
152	Kunni Bavadi	Bali	Pali	0.50	25°09'28.0"	73°28'31.2"	Area included in village Sadari

153	Dhaani	Bali	Pali	1.00	25°09'12.1"	73°28'00.1"	Area included in village Sadari
154	Rajpura	Bali	Pali	1.00	25°10'24.5"	73°28'49.7"	
155	Joba	Bali	Pali	1.00	25°12'39.3"	73°30'14.9"	
156	Mediya	Bali	Pali	0.50	25°09'04.5"	73°27'42.0"	Area included in village Sadari
157	Jaton ka Guda	Bali	Pali	3.00	25°12'01.6"	73°28'52.1"	
158	Mandigarh	Bali	Pali	0.50	25°11'24.8"	73°30'14.7"	
159	Bhadaras	Bali	Pali	2.50	25°10'15.3"	73°25'56.2"	
160	Saadadi	Bali	Pali	2.50	25°11'02.2"	73°27'17.0"	
161	Sutharon ka Gudha	Bali	Pali	4.50	25°12'49.6"	73°28'58.0"	
162	Jaaton ka Darda	Bali	Pali	0.50	25°10'17.4"	73°27'47.2"	Area included in village Sadari
163	Goriya	Bali	Pali	0.50	25°08'10.3"	73°26'21.1"	
164	Pavatiya	Bali	Pali	0.50	25°09'28.0"	73°28'31.2"	Area included in village Bhatund
165	Ronwada	Bali	Pali	0.50	25°08'10.3"	73°26'21.1"	Area included in village Bhatund
166	Pipala	Bali	Pali	0.50	25°09'28.0"	73°28'31.2"	
167	Dhiga Pipla	Bali	Pali	0.50	25°08'10.3"	73°26'21.1"	Area included in village Peepla
168	Radiya	Bali	Pali	0.50	25°09'28.0"	73°28'31.2"	Area included in village Sewari
169	Kundaal	Bali	Pali	0.50	25°08'10.3"	73°26'21.1"	
170	Korvaa	Bali	Pali	0.50	25°09'28.0"	73°28'31.2"	
171	Junabeda	Bali	Pali	1.50	25°08'10.3"	73°26'21.1"	Area included in village Bera
172	Rela	Bali	Pali	2.00	25°09'28.0"	73°28'31.2"	Area included in village Bhatund
173	Chota Guda	Bali	Pali	2.00	25°08'10.3"	73°26'21.1"	Area included in village Padarla
174	Bada Guda	Bali	Pali	2.50	25°09'28.0"	73°28'31.2"	Area included in village Padarla
175	Saadada	Bali	Pali	2.50	25°08'10.3"	73°26'21.1"	Area included in village Latara
176	Malari	Bali	Pali	2.50	25°09'28.0"	73°28'31.2"	
177	Bhadras	Bali	Pali	25.00	25°08'10.3"	73°26'21.1"	Area included in village Sadari
178	Bedi	Bali	Pali	3.00	25°09'28.0"	73°28'31.2"	Area included in village Bera
179	Rup sagar ki Bhagal	Bali	Pali	3.00	25°08'10.3"	73°26'21.1"	Area included in village Bera
180	Kopni	Bali	Pali	3.00	25°09'28.0"	73°28'31.2"	Area included in village Bhatund
181	Bhadund	Bali	Pali	3.00	25°08'10.3"	73°26'21.1"	
182	Beejapur	Bali	Pali	3.00	25°09'28.0"	73°28'31.2"	
183	Paadrara	Bali	Pali	3.00	25°08'10.3"	73°26'21.1"	
184	Sevadi	Bali	Pali	3.00	25°09'28.0"	73°28'31.2"	
185	Latada	Bali	Pali	3.00	25°08'10.3"	73°26'21.1"	
186	Biliya	Bali	Pali	3.00	25°09'28.0"	73°28'31.2"	Area included in village Shiv Talab
187	Mirgeshwar	Bali	Pali	3.50	25°08'10.3"	73°26'21.1"	
188	Patawa	Bali	Pali	4.00	25°09'28.0"	73°28'31.2"	
189	Karnawa	Bali	Pali	4.00	25°08'10.3"	73°26'21.1"	Area included in village Lunawa
190	Sirviyo ka Gudha	Bali	Pali	4.50	25°09'28.0"	73°28'31.2"	Area included in village Sewari
191	Lunava	Bali	Pali	4.50	25°08'10.3"	73°26'21.1"	

192	Kripa ki Bhagal	Bali	Pali	5.00	25°09'28.0"	73°28'31.2"	Area included in village Bera
193	Beda	Bali	Pali	5.00	25°08'10.3"	73°26'21.1"	
194	Barva	Bali	Pali	5.00	25°09'28.0"	73°28'31.2"	
195	Kadach	Gogunda	Udaipur	0.50	24°51'16.3"	73°17'37.4"	
196	Richbara	Gogunda	Udaipur	0.50	24°51'49.9"	73°18'16.8"	
197	Pipalsari	Gogunda	Udaipur	0.50	24°53'34.7"	73°19'49.3"	Area included in village padrada.
198	Chitrawas	Gogunda	Udaipur	0.50	24°53'02.7"	73°20'06.7"	
199	Hayla	Gogunda	Udaipur	0.50	24°53'45.8"	73°21'01.9"	
200	Balabera	Gogunda	Udaipur	0.50	24°54'13.8"	73°21'38.9"	Area included in village padrada.
201	Barwadi	Gogunda	Udaipur	0.50	24°56'34.7"	73°22'27.7"	Area included in village padrada.
202	Meethibor	Gogunda	Udaipur	0.50	25°03'14.7"	73°26'07.9"	Area included in village magga.
203	Sakriya	Gogunda	Udaipur	0.50	24°51'39.9"	73°19'08.5"	Area included in village padrada.
204	Bhamrawad	Gogunda	Udaipur	0.50	24°53'36.8"	73°19'50.1"	Area included in village padrada.
205	Mamadev(Umarana)	Gogunda	Udaipur	0.50	24°55'36.1"	73°22'59.3"	Area included in village Umarana.
206	Godara	Gogunda	Udaipur	0.50	24°57'30.4"	73°23'09.9"	Area included in village Sayara.
207	Jwara ka wala	Gogunda	Udaipur	0.50	24°59'04.4"	73°24'07.8"	Area included in village Sayara.
208	Newar	Gogunda	Udaipur	0.50	24°59'34.0"	73°23'21.6"	Area included in village Sayara.
209	Chawdawas	Gogunda	Udaipur	0.50	25°00'11.7"	73°24'42.4"	Area included in village bookhada.
210	Baukhada	Gogunda	Udaipur	0.50	24°00'45.7"	73°24'31.0"	
211	Magga	Gogunda	Udaipur	0.50	24°02'37.2"	73°25'58.5"	
212	Kolaji Chautra Dudani	Gogunda	Udaipur	0.50	25°03'54.2"	73°27'51.0"	Area included in village vaagda.
213	Rathodo ka Guda	Gogunda	Udaipur	0.50	25°03'47.4"	73°28'23.1"	
214	Bagarh ke fale	Gogunda	Udaipur	0.50	25°03'54.8"	73°28'35.7"	Area included in village vaagda.
215	Bhanpura ke fale	Gogunda	Udaipur	0.50	25°03'11.4"	73°28'39.6"	Area included in village bhanpur.
216	Barawali	Gogunda	Udaipur	1.00	24°53'34.8"	73°21'24.6"	
217	Tokri	Gogunda	Udaipur	1.00	25°04'04.8"	73°29'08.3"	Area included in village bhanpur.
218	Kyarakhet	Gogunda	Udaipur	2.00	24°51'12.7"	73°18'49.4"	Area included in village kadach.
219	Peeprana	Gogunda	Udaipur	2.00	24°52'48.6"	73°20'36.7"	
220	Umarana	Gogunda	Udaipur	2.00	24°55'16.7"	73°23'39.0"	
221	Raavo ka Sayra	Gogunda	Udaipur	2.00	24°58'25.2"	73°25'16.7"	Area included in village Sayara.
222	Kaamba	Gogunda	Udaipur	2.00	25°02'44.5"	73°27'42.1"	
223	Vaalra	Gogunda	Udaipur	2.50	24°56'19.3"	73°23'14.5"	Area included in village Samedra.
224	Koviya	Gogunda	Udaipur	2.50	25°01'42.8"	73°26'46.3"	Area included in village Dhikuda.
225	Saayra	Gogunda	Udaipur	2.50	24°58'50.1"	73°25'08.0"	
226	Palaa	Gogunda	Udaipur	3.00	24°52'32.2"	73°20'56.0"	Area included in village padrada.
227	Padrada	Gogunda	Udaipur	3.00	24°54'11.9"	73°24'15.2"	
228	Semad	Gogunda	Udaipur	3.00	24°56'29.9"	73°24'27.9"	
229	Mandaar	Gogunda	Udaipur	3.00	24°57'21.1"	73°24'49.0"	
230	Charavo ka Guda	Gogunda	Udaipur	3.00	24°57'52.5"	73°25'28.6"	Area included in village semad.

231	Khakhrakhuna	Gogunda	Udaipur	3.00	24°51'14.1"	73°20'21.9"	
232	Jorma	Gogunda	Udaipur	3.00	25°00'43.7"	73°25'51.4"	
233	Beejlayi	Gogunda	Udaipur	3.00	25°01'28.6"	73°27'02.0"	Area included in village Dhikoda.
234	Bhanpura	Gogunda	Udaipur	3.00	25°02'41.0"	73°25'18.0"	
235	Meerakhet	Gogunda	Udaipur	3.50	24°51'39.2"	73°20'49.8"	Area included in village padrada.
236	Visma	Gogunda	Udaipur	3.50	24°54'41.6"	73°24'16.5"	
237	Sanchali	Gogunda	Udaipur	3.50	24°55'49.3"	73°24'33.8"	
238	Jhaalo ka Kalwana	Gogunda	Udaipur	3.50	24°58'02.4"	73°25'57.0"	
239	Kering ji ka Guda	Gogunda	Udaipur	3.50	25°00'16.7"	73°25'13.0"	Area included in village Singhada.
240	Parmaro ka Guda	Gogunda	Udaipur	3.50	25°01'00.8"	73°27'01.9"	Area included in village Singhada
241	Saamro ka Guda	Gogunda	Udaipur	3.50	25°02'06.2"	73°28'22.3"	Area included in village Singhada
242	Raavach	Gogunda	Udaipur	4.00	25°50'35.6"	73°19'56.4"	
243	Velukhet	Gogunda	Udaipur	4.00	24°50'56.7"	73°20'35.4"	Area included in village kadech.
244	Devdo ka Guda	Gogunda	Udaipur	4.00	24°55'29.3"	73°24'49.9"	Area included in village Umarana.
245	Bateri	Gogunda	Udaipur	4.00	24°59'19.5"	73°25'50.0"	
246	Singhada	Gogunda	Udaipur	4.00	24°59'59.5"	73°25'35.1"	
247	Diyaan	Gogunda	Udaipur	4.00	25°00'21.3"	73°26'57.7"	
248	Dhikoda	Gogunda	Udaipur	4.00	25°00'55.3"	73°27'15.5"	
249	Ganaawal	Gogunda	Udaipur	4.00	25°00'21.4"	73°30'29.7"	
250	Kurwala	Gogunda	Udaipur	5.00	24°51'28.9"	73°22'01.9"	Area included in village padrada.
251	Saamal	Gogunda	Udaipur	5.00	24°52'55.2"	73°24'18.8"	
252	Kamol	Gogunda	Udaipur	5.00	24°54'35.3"	73°24'54.4"	
253	Kanji ka Guda	Gogunda	Udaipur	5.00	24°56'40.4"	73°25'37.7"	
254	Jogiyo ka Guda	Gogunda	Udaipur	5.00	24°57'03.1"	73°26'02.9"	
255	Brahmano ka Guda	Gogunda	Udaipur	5.00	24°59'01.3"	73°26'02.3"	
256	Modavaton ka Guda	Gogunda	Udaipur	5.00	25°01'12.2"	73°28'20.1"	Area included in village Bookhada.
257	Chaampa ki Naal	Gogunda	Udaipur	5.00	24°49'55.4"	73°15'34.8"	Area included in village koylavaav.
258	Aamba Khaadra	Gogunda	Udaipur	5.00	24°47'17.0"	73°16'41.5"	Area included in village koylavaav.

ANNEXURE –V

Performa of Action Taken Report:-

1. Number and date of meetings.
2. Minutes of the meetings: (mention noteworthy points. Attach minutes of the meeting as separate Annexure).
3. Status of preparation of Zonal Master Plan including Tourism Master Plan.
4. Summary of cases dealt with rectification of error apparent on face of land record (Eco-sensitive Zone wise). Details may be attached as Annexure.
5. Summary of cases scrutinised for activities covered under the Environment Impact Assessment Notification, 2006 (Details may be attached as separate Annexure).
6. Summary of cases scrutinised for activities not covered under the Environment Impact Assessment Notification, 2006 (Details may be attached as separate Annexure).
7. Summary of complaints lodged under section 19 of the Environment (Protection) Act, 1986.
8. Any other matter of importance.

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No. 25/8/2020-ESZ
160
Government of India

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ANNEXURE R1/2

Ministry of Environment, Forest and Climate Change
(EST-Division)

Indira Paryavaran Bhawan,
Jorbagh Road, Aliganj,
New Delhi- 110 003

20th
Dated: 18 October, 2020

To,

The PCCF (WL) & Chief Wildlife Warden,
Aranya Bhawan, Jhalana Doongri,
Malviya Nagar, Jaipur-302005.
Email id: cwlv.raj@gmail.com

**Subject:- Draft Notification S.O. No. 1960 (E) dt. 18.06.2020 for
declaring Eco-Sensitive Zone around Kumbhalgarh Wildlife
Sanctuary, in the State of Rajasthan - reg.**

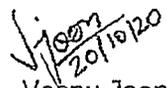
Sir,

Please find enclosed copies of representations on the Draft Notification
S.O. No. 1960 (E) dt. 18.06.2020 for declaring Eco-Sensitive Zone around
Kumbhalgarh Wildlife Sanctuary, in the State of Rajasthan.

2. It is requested to provide views/comments of Govt. of Rajasthan on
above representation to this Ministry at the earliest.

Yours faithfully,

Encl:-As above


(Dr. Veenu Joon)
Scientist-'D'

Telefax: 011-24695315(O)
Email id: veenu.joon@nic.in

MINUTES OF 43rd MEETING OF THE EXPERT COMMITTEE ON ECO-SENSITIVE ZONE (ESZ) HELD ON 20.11.2020 THROUGH VIDEO CONFERENCING.

The 43rd Meeting of the Expert Committee on Eco-sensitive Zone was held under the Chairmanship of Shri Ravi Agrawal, Additional Secretary, Ministry of Environment, Forest and Climate Change on 20th November, 2020 through Video Conferencing. The list of participants is annexed at Annexure. At the outset, Chairman of the Committee welcomed the Expert Members, and participants from the States/UT of Karnataka, Arunachal Pradesh, Tripura, Tamil Nadu, Madhya Pradesh, West Bengal, Kerala, Jammu and Kashmir, Maharashtra and Rajasthan. Following 14 proposals of draft Eco-sensitive Zone notifications and others were taken up viz.:

Item No.	State/UT	Protected Area	Status
1.	Karnataka	Yadagalli - Chinkara Wildlife Sanctuary	Fresh Proposal
2.	Arunachal Pradesh	Kane Wildlife Sanctuary	Re-notified fresh proposal
3.	Arunachal Pradesh	Kamlang Wildlife Sanctuary	Revised proposal received from State Government
4.	Tripura	Sepahijala Sanctuary (include Clouded Leopard National Park)	Fresh Proposal
5.	Tamil Nadu	Satyamangalam Tiger Reserve, Tamil Nadu	Revised proposal received from State Government
6.	Tamil Nadu	Mukurthi National Park, Tamil Nadu	Under draft stage
7.	Madhya Pradesh	Kanha National Park and Phen Sanctuary	Re-notified fresh proposal
8.	West Bengal	Bethuadhari Wildlife Sancturay	Under draft stage
9.	Kerala	Mathikettan Wildlife Sncuary	Re-notified fresh proposal
10.	Kerala	Shendurney Wildlife Sanctuary	Re-notified fresh proposal
11.	Kerala	Mangalvanam Bird Sanctuary	Re-notified fresh proposal
12.	Jammu and Kashmir	Hirapora Wildlife Sanctuary	Fresh Proposal
13.	Maharashtra	KaranjaSohol Wildlife Sanctuary	Fresh Proposal
14.	Rajasthan	Kumbhalgarh Wildlife Sanctuary	Fresh Proposal

The deliberations held and the decisions taken are as under:

Item No. 1: ESZ around Yadagalli Chinkara Wildlife Sanctuary, Karnataka.

The draft ESZ notification for declaration of ESZ around Yadagalli Chinkara Wildlife Sanctuary was published on 15th June, 2020 for seeking public comments. The salient

features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of Protected Area	:	96.3691 sq km
Proposed ESZ area	:	70.72 sq km
Proposed Extent	:	100 meters to 1.0 kilometre

2. The PCCF, Government of Karnataka made a presentation before the Expert Committee. It was informed that the Yadahalli Chinkara Wildlife Sanctuary is situated in Bagalakot district and does not fall in the Western Ghats ESA. The proposed ESZ comprises of 22 villages with an extent varying from 100 meters to 1.0 km around the boundary of the Sanctuary. The 100 metres ESZ extent is on the North-Western direction, where it joins the town. It was stated that prominent fauna in the Sanctuary are the Bonnet Macaque, common langur, leopard, jungle cat, small Indian civet, common mongoose, striped hyena, wolf, jackal, Indian fox, etc

3. The Committee raised the issue whether 100 m ESZ extent at certain section is good enough in so far as man animal conflict is concerned. To this it was stated by the State Government representatives that with a good management plan and strategy, option to address man animal conflict is the only available option left in this case as a major town adjoins the sanctuary. The representative of the State Government also justified that the decision was taken by the State Government after detail public consultation at Gram Panchayat level. *The Committee noted the observation of the State Government but requested that more areas in the ESZ may be added, as in its present form of the draft notification only few activities are in the prohibited list and most activities are under regulated activities.*

4. The State Government representative also sought few corrections in the draft notification at SL. Nos. 10, 14, 25 of Para 4 and removal of the 'remarks' column at Annex-IV etc. The Committee duly noted the request of the State Government and decided that appropriate changes will be made in the Notification. The Committee however decided that the State Government may like to submit the corrections in track change mode for ease of verification by the Secretariat before finalizing the draft notification. The State Government representative agreed that the same will be furnished in a week's time.

5. The Committee noted that the proposed Monitoring Committee comprises of a member of the Legislative Assembly as one of the member, which is not the usual practice. To this the representatives of the State Government agreed that the same may be deleted.

6. The public comments received by the Central / State Governments have been duly considered and do not insist any change in the draft notification.

7. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized subject to submission of the above clarification/information as noted in the preceding paras.*

Item No. 2: ESZ around Kane Wildlife Sanctuary, Arunachal Pradesh.

The draft notification for declaration of ESZ around Kane Wildlife Sanctuary was re-notified on 9th June, 2020 for seeking public comments. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of PA	:	31.0 sq km
Proposed ESZ area	:	6.8302 sq km
Proposed Extent	:	0.05 kms to 0.50 kms

2. A presentation was made by the PCCF (WL&BD), Government of Arunachal Pradesh, before the Expert Committee. It was informed that Kane Wildlife Sanctuary is located in Lower Siang district of Arunachal Pradesh and is home to species like leopard, wild dogs, Asian elephant (*Elephas maximus*), Asiatic Wild Dog (*Cuon alpinus*). It also abodes rich floral diversity.

3. The Committee sought justification on the 0.05 km ESZ extent from the State Government representative, who stated that the surrounding areas including Sanctuary are community front land and the topography of the area is highly undulating and mountainous leaving very little scope of a larger ESZ extent. It was also stated that the community opposes inclusion of the community front land in the ESZ and in recent times are even demanding de-notification of the Protected Area.

4. It was noted that no comments have been received on the draft notification.

5. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*

Item No. 3: ESZ around Kamlang Wildlife Sanctuary, Arunachal Pradesh.

The draft ESZ notification for declaration of ESZ around Kamlang Wildlife Sanctuary was re-notified on 21st May, 2018 and has expired on 19.05.2020. A revised draft for re-notification was received, the salient features of which are as follows:

Area of Protected Area	:	783.0 sq km
Proposed ESZ area	:	117.0 sq km
Proposed Extent	:	0 to 5.0 Km (<i>Zero extent of ESZ towards South direction is due to border with Namdapha TR</i>)

2. A presentation was made by the PCCF (WL&BD), Government of Arunachal Pradesh before the Expert Committee. It was informed that the proposal was earlier considered in two ESZ meeting and the Committee had suggested for inclusion of more ESZ area incorporating the reserve forests. The State Government however could not abide with the suggestions and

the validity of the draft notification expired on 19.05.2020. A revised proposal was thereafter received.

3. The representative of NTCA informed that State Government proposes ESZ only in the Eastern direction of the Protected Area and the Southern direction borders the Namdapha Tiger Reserve. The Committee deliberated the issue and decided that the State Government shall examine inclusion of ESZ extent on the North and West direction of the Sanctuary and submit the same to the Ministry. *The representative of the State agreed that revised proposal for the Kamlang Wildlife Sanctuary with possible extension of ESZ in the North and West direction will be submitting in two weeks' time.*

4. *Based on the deliberations held, the Committee agreed that the draft notification may be re-published subject to incorporation of the ESZ extent in the North and West direction as agreed by the State Government representative.*

Item No. 4: ESZ around Sepahijala Sanctuary (including Clouded Leopard National Park), in Tripura.

The draft ESZ notification for declaration of ESZ around Sepahijala Sanctuary (including Clouded Leopard National Park) was published on 24th July, 2020. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of Protected Area	:	18.54 sq km
Proposed ESZ area	:	3.12 sq km
Proposed Extent	:	10 m in North, North-west, West & South to 50 m in the East.

2. A presentation was made by the PCCF & CWLW, Government of Tripura before the Expert Committee. It was stated that Sepahijala Wildlife Sanctuary was declared on 2nd September, 1987 comprising an area of 18.53 sq. km. Within the core area of the sanctuary, an area of 5.08 sq. km. was declared as, Clouded Leopard National Park on 24th January, 2008, which comprises the core area i.e 5.08 sq. km of Sepahijala Wildlife Sanctuary. Therefore, declaration of ESZ separately for Clouded Leopard NP is not necessary. It was stated that the Protected Area is the home of primate species which are under Schedule-I & Schedule-II of Wildlife Protection Act, 1972 and other species such as Clouded Leopard, Porcupine, Leopard Cat, etc.

3. It was also stated that at present there is heavy pressure from the local public on this Sanctuary for their livelihood and areas surrounding the Protected Area has large human habitations. The Committee observed that a 10-50 m ESZ extent with such high diversity of Schedule-I species appears on the lower side. To this the State Government representative made a clarification that the area / elevation is rolling hill terrain type and adjoining areas are mostly owned by private land owners and therefore not much scope is left for extension of the

ESZ area. It was also stated that geographically, Trishura state is characterised by hill areas interspersed with small valley covering approximately 74% forest cover and there is absolute scarcity of land available for non-forestry purpose. It was further reiterated that most areas surrounding the Protected Area are under private land with large habitations and the need for local development and livelihood needs for such areas are immense considering the terrain. The State Government representative therefore requested that 10 to 50 meters ESZ extent has been proposed after public consultation.

4. It was noted that no comments have been received on the draft notification. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*

Item No. 5: ESZ around Satyamangalam Tiger Reserve, Tamil Nadu.

The draft notification for declaration of EZS around Satyamangalam Tiger Reserve was published on 31st May, 2019. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of Protected Area	:	1411.6094 sq. km	
Proposed ESZ area	:	187.603 sq. km	
		Proposed Extent	: Zero to 1.0 kms

2. A presentation was made by the Additional Principal Chief Conservator of Forests (Wildlife), Government of Tamil Nadu before the Expert Committee. It was informed that the ESZ around Satyamangalam Tiger Reserve form an integral part of Nilgiris Biosphere Reserve and is located in the junction of the two states. It does not form a part of Western Ghats ESA. It was also informed that this item was also discussed during the 37th Meeting of the Expert Committee, wherein the State Government was advised to explore inclusion of more areas towards South-Eastern boundary of Protected Area in the ESZ and to furnish a revised proposal. The proposal has been revised accordingly and the total ESZ area on the instant revised proposal now stands at 209.4634 sq km, with an extent of zero to 1.0 kms consisting of 29 villages. The zero extent is due to the fact that it adjoins Biligiri Rangaswamy Temple Tiger Reserve and MM Hills WLS in the State of Karnataka on the northern side. On the South West side is the Mudumalai Tiger Reserve and on the Western Side is the Bandipur Tiger Reserve in Karnataka. It was also stated that with the revision now made the gap of less than 1 km in the south-eastern side has filled.

3. The public comments received by the Central / State Governments have been duly considered and it was noted that it does not insist any change in the draft notification. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*

Item No. 6: ESZ around Mukurthi National Park, Tamil Nadu.

The proposal for declaration of ESZ around Mukurthi National Park was taken up for consideration by the Expert Committee. State Government representative informed that

Mukurthi National Park is located in Kundah taluk of Nilgiris District in Tamil Nadu. The salient features of the Eco-sensitive Zone (ESZ) proposal are as follows:

Area of PA	:	78.46 sq km
Proposed ESZ area	:	0 (zero) sq. km
		Proposed Extent : 0 (zero) kms

2. A presentation was made by the Additional Principal Chief Conservator of Forests (Wildlife), Government of Tamil Nadu before the Expert Committee. The representative of the State Government informed that the Mukurthi National Park is home to Nilgiri Tarh (*Hemitrugous hylacrius*) and the National Park also forms the catchment areas of Bhavani River. It was stated that the western boundary of the Mukurthi National Park is bound by Silent Valley National Park and New Amarambalam Reserved Forests and therefore already a high degree of protection as per existing statutes are in vogue. That this New Amarambalam Reserved Forests is also under active consideration for declaration as a Protected Area. It was further stated that the eastern side of the Mukurthi National Park adjoins extensive Reserve Forests in Nilgiris Division.

4. The Committee observed that zero extent ESZ is a meaningless exercise and in case there are adjoining R.F./Forests, the same may form part of the ESZ. *After detail deliberation, the Committee decided that zero extent ESZ all around is unacceptable and recommended that the State Government shall revise its proposal by including reserve forest in the ESZ appropriately and resubmit.*

Item No. 7: Kanha National Park and Phen Sanctuary Madhya Pradesh.

The draft notification for declaration of ESZ around Kanha National Park and Phen Sanctuary was published on 24th July, 2020. The Kanha Tiger Reserve comprises of Kanha National Park (940 kms), and the Phen Wildlife Sanctuary (110-74 km²), a separate protected area unit under the administrative control of the Tiger Reserve. While the Tiger Reserve is located in the Mandla and Balaghat districts of Madhya Pradesh, the Phen WLS is located in Mandla District of M.P. The salient features of the Eco-sensitive Zone (ESZ) proposal are as follows:

Area of Protected Area	:	1050.74 sq km
Proposed ESZ area	:	1217.684 sq km
		Proposed Extent : zero to 30 kms (<i>zero extent is due to interstate boundary.</i>)

2. The Filed Director, Kanha National Park made a presentation before the Expert Committee. It was informed that boundaries of the Kanha NP and Phen WLS form the inter-state boundary between Madhya Pradesh and Chhattisgarh, with a total length of 49.25 kms and 6.11 kms respectively. That the ecosensitive zones of the Kanha NP and Phen WLS extend upto 2 km from the boundary of these two Protected Areas along with the entire buffer

zone of the Kanha Tiger Reserve. It was also informed that the National Park is an important landscape for tiger population and one of the finest wildlife protected areas in the country. The Phen Wildlife Sanctuary on the other hand is a high potential wildlife area of smaller extent and forms part of core-buffer corridor and Kanha-Achanakmar ecological connectivity. The representative of the State Government also stated that the zero extent of ESZ was proposed in the North-Western side of the Protected Area where it borders Chhattisgarh state.

3. Representative of NTCA cited that the proposal in the present form may be accepted but a member expressed that perhaps there may also be the possibility of extension of ESZ extent towards Dindori corridor. To this the State Government representative clarified that a very large area has already been covered in the ESZ with extent upto 30 km the buffer area of the Protected Area has already been included in the ESZ. The Government of Madhya Pradesh has suggested for certain factual and typographical corrections in the draft notification. The MoEF&CC has acknowledged this and assured Committee for doing needful.

4. The public comments received by the Central / State Governments have been duly considered and it was noted that it does not insist any change in the draft notification. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*

Item No. 8: ESZ around Bethuadhari Wildlife Sanctuary, West Bengal.

The proposal for declaration of ESZ around Bethuadhari Wildlife Sanctuary, which is presently in a preliminary draft stage was taken up. The Bethuadhari WLS was notified in 1993 and is located in Nadia district of West Bengal. The salient features of the Eco-sensitive Zone (ESZ) proposed by the State Government are as follows:

Area of Protected Area	:	0.6686 sq km
Proposed ESZ area	:	0.32217 sq km
Proposed extent of ESZ	:	5 m in the North to 100 m on other sides.

2. A presentation was made by the Conservator of Forests, Wildlife (Hq), Government of West Bengal before the Expert Committee. It was informed that major species found in the Sanctuary are Spotted Deer, Black Naked hare, Common Langur, Mongoose, Palm Civet, Jackal, Jungle Cat, etc. It was further informed that agriculture is the major occupation and livelihood of the people residing around the Sanctuary.

3. The representative of the State Government stated that the proposal for 5 m uniform ESZ extent (ESZ area of 0.20 sq km) was also discussed during pre-draft stage in the 30th Meeting of the Expert Committee, and it was suggested that the ESZ may be extended beyond 5 m. The present revision entails ESZ extent ranging from 5 m to 100 m and the 5 m extent of ESZ is not possible for revision as the National Highway abuts at this juncture.

4. The Committee deliberated and decided that in view of the fact that the area of the Protected Area itself is very small and there seem no viable alternative for further extension of the ESZ the revised extent of ESZ as presented now by the State may be considered.

5. *Based on the deliberations held, the Committee agreed that a draft notification may be published..*

Item No.9: ESZ around Mathikettan Shola National Park, Kerala

The draft notification for declaration of ESZ around Mathikettan Shola National Park was re-notified and published on 13th August, 2020 for seeking public comments. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of Protected Area (PA) :	12.82 sq km
Proposed ESZ area	: 17.5 sq km
Proposed Extent	: 0 (zero) to 1.0 kilometre (<i>zero extent of ESA in the North East and Eastern boundary being due to the interstate boundary with Tamil Nadu State</i>)

2. A presentation was made by the Wildlife Warden Munnar, Government of Kerala before the Expert Committee. It was informed that Mathikettan Shola National Park is located in Udumbanchola Taluk of Idukki District in the state of Kerala. The National Park is the abode of several endemic species of flora and fauna such as Nilgiri langur, Nilgiri marten, *Andrographis affinis*, *Rungia laeta*, *Strobilanthes anamallaica*, *Strobilanthes andersonii*, *Strobilanthes gracilis* etc. The National Park is also a part of the proposed Western Ghats ESA.

3. The Committee enquired about the possibility of inclusion of parts of Elephant corridor, that seem to traverse from/near the Protected Area. To this, the state government representatives stated that the wildlife corridor is located about 3.0 kms from the Protected Area and therefore is not practical to include the area as part of ESZ. The state Government agreed to submit a detailed clarification on its inability to include part of the Elephant /wildlife corridor in the ESZ. *In light of the explanation by the State Government, the Committee requested that the State Government to submit a wildlife (Elephant) conservation plan focused on elephant. The state Government representatives agreed that the same will be submitted in a weeks' time.*

4. The Committee noted that the proposed Monitoring Committee comprises of a member of the Legislative Assembly as one of the member, which is not the usual practice. To this the representatives of the state Government agreed that the same may be deleted.

5. The public comments received by the Central / State Governments have been duly considered and do not insist any change in the draft notification.

6. Based on the deliberations held, the Committee agreed that the draft notification may be finalized subject to submission of the above clarification/information.

Item No.10: ESZ around Shendurney Wildlife Sanctuary, Kerala

The draft notification for declaration of ESZ around Shendurney Wildlife Sanctuary was re-notified and published on 24th August, 2020 for seeking public comments. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of PA	:	172.403 sq km
Proposed ESZ area	:	116.457 sq km
Proposed Extent	:	0 (zero) to 6.50 kms (<i>zero extend in north-east, east and south-east side of the Sanctuary is a shared boundary with Kalakkad Mundanthurai Tiger Reserve and Nellai Wildlife Sanctuary of Tamil Nadu, which are Protected Areas and hence these sides are taken as Zero Eco-sensitive Zone</i>)

2. A presentation was made by the Wildlife Warden Munnar, Government of Kerala, before the Expert Committee. It was informed that major fauna in the Shendurney Wildlife Sanctuary located in Kollam District in the State of Kerala are Bonnet macaque, lion-tailed macaque, leopard, leopard cat, common palm civet, Nilgiri marten, ruddy mongoose, brown mongoose, etc. It was further informed that the sanctuary is also a part of the proposed Western Ghats ESA.

3. The state Government representatives requested the Committee for few changes in the area of ESZ by way of exclusion of 5.23 sq.km areas and restricting the total area of the ESZ at 111.228 sq km. It was stated that the request for reduction of 5.23 sq. km is necessary as densely populated area in Kulathupuzha village need to be excluded. *The Committee deliberated the issue and decided that the request of the state Government can be agreed subject to inclusion of additional areas such as reserve forest or forest area under the ESZ. The representative of the state Government agreed to this and clarified that revised proposal will be sent in a week's time.*

4. The Committee during the course of deliberation of the proposal as contained in the draft notification, noted that the Monitoring Committee comprise of a member of the Legislative Assembly as one of the member, which is not the usual practice. To this the representatives of the state Government agreed that the same may be deleted.

5. The public comments received by the Central / State Governments have been duly considered and do not insist any change in the draft notification.

6. Based on the deliberations held, the Committee agreed that the draft notification may be finalized subject to submission of the above inclusion of forests area.

Item No.11: ESZ around Mangalavanam Bird Sanctuary, Kerala

The draft ESZ re-notification around Mangalavanam Bird Sanctuary was published on 7th September, 2020 for seeking public comments. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of PA	:	0.0274 sq. km
Proposed ESZ area	:	0.53 sq. km
Proposed Extent	:	0 (zero) to 1.0 km (<i>Zero extent of ESZ in south west boundaries are due to the fact that it borders with very old buildings of Kerala High Court and CMFRI</i>)

2. A presentation was made by the PCCF (WL) Forest Department, Government of Kerala. It was informed that the Bird Sanctuary is on a tidal wetland. The avifauna of the Sanctuary are large cormorant, little cormorant, darter, grey heron, purple heron, pond heron, cattle egret, large egret, smaller median egret, little egret, night heron etc.

3. The representative of the State Government requested for exclusion of 0.016 sq. km (4 acres), in areas which are part of the land own by Cochin Port Trust, which has been earmarked for their developmental needs. The Committee deliberated on the matter and agreed to the request of State Government.

4. The Committee during the course of deliberation of the proposal as contained in the draft notification, noted that the Monitoring Committee comprises of a member of the Legislative Assembly and a Corporation Councilor, as members, which is not the usual practice. To this the representatives of the state Government agreed that the same may be deleted.

5. The public comments received by the Central / State Governments have been duly considered and do not insist any change in the draft notification.

6. Based on the deliberations held, the Committee agreed that the draft notification may be finalized.

Item No. 12: ESZ around Hirpora Wildlife Sanctuary, Jammu & Kashmir.

The draft notification for declaration of ESZ around Hirpora Wildlife Sanctuary was published on 9th June 2020 for seeking public comments. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA	:	341.25square kilometres
Proposed ESZ area	:	44.90 square kilometres

Proposed Extent : Zero to 1 kilometre (zero extent towards north-eastern side as this stretch of area falls on the fringe of Hirpora village and towards Jammu and Kashmir province boundary due to presence of Tata Kutti Wildlife sanctuary)

2. A presentation was made by the Regional Wildlife Warden, Government of Jammu & Kashmir before the Expert Committee. It was informed that the Hirpora Wildlife Sanctuary is a part of the Pirpanjal Mountain Range and is adjacent to Tata Kutti Wildlife Sanctuary towards the zero extent. The Sanctuary has vast vegetative covers which provide an ideal habitat for mammal and other faunal species. Some of the rare, endangered and threatened species present in the protected area are markhor (near threatened), Kashmir musk deer (endangered), common leopard (vulnerable), Himalayan griffon vulture (near threatened), bearded vulture (near threatened), Kashmir flycatcher (vulnerable).
3. *The Committee during the course of the deliberation observed that the boundary of the adjoining Tata Kutti Wildlife Sanctuary that seem to touch the inter-provincial border, shall be clearly marked / delineated on the map, as the same has not been reflected in the draft proposal submitted by the UT administration. The Committee also observed that possibility of inclusion of some area in ESZ towards Hirapura village can still be explored and the UT administration shall furnish information on this. In case, so a revised proposal shall be submitted in a week's time and in case, there is no such possibility a clarification to this effect shall be furnished in a weeks' time. The representative of the UT administration noted the observation and stated that the same will be done.*
4. The representative of UT administration also requested for slight modification in the proposed Monitoring Committee by way of amending the Wildlife Warden, Shopian as Member- Secretary, in the proposed final Notification. The Committee agreed to this.
5. The public comments received by the Central / State Governments have been duly considered and it was noted that it does not insist any change in the draft notification. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*
6. The information / clarification sought including revised draft ESZ notification with ESZ boundary delineated has been subsequently furnished and are in order.

Item No. 13: ESZ around Karanja Sohol Blackbuck Wildlife Sanctuary, Maharashtra

The draft notification for declaration of ESZ around Karanja Sohol Blackbuck Wildlife Sanctuary was published on 9th June 2020 for seeking public comments. The salient features of the draft Eco-Sensitive Zone (ESZ) Notification are as follows:

Area of PA : 18.321 sq km

Proposed ESZ area : 24.7375 sq km
Proposed Extent : Zero to 1.5 kilometres. (*Zero extent of Eco-Sensitive Zone has been proposed towards the Northern part of the Sanctuary near Gut No. 17 and 18 of Gangapur Village and Gut No. 39 of Kamathwada Village considering the absence of any ecologically important habitat and presence of agricultural fields on that fringe of the Sanctuary*).

2. A presentation was made by the Chief Conservator of Forests, Yawatmal, Government of Maharashtra before the Expert Committee. It was informed that the area has very high faunal and floral diversity, with about 18 species of mammals, about 48 species of reptiles and many species of amphibian. The flora of this area is represented by "Southern tropical Dry-Deciduous forests" including species such as Hanuman langur, jungle cat, common mongoose, striped hyena, wolf, fulvous fruit bat, three striped palm squirrel, Indian field mice, common house rat, bandicoot rat, Indian porcupine etc.

3. Representative of the State Government stated that the zero extent has been proposed towards the Northern portion of the Sanctuary near Gut No.17 and 18 of Gangapur village and Gut No. 39 of Kamathwada village considering the absence of any ecological important habitat on that fringe of the sanctuary and the agricultural land adjoin thereof. The Committee noted the same and agreed that the same may be accepted.

4. The public comments received by the Central / State Governments have been duly considered and it was noted that it does not insist any change in the draft notification. *Based on the deliberations held, the Committee agreed that the draft notification may be finalized.*

Item No. 14: Kumbhalgarh Wildlife Sanctuary, Rajasthan

The draft notification for declaration of ESZ around Kumbhalgarh Wildlife Sanctuary was published on 18th June 2020 for seeking public comments. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 610.528 sq km
Proposed ESZ area : 1001.01 sq km
Proposed Extent : 0 (zero) to 5 kilometres (*zero extent towards the northern boundary of the Sanctuary due to common border with the Raoli Todgarh Wildlife Sanctuary*)

2. The Chief Conservator of Forests Government of Rajasthan made a presentation before the Expert Committee and informed that Kumbhalgarh WLS makes an ecotome between hilly forests of Aravallis and Thar Desert situated in the West. That Kumbhalgarh Hills acts as a barrier, checking eastward extension of the Desert and the famous Kumbhalgarh Fort is situated atop a hill is an attractive tourist attraction as well.

3. Representatives of the Ministry informed the Committee that the Ministry have received many public comments/suggestions on the draft Notification for which views of the State Government have not been received. The Committee observed that the State Government need go through the public comments and its views need to be furnished at an early date.

4. *Based on the deliberations held, the Committee decided decision on finalization of the draft notification may be deferred pending response of the State Government on the issues/suggestions received from the public on the draft notification.*

There being no item left the meeting ended with vote of thanks to the Chair

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ANNEXURE**List of Participants****Members of Expert Committee:**

1. Shri Ravi Agrawal, Additional Secretary, Chairperson, MoEF&CC.
2. Dr. S. C. Garkoti, Adviser, ESZ-Division, MoEF&CC.
3. Shri. I. D. Bhatt, Scientist-'F' GB Pant Institute of Himalayan Environment & Development, Almora.
4. Dr. Gautam H. Talukdar, Scientist-'E', WII, Dehradun.
5. Dr. K. Shankar, Director, SACON
6. Ms. Vishaish Uppal, Director, WWF India.
7. Dr. Lalit Kumar Sharma, Scientist, Zoological Survey of India, Kolkata.
8. Shri. Sanjay K. Agarwal, Deputy Director, Forest Survey of India.
9. Shri. Nishant Verma, DIGF, NTCA, New Delhi.
10. Shri. Diwakar Sharma
11. Dr. Sanjay Singh, Scientist 'D', ICFRE.
12. Shri. W. Bharat Singh, Director (SC-'F'), MoEF & CC.

Ministry of Environment, Forest and Climate Change, GOI

13. Dr. Shruti Rai Bhardwaj, Additional Director (Sc-E), MoEF&CC
14. Dr. Veenu Joon, Joint Director (SC-'D'), MoEF&CC.
15. Dr. Shaikhom Inaotombi Singh (Consultant), MoEF&CC.
16. Ms. Ritu Narwaria, (Consultant), MoEF&CC.

Officials of Government of Arunachal Pradesh

17. Shri. G. Kumar, PCCF(WL&BD), Government of Arunachal Pradesh.

Officials of Government of Tripura

18. Shri D. K Sharma, PCCF& CWLW, Government of Tripura.
19. Shri. Amit Dev Verma, DCCF, Government of Tripura.

Officials of Government of Maharashtra

20. Shri. Rama Rao, CCF Yawatmal, Government of Maharashtra.

Officials of Government of Madhya Pradesh

21. Chief Wildlife Warden, Government of Madhya Pradesh.
22. Shri. S K Singh, Field Director, Kanha Tiger Reserve, Mandla, Government of Madhya Pradesh.

Officials of Government of Karnataka

23. Shri Ajai Mishra, PCCF, Government of Karnataka

Officials of Government of West Bengal

24. Shri Shailesh Anand, IFS, Conservator of Forests, Wildlife(Hq), Government of West Bengal

Officials of Government of Jammu & Kashmir

25. Shri. Rashid YahyaNaqash, Regional Wildlife Warden, Government of Jammu & Kashmir.

Officials of Government of Rajasthan

26. Shri. R. K. Khairwar, CCF, Government of Rajasthan.
27. Shri. Fateh Singh Rathore, Government of Rajasthan.

Officials of Government of Tamil Nadu

28. Smt. Syed Muzammil Abbas, I.F.S., Principal Chief Conservator of Forests and Chief Wildlife Warden, Government of Tamil Nadu
29. Shri. Vijendra Singh Malik, I.F.S., Additional Principal Chief Conservator of Forests (wildlife), Government of Tamil Nadu

Officials of Government of Kerala

30. PCCF(WL) Forest Department, Government of Kerala.
31. Wildlife Warden Munnar, Government of Kerala.
32. Wildlife Warden Shendurney, Government of Kerala.

**Ministry of Environment, Forest and Climate Change
(ESZ-Division)**

Indira Paryavaran Bhawan,
Jorbagh Road, Aliganj,
New Delhi- 110 003

Dated: 6th April, 2023

To,

The PCCF (WL) & Chief Wildlife Warden,
Aranya Bhawan, Jhalana Doongri,
Malviya Nagar, Jaipur-302017.
Email id: cwlw.raj@gmail.com

**Subject:- Draft Notification S.O. No. 1960 (E) dt. 18.06.2020 for
declaring Eco-Sensitive Zone around Kumbhalgarh Wildlife
Sanctuary, in the State of Rajasthan - reg.**

Sir,

Regarding above mentioned subject, it is informed that after completion of 725 days, the validity of draft notification dated 18.06.2020 has lapsed, as per Environment (Protection) Amendment Rules, 2020.

2. In view of above, you are requested to submit the revised proposal for publication of re-draft to the Ministry at the earliest so as to facilitate further necessary action in the matter.

Yours faithfully,

V. Joon
(Dr. Veenu Joon)

Joint Director/Scientist-'D'
Email id: joon.veenu@nic.in

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Government of India
Ministry of Environment, Forest and Climate Change
Legal Monitoring Cell

Date: 06/04/2023

Subject: Engagement of Panel Counsel

Respected Sir,

Shri. Purushottam Sharma Tripathi (9818281595 & purushottam.st@gmail.com)

You are engaged to appear and conduct the case mentioned below for all purposes on behalf of this Ministry till the disposal of the case or expiry of your term of engagement or until further orders, whichever is earlier.

2. Details of the case are as follows:-

Court: **NGT (PB) New Delhi**

Case No.: **OA No. 252/2023 (PB)**

Title of the Case: **Bhera Lal Goyal & Ors Vs. Ministry of Environment, Forest and Climate Change**

Concerned Division of the Ministry: **ESZ**

Name and contact of the Divisional Head: **Adv. (SK) & 011-20819351**

Email ID: **s.kerketta66@gov.in**

Name and contact of the dealing Associate (Legal): **Mr. Manish Chaturvedi**

Ph. No. **8005482283**

Email ID: **manishchaturvedi363@gmail.com**

Next Date of hearing: **11/04/2023**

3. **This engagement is subject to the following conditions:-**

- i. The engagement is governed by **O.M. No. 17(21)/2020-PL/NGT Dated 22.08.2022, 02.03.2023** and O.M. No. 17(21)/2017-PL/NGT on dated 01.12.2017, 07/02/2019 and 04/05/2020, Policy and Law Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, New Delhi read with relevant circulars/instructions issued by this Ministry from time to time.
- ii. In case you are unable to attend the case for some reason, sufficient advance intimation should be given to the concerned Division.
- iii. To return the brief on expiry of your term/disposal of the case to the Ministry of Environment, Forest and Climate Change, or till further orders.
- iv. To intimate the Ministry the progress of the case regularly including obtaining and forwarding certified copy of the Order/Judgement to the concerned Division whenever necessary.
- v. To appear on behalf of this Ministry in person, and **not through a junior counsel** in the matters marked to you.
- vi. The engagement is acknowledged.


(Legal Monitoring Cell)
MoEF&CC, New Delhi

विधिक निगरानी प्रकोष्ठ
Legal Monitoring Cell
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi